

Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

No. ~~29240-I~~ - ²⁹²⁴⁸ Genl. Branch/CS/2022


Dated, Delhi the


10 9 NOV 2022

29240-I-29248-I

Sub: Circulation of copy of letter no. 6288-6299/DHC/Gaz/G-2/Judgment/2022 dated 10.11.2022 alongwith its enclosures i.e. Annexure 'A' and the details of cases. This is for information and necessary action to :-

1. The Ld. Presiding Officers, Motor Accident Claims Tribunal, Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Ld. Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. For uploading the same on Centralized Website through LAYERS.


19/11/22
(RAKESH PANDIT)

Officer-in Charge, Genl. Branch, (C)
Addl. District & Sessions Judge,
Tis Hazari Courts, Delhi. 

Encls. As above.

607/22

1

IN THE HIGH COURT OF DELHI AT NEW DELHI

6288-6299

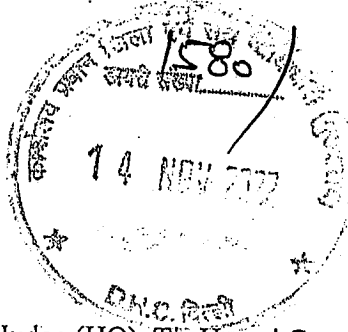
Through email

No. _____/DHC/Gaz/G-2/Judgment/2022

Dated: 10.11.2022.

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.



To,

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
5. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
6. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
7. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
8. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
9. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
10. The Principal District & Sessions Judge (South -West), Dwarka Courts Complex, New Delhi.
11. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
12. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.

Sub: Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Sir/ Madam,

I am directed to refer to this court's letter No. 4454-4465/DHC/Gaz/G-2/Judgement/2022 dated 05.08.2022 on the above subject, and to forward herewith the details of cases amenable for immediate settlements as received from the concerned Insurance Companies attached herewith as Annexure 'A', with the request to take necessary action as per the direction passed by the Hon'ble Supreme Court of India.

I am further directed to inform that the above said information is being collected in respect of remaining two insurance companies namely Oriental Insurance Company Ltd. and Universal Sompo General Insurance Co. Ltd. The same will be forwarded to you immediately on receipt of the same.

Genl. Br.

9
P. DSS J. (Genl.)
11/11/22

Yours faithfully,

(Surender Pal)

Deputy Registrar (Gazette-IB)
for Registrar General.

Encl. As above

ANNEXURE 'A'

S.No	Name of the Insurance Company
1.	Acko General Insurance Limited
2.	Bajaj Allianz General Insurance Co Ltd
3.	Cholamandalam MS General Insurance
4.	Edelweiss General Insurance Co Ltd
5.	Future Generali India Insurance Co Ltd
6.	Go Digit General Insurance Limited
7.	HDFC Ergo General Insurance Co Ltd
8.	ICICI Lombard General Insurance Co Ltd
9.	IFFCO-Tokio General Insurance Co Ltd
10.	Kotak Mahindra General Insurance Co Ltd
11.	Liberty General Insurance Ltd
12.	Magma HDI General Insurance Co Ltd
13.	National Insurance Co. Ltd.
14.	Navi General Insurance Ltd (Formerly DHFL General Insurance Ltd.)
15.	New India Assurance Co Ltd
16.	Raheja QBE General Insurance Co Ltd
17.	Reliance General Insurance Co Ltd
18.	Royal Sundaram General Insurance Co Ltd
19.	SBI General Insurance Co Ltd
20.	Shriram General Insurance Co Ltd
21.	Tata AIG General Insurance Co Ltd
22.	United India Insurance Co Ltd

Email

Vinay Sharma

14 (3)

Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : manishwaghmare@acko.com

Fri, Jul 22, 2022 11:58 AM

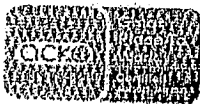
Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : arvind.singh <arvind.singh@acko.com>, rajesh@acko.com

Dear Sir,

As our discussion, this is to inform you that we do not have any cases (TP Claims) pending before the Hon'ble Delhi Court.

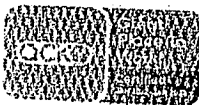


Manish Waghmare
DGM-Litigation & Claims
Mob.7304551324
१ ० २ २ ३ ०

On Fri, Jul 22, 2022 at 11:45 AM Manish Waghmare <manishwaghmare@acko.com> wrote:

Dear Sir,

As our discussion, this is to inform you that we do not have any cases (TP Claims) pending before the Hon'ble Delhi Court.



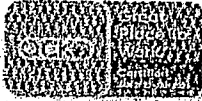
Manish Waghmare
DGM-Litigation & Claims
Mob.7304551324
१ ० २ २ ३ ०

On Fri, Jul 22, 2022 at 11:41 AM Manish Waghmare <manishwaghmare@acko.com> wrote:
Dear Sir,

Please find a list of TP cases amenable for immediate settlements in respect of Delhi District Court/MACT from the ACKO General Insurance Company

Annexure-B

Sl. No.	Case No.	Case Name	Category
1	DLCT010127752019	Jiender Vs Om Prakash	Central
2	DLCT010007752020	Pradip Kumar Chaudhary Vs Manish Gulati	Central
3	DLCT010079522020	Ramkrit Shah Vs Jatin Kr	Central
4	DLCT010086232020	Ajmat Ali Vs Dinesh Garg	Central
5	DLCT010096442020	Rajeev Kr Vs Dinesh Garg	Central
6	DLND010056572021	Jal Kumar Jal Vs Brijmohan Singh	New Delhi
7	DLST010059072021	Ashfaq Ahmad Vs Shashi Bhushan	South
8	DLCT010168662021	Meera Vs Ashwani Kumar	Central
9	DLSH010103422021	Raj Kumar Vs Omprakash Berwal	North-East
10	DLNW010026612022	Harbhajan Vs Umesh Kumar Jha & Ors	North-West
11	DLNW010026622022	Satendra Vs Umesh Kumar Jha	North-West
12	DLNT010027392022	Akhillesh Yadav Vs Vipin Badash	North
13	DLNW010036622022	Tek Chand Vs Kartic Jhalani	South-West
14	DLNT010031532022	Nandini Vs Arun Dadwal & Ors	North



Manish Waghmare
 OGM - Litigation & Claims
 Mob. 7304551384

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From : manishwaghmare@acko.com

Fri, Jul 22, 2022 11:53 AM

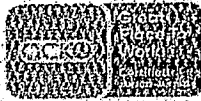
Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : arvind singh <arvind.singh@acko.com>, rajesh@acko.com

Dear Sir,

As our discussion, this is to inform you that we do have any cases (TP Claims) pending before the Hon'ble Delhi Court.



Manish Waghmare
 OGM - Litigation & Claims
 Mob. 7304551384

On Fri, Jul 22, 2022 at 11:41 AM Manish Waghmare <manishwaghmare@acko.com> wrote:

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4	DLCT010086232020	Ajmal Ali Vs Dinesh Garg	Central
5	DLCT010096442020	Rajeev Kr Vs Dinesh Garg	Central
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12	DLNT010027392022	Akhilesh Yadav Vs Vipin Badash	North
13	DLNW010036622022	Tek Chand Vs Kartic Jhalani	South-West
14	DLNT010031532022	Nandini Vs Arun Dadwal & Ors	North



Manish Waghmare
DGM - Litigation & Claims
Mob. 7304651394
f i v e 0 1

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From : manishwaghmare@acko.com

Fri, Jul 22, 2022 11:51 AM

Subject : Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

1 attachment

To : Vinay Sharma <ar-gazette1b,dhc@gov.in>

Cc : arvind singh <arvind.singh@acko.com>, rajesh@acko.com

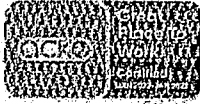
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Annexure-B

Sl. No.	Case No.	Case Title / Parties Name	JURY of the Concerned District
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7	DEST010059072021	Ashfaq Ahmad Vs Shashi Bhushan	South
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13	DLSW010036622022	Tek Chand Vs Karthi Jhalani	South-West
14	DENT010031532022	Nandini Vs Arun Dadwal & Ors	North



Manish Waghmare
 DGM-Litigation & Claims
 Mob. 7304551384

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Secretary general letter.pdf
 371 KB

Email

Vinay Sharma

Reply to No. 3975/DHC/Gaz./G-2/2022 dated 20-07-2022, High Court of Delhi @ New Delhi

From : Shyama Vats <Shyama.Vats@bajajallianz.co.in> Thu, Jul 21, 2022 05:46 PM
Subject : Reply to: No. 3975/DHC/Gaz./G-2/2022 dated 20-07-2022, High Court of Delhi @ New Delhi
To : ar-gazette@b.dhc <ar-gazette@b.dhc@gov.in>, Vinay Sharma <ar-gazette@b.dhc@gov.in>

Dear Sir,

This is a communication in compliance to the Notice No. 3975/DHC/Gaz./G-2/2022 dated 20-Jul-2022.

The list of the cases fit for compromise have been mentioned herein below for reference.

The cases may be listed before the Lok Adalat/Regular Court for negotiations and finalization.

Would request to write back to us in case any other detail or documents are required from our end.

S.No.	MA C APP (MA CA) NO.	YEAR	CASE TITLE/PARTIES NAME
1	691	2019	Commander Sudhakar Sharma/Rashmi sharma vs Amarveer rana
2	677	2014	Shanti Devi vs Devender Singh
3	128	2019	Anita vs Javed
4	128	2019	Anita vs Javed (Death of Chetan)
5	128	2019	Mohit vs Javed
6	128	2019	Anita vs Javed (Injury- Anita)
7	803	2013	Ashok Kumar Vs Naresh Kumar
8	12	2014	FIR NO 6/11 PS Mundka (Raj Kumar @Raju Vs Suraj Mal)
9	574	2015	FIR NO 104/13 PS IGI Airport (Krishan Dev Choudary)
10	516	2017	FIR no-69/13, PS Tilak Marg (Injury- Abdullah Khan)
11	496	2016	FIR no-341/13, PS- Vasant Kunt (Injury-Shyam Kakri)
12	704	2019	Rajinder Singh VS Jai Bhagwan
13	270	2015	Joginder Singh VS Harmeet Singh
14	97	2021	Rajbala VS Neena
15	402	2018	FIR no-140/14, PS- Jait pur (Jamiruddin VS Naresh Kumar
16	228	2016	FIR NO 404/2014 Ps Inder puri
17	69	2019	FIR NO-1368/15 PS Hauz Khas(Abhishek VS Amardeep Singh)
18	384	2018	Pradeep Singh VS Karam Singh
19	1132	2017	FIR NO-429/16 PS Seelampur(Death-Naresh Pal)
20	383	2018	Pradeep Singh VS Karam Singh
21	63	2021	NIKITA VS Manish Kumar
22	88	2021	FIR NO-136/16 PS Delhi Cantt(Rankaj Kothari)
23	10	2020	Mohinder kumar Sharma VS Yogender

24	74	2022	Raj Kumar Vs. Nitin Kumar Goyal
25	441	2019	Md. Hasim Vs Ram Niwas
76	131	2022	FIR no-242/14, PS- Tilak Marg (Deepak Vs Satya)

Shyama Charan Vats

Legal

Bajaj Allianz General Ins. Co. Ltd.

Motinagar - Delhi

MOBILE - 91-9999366713

LANDLINE - 011-66278198

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Email

Vinay Sharma

Hon'ble Supreme court's order dt. 31st March 2022 in Writ Petition No. 534 of 2020, Bajaj Allianz General Insurance Co. Ltd. Vs Union of India

From : VikashK Goyal <VikashK.Goyal@bajajallianz.co.in> Wed, Aug 10, 2022 02:51 PM
Subject : Hon'ble Supreme court's order dt. 31st March 2022 in Writ Petition No. 534 of 2020, Bajaj Allianz General Insurance Co. Ltd. Vs Union of India 5 attachments
To : Vinay Sharma <sr.gazette@nic.in>, Registrar General Delhi High Court <rg.dhc@nic.in>, Sanjay Sharma <rga.dhc@nic.in>, dhcmcc@gmail.com
Cc : claimslegal@bajajallianz.co.in

Respected Sir/Madam,

Sub: -Sharing List of cases for amicable settlement pending before this Hon'ble High Court and respective MACTS within the jurisdiction of Hon'ble High Court

Reference: - Hon'ble Supreme court's order dt. 31st March 2022 in Writ Petition No. 534 of 2020, Bajaj Allianz General Insurance Co. Ltd. Vs Union of India.

In reference of the mail, the list of the compromiseable matters already share by 14th June-2022, As directed by the Hon'ble Supreme Court.

Please find attached herewith the list (XL Sheet & PDF) of amicably compromiseable cases related to Delhi & Delhi NCR Tribunals pending as on date before Motor Accident Claims Tribunal and High Court as well.

Note - The hard copy of the list will be hand over on 16th Aug-2022 at the office of registrar HC Delhi.

Caringly Yours,

Vikash Kumar Goyal
Hub Manager - Execution TP claims
7th Floor, DLF Towers,
Moti Nagar, Shivaji Marg, New Delhi.
M - 8588890476/9667206089

From: Mangesh Gandhi/HO/Claims Legal/General <mangesh.gandhi@bajajallianz.co.in>
Sent: Tuesday, June 14, 2022 6:59 PM
To: rg.dhc@nic.in; rga.dhc@nic.in; dhcmcc@gmail.com
Cc: claimslegal/HO/Claims Legal/General <claimslegal@bajajallianz.co.in>
Subject: Hon'ble Supreme court's order dt. 31st March 2022 in Writ Petition No. 534 of 2020, Bajaj Allianz General Insurance Co. Ltd. Vs Union of India

Respected Sir/Madam,

Sub: -Sharing List of cases for amicable settlement pending before this Hon'ble High Court and respective MACTS within the jurisdiction of Hon'ble High Court

Reference: - Hon'ble Supreme court's order dt. 31st March 2022 in Writ Petition No. 534 of 2020, Bajaj Allianz General Insurance Co. Ltd. Vs Union of India.

As directed by the Hon'ble Supreme Court please find attached herewith the list of amicably settleable cases pending as on date before Motor Accident Claims Tribunal and High Court as well.

Regards

Mangesh Gandhi | Head Claims Legal

Bajaj Allianz General Insurance Co. Ltd. | Bajaj Allianz House | Airport Road | Yerwada | Pune 411 006 | India
Email: mangesh.gandhi@bajajallianz.co.in | Land Line (020) 67204388 | Ext. 4388 | Mobile No. +91-9860097044

Caringly yours



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- Order dated 31.3.2022 in WP 534 of 2020.pdf
2 MB
 - 7.High Court of Delhi.pdf
659 KB
 - Delhi- Delhi NCR - MACT & High Court - Compromisable Case List.xlsx
19 KB
 - Compromise Case List_Delhi & Delhi NCR.pdf
464 KB
-

Respected Sir/Madam,

Sub: -Sharing list of cases for amicable settlement pending before this Hon'ble High Court and respective MACTs within the jurisdiction of Hon'ble High Court

Reference: - Hon'ble Supreme court's order dt. 31st March 2022 in Writ Petition No. 534 of 2020, Bajaj Allianz General Insurance Co. Ltd. Vs Union of India.

On 31st March 2022, The Hon'ble Supreme Court of India while dealing with the above writ petition passed an Interim direction, directing all insurance companies to submit the list of amenable motor accident claims compensation cases to the respective High courts.

We have attached the copy of the order along with this letter and the relevant portion of the order is extracted hereunder.

"We are also flagging the issue of pending matters before the courts and the need for mediation for the same. We did put to the learned counsel for the insurance companies that they are best suited to see as to which of their cases are amenable to immediate settlements and after making the list may inform the respective High Courts which can then hold Lok Adalat's/mediations to resolve at least those cases as in a number of States the MACT cases are the highest single category of pendency."

As directed by the Hon'ble Supreme Court please find attached herewith the list of amicably settleable cases pending as on date before Motor Accident Claims Tribunal and High court as well.

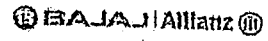
- 176 amicably settleable cases before MACTs
- 15 amicably settleable cases before High Court

The above numbers will further increase as and when we receive further documents/information to decide whether the cases are amicably settleable or contestable.

Further, we would like to place our appreciation and gratitude to the State/District Legal service authorities and all the judicial officers who were instrumental in disposing a maximum number of cases in various National Lok Adalats in the financial Year 2021-22. The glimpse of our last financial year's settlement before MACT & High court (furnished below) is candid proof of great support from judiciary and legal service authorities.

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Performance Report for Bajaj Allianz at High Court of Delhi for the financial year 2021-22

- ✓ Total number of cases settled 422
- ✓ Out of a total settled 422 we have compromised 312 i.e., 74% cases by way of amicable settlement (compromise)

Performance Report for Bajaj Allianz at Pan India for the financial year 2021-22

- ✓ Total number of cases settled 18303
- ✓ Out of a total settled 18303 we have compromised 70% i.e., 12758 cases by way of amicable settlement (compromise)

Regards,

Mangesh Gandhi | Head Claims Legal

Bajaj Allianz General Insurance Co. Ltd. | Bajaj Allianz House | Airport Road | Yerwada | Pune 411 006 | India

Email: mangesh.gandhi@bajajallianz.co.in | Land Line (020) 67284388 | Ext. 4388 | Mobile No. +91-9860097044



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State	COURT NAME	MACT Ref. No	Case Tital	INJURY Or Death
Delhi	Dwarka	0/2018	Fir No-770/18 Ps-Bindpur	Injury
Delhi	Dwarka	00/2019	Manish Sharma Vs Anil Kumar	Injury
Delhi	Dwarka	0/2016	Sarla Devi Vs Abhishek Singh	Injury
Delhi	Dwarka	dar/2016	Fir No-471/16 Ps Dwarka North (Ashok Kumar)	Injury
Delhi	Dwarka	0/2018	Mayank Vs Laddu Das	Injury
Delhi	Dwarka	DAR	Fir No-484/17 Ps Dwarka South(Narayan Singh)	Injury
Delhi	Dwarka	0/2018	Fir No-494/18 Ps-Vikas Puri	Injury
Delhi	Dwarka	0/2018	Fir No-271/18 Ps-Sec-23-Dwarka	Death
Delhi	Dwarka	DAR	Fir No-233/12 Ps Chhawla(Sanjay Sharma)	Injury
Delhi	Dwarka	00/2019	Laxmi Vs Ravi Kumar	Death
Delhi	Dwarka	0/2018	Fir No-452/17 Ps-Dwarka South (Debabret Patra Vs Divajit Singh-Mor)	Injury
Delhi	Dwarka	DAR		
Delhi	Dwarka	200/2013	Fir No-200/13, Ps-Dwarka South, Injury-Lokesh Kumar	Injury
Delhi	Dwarka	735/2018	Arti & Other Vs Mohd.Maqbool & Ors & Bagic	Death
Delhi	Dwarka	275/2021	Kheema Nand Vs Sourmit Bose	Injury
Delhi	Dwarka	0/2018	Kanishka Sogarwal Vs Laddu Das	Injury
Delhi	Karkardooma	00/2021	Fir No - 94/21, Ps- Krishna Nagar(Beena Vs Shivam Mishra)	Injury
Delhi	Karkardooma	00/2021	Fir No-546/19 Ps Shastri Park(Dilsahd Vs Sunny Rawat)	Injury
Delhi	Karkardooma	0/2020	Angoor Vs Punit	Injury
Delhi	Karkardooma	00/2019	Vinod Kumar Vs Santosh Kumar	Injury
Delhi	Karkardooma	0/2018	Fir No-21/18 Ps-Jagat Puri(Vinod)	Injury
Delhi	Karkardooma	0/2018	Shiv Kumar Vs Rashid Ali	Injury
Delhi	Karkardooma	0/2018	Prem Chand Vs Harish	Injury
Delhi	Karkardooma	00/2019	Gulshan @ Vishal Singh Vs Shiv Shankar	Injury
Delhi	Karkardooma	0/2017	Lazza Devi Vs Pradeep Sagar	Injury
Delhi	Karkardooma	DAR	Fir No-33/17 Ps Vivek Vihar(Harpreet Kaur)	Injury
Delhi	Karkardooma	414/2018	Saleem Vs Harish	Injury
Delhi	Karkardooma	00/2020	Fir No - 277/19, Ps- Anand Vihar(Ghayansham @ Chemplyan Vs Irfan Khan)	Injury
Delhi	Karkardooma	0/2018	Fir No-109/18 Ps-Gazipur	Injury
Delhi	Karkardooma	0/2018	Fir No-437/17 Ps-Mayur Vihar	Injury
Delhi	Karkardooma	DAR	Fir No-33/17 Ps Vivek Vihar(Vinod Kumar)	Injury
Delhi	Karkardooma	55/2020	Jitender Singh Vs Harish Kumar	Injury
Delhi	Karkardooma	0/2021	Firno - 461/20, Ps- Krishna Nagar	Injury
Delhi	Karkardooma	DAR	Fir No-203/17 Ps Ghazipur	Death
Delhi	Karkardooma	0/2021	Fir No - 133/21, Ps- Pandav Nagar(Advita Tripathi Vs Bharat Singh)	Injury
Delhi	Karkardooma	141/2021	Vipin Saran Vs Madan Mohan	Injury
Delhi	Karkardooma	00/2021	Fir No - 421/19, Ps- Ghazipur(Shayam Sagar Sharma Vs Raja)	Injury
Delhi	Karkardooma	119/2020	Maga Ram Joshi Vs Rohit Yadav	Injury
Delhi	Karkardooma	667/2017	Bhoore Singh @ Bhanvar Singh Vs Nitin Rawat	Injury
Delhi	Karkardooma	00/2020	Azam Vs Rampal	Injury
Delhi	Karkardooma	00/2020	Md. Armaan Vs Rampal	Injury
Delhi	Patiala House	00/2021	Kusum Rawat Vs Sumit Kumar	Injury
Delhi	Patiala House	00/2021	Anita Singh Vs Shama Singhal	Injury
Delhi	Patiala House	00/2021	Pranod Kumar Vs Harun	Injury
Delhi	Patiala House	00/2021	Rekha Vs Biju P Chankó	Injury
Delhi	Patiala House	0/2021	Vishal Vs Rakesh Kapoor	Injury

State	COURT NAME	MACT Ref. No	Case Tital	INJURY Or Death
Delhi	Patiala House	0/2018	Dinesh Singh Bisht Vs. Satter	Injury
Delhi	Patiala House	DAR	Fir No-04/17 Ps Vasant Kunj North	Injury
Delhi	Patiala House	DAR	Fir No-223/16 Ps Connaught Place(Hemant)	Injury
Delhi	Patiala House	DAR	Fir No-484/16 Ps Vasant Kunj South	Injury
Delhi	Patiala House	00/2019	Fir No - 552/19 Ps - Vasant Kunj (Aditya Pratap Singh Vs Pradeep Kapari)	Injury
Delhi	Patiala House	00/2019	Arun Singh Vs Pradeep Kapari	Injury
Delhi	Patiala House	23/17	Fir No-23/17 Ps South Campus(Vivek Kr Singh)	Injury
Delhi	Patiala House	0/2018	Fir No-52/18 Ps-Sagar Pur (Shankar Vs Shiv Pujan Sharma)	Injury
Delhi	Patiala House	00/2020	Bhavesh Vs Suresh-Yadav	Injury
Delhi	Patiala House	dar/2016	Fir No-180/16 Ps Tilak Marg(Bal Kishan)	Injury
Delhi	Patiala House	DAR	Fir No-545/15 Ps Vasant Kunj South	Injury
Delhi	Patiala House	0/2018	Fir No 349/17 Ps Vasant Kunj (Virmati Nayar	Injury
Delhi	Patiala House	00/2019	Fir No 22/2019, Ps 2 Tilak Marg(Lokesh Vs Shiv Prakash)	Injury
Delhi	Patiala House	00/2019	Soma Devi Vs Sarjesh	Death
Delhi	Patiala House	DAR	Fir No-99/17 Ps Connaught Place(Gulshan)	Death
Delhi	Patiala House	0/2018	Fir No-219/18 Ps-R K Puram	Injury
Delhi	Patiala House	DAR	Fir No-82/17 Ps Vasant Vihar(Death-Rajender Kumar)	Death
Delhi	Patiala House	384/2016	Fir No-384/16 Ps Tilak Marg(Manoj Tiwari)	Death
Delhi	Patiala House	0/2019	Fir No-236/18 Ps-Delhi Cantt(Farida Anjum Vs Dev Narayan)	Death
Delhi	Patiala House	DAR/2016	Fir No-671/15 Ps Delhi Cantt(Ritik)	Injury
Delhi	Patiala House	DAR/2015	Fir No-263/15 Ps Madir Marg(Archana Kumari Vs Sushil Kumar)	Death
Delhi	Patiala House	00/2021	Mahender Aggarwal Vs Ramphal	Injury
Delhi	Patiala House	00/2021	Meeera Vs Kuldeep	Injury
Delhi	Patiala House	00/2021	Unknown Vs Atul Kumar	Death
Delhi	Rohini	00/2021	Mahjeet Singh Vs Upender	Injury
Delhi	Rohini	175/2021	Sumit Kumar Vs Satyam Rastogi	Injury
Delhi	Rohini	00/2021	Fir No - 440/21 Ps- Allipur(Chankit Pal Vs Ishwar Singh)	Injury
Delhi	Rohini	00/2021	Fir No - 28/21, Ps - Ashok Vihar (Ramesh Gupta Vs Binod Yadav)	Death
Delhi	Rohini	484/2021	Fir No - 373/20, Ps- North Rohini(Guddi Vs Shrey)	Death
Delhi	Rohini	dar	Fir No-206/16 Ps South Rohini(Narender Atri)	Injury
Delhi	Rohini	00/2019	Shailender Kumar Vs Deepak Kumar	Injury
Delhi	Rohini	00/2019	Rana Parsad Vs Deepak Kumar	Injury
Delhi	Rohini	00/2019	Preeti Devi Vs Deepak Kumar	Injury
Delhi	Rohini	0/2020	Shiv Nath Mishra Vs Yogesh	Injury
Delhi	Rohini	0/2018	Fir No-245/18 Ps-Jahangir Puri	Injury
Delhi	Rohini	00/2019	Fir No - 340/19, Ps- Mukherjee Nagar (Master Shivam Vs Raj Kishore)	Injury
Delhi	Rohini	0/2018	Fir No-240/18 Ps-S B Dalry	Injury
Delhi	Rohini	0/2018	Fir No-142/18 Ps-Subhash Place	Injury
Delhi	Rohini	0/2018	Fir No-764/18 Ps-Mangol Puri	Injury
Delhi	Rohini	00/2019	Fir No - 161/19 Ps Keshav Puram	Injury
Delhi	Rohini	00/2019	Ayushi Chaurasia Vs Sachin Bhalla	Injury
Delhi	Rohini	DAR	Fir No-142/17 Ps Rani Bagh	Injury
Delhi	Rohini	0/2018	Fir No-275/18 Ps-Allipur	Injury
Delhi	Rohini	00/2020	Fir No - 80/20, Ps- Bawana	Injury
Delhi	Rohini	dar/2016	Fir No-493/16 Ps Adarsh Nagar(Salauddin)	Injury
Delhi	Rohini	00/2019	Santokh Singh Vs Sachin Bhalla	Injury

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State	COURT NAME	MACT Ref. No	Case Tital	INJURY Or Death
Delhi	Rohini	0/2019	Fir No-162/19 Ps-Ashok Vihar	Death
Delhi	Rohini	dar/2016	Fir No-1095/16 Ps Vijay Vihar(Smt Indu)	Injury
Delhi	Rohini	0/2019	Fir No-63/19 Ps-Sultan Puri	Injury
Delhi	Rohini	572/2018	Fir No-115/18 Ps-North Rohini	Injury
Delhi	Rohini	DAR-567/2014	Fir No-567/14, Ps- Bhaliswa Diary	Injury
Delhi	Rohini	DAR	Fir No-179/16 Ps Rani Bagh	Injury
Delhi	Rohini	0/2019	Hemant Vs Mahener Yadav	Injury
Delhi	Rohini	00/2020	Fir No - 127/20,Ps- Sultanpuri	Injury
Delhi	Rohini	145/2018	Madhu Vs Anil Kumar	Injury
Delhi	Rohini	00/2019	Anil Chaurisia Vs Sachin Bhalla	Death
Delhi	Rohini	dar/2016	Fir No-331/16 Ps Maurya Enclave(Death-Girish Chand)	Death
Delhi	Rohini	0/2017	Fir No-442/17 Ps-Bharat Nagar	Death
Delhi	Rohini	0/2021	Fir No - 218/20, Ps- Begum Pur(Babbal Vs Sandeep)	Death
Delhi	Rohini	00/2021	Fir No -666/20,Ps-Mangolpuri(Sita Ram Vs Garima Khere)	Injury
Delhi	Rohini	437/2021	Fir No -260/20 Ps Knk Marg(Ankit Barola Vs Yatharth Juneja)	Injury
Delhi	Rohini	436/2021	Fir No - 842/18, Ps- Sp Badli(Ragnubir Bhatt Vs Rizwan)	Injury
Delhi	Rohini	00/2021	Mukesh Vs Archana Vishnoi	Injury
Delhi	Rohini	0/2021	Nandan Vs Amarjeet Kumar	Injury
Delhi	Rohini	105/2021	Fir No - 589/20, Ps- Mahendra Park(Pankaj Kumar Vs Sonu Khatri)	Injury
Delhi	Rohini	00/2020	Fir No - 80/20, Ps- Jhangirpuri	Injury
Delhi	Rohini	00/2020	Salman Vs Shahid	Injury
Delhi	Rohini	00/2020	Hanif Vs Shahid	Injury
Delhi	Rohini	DAR	Fir No-976/14 Ps Kanjhawala	Injury
Delhi	Rohini	DAR	Fir No-976/14 Ps Kanjhawala	Injury
Delhi	Rohini	00/2020	Mhod, Akjakti Vs Shahid	Injury
Delhi	Rohini	00/2020	Fir No - 478/16, Ps- Jhangirpuri	Injury
Delhi	Rohini	DAR	Fir No-976/14 Ps Kanjhawala	Injury
Delhi	Rohini	DAR	Fir No-976/14 Ps Kanjhawala	Death
Delhi	Saket	00/2021	Nikhil Raina Vs Ravindra Singh	Death
Delhi	Saket	00/2021	Hamida Vs Tarun Advani	Injury
Delhi	Saket	0/2018	Fir No-158/18 Ps-Sunlight Colony	Death
Delhi	Saket	00/2019	Fir No - 279/19, Ps- Lajpat Nagar (Rakesh Kumar Sharma Vs Gaurav Gulatt)	Injury
Delhi	Saket	DAR	Fir No-280/17 Ps Govindpuri	Injury
Delhi	Saket	00/2019	Sandeep Vs Yaqub Ali	Injury
Delhi	Saket	00/2019	Fir No - 254/19, Ps - Hauz Khas(Naval Kishor Vs Vineeta Sharma)	Injury
Delhi	Saket	0/2018	Fir No-229/18 Ps-Sarita Vihar	Injury
Delhi	Saket	00/2019	Fir No-131/19, Ps- Defence Colony	Injury
Delhi	Saket	0/2018	Fir No-335/17 Ps-Hauz Khas (Shankar Kumar Vs Irfan)	Death
Delhi	Saket	00/2021	For No - 306/20Ps- Amar Colony	Death
Delhi	Saket	00/2021	Fir No -213/2018 Vs Bagic	Injury
Delhi	Saket	00/2021	Bishok Kumar Vs Mhod, Azaz	Injury
Delhi	Tis Hazari	00/2021	Fir No-343/21 Ps Rood Nagar(Dinesh Vs Ajay Walla)	Injury
Delhi	Tis Hazari	00/2021	Shankar Lal Vs Harish Kumar	Injury
Delhi	Tis Hazari	00/2021	Mohd Irshad Vs Irfan	Injury
Delhi	Tis Hazari	00/2021	Anshu Vs Anurag Sharma	Injury

State	COURT NAME	MACT Ref. No	Case Tital	INJURY Or Death
Delhi	Tis Hazari	783/2021	Aliya Naaz @ Minni Vs Arvind Kumar & Bagic	Death
Delhi	Tis Hazari	91/2021	Mahrum Vs Trilok Chand	Injury
Delhi	Tis Hazari	00/2021	Fir No - 79/21 Ps- Civil Lines(Niranjan Prasad Vs Preeti Gupta)	Death
Delhi	Tis Hazari	0/2021	Vinod Vs Sunil	Death
Delhi	Tis Hazari	0/2019	Sagar Vs Umesh Kumar	Injury
Delhi	Tis Hazari	00/2020	Md. Fazil Vs Saurabh	Injury
Delhi	Tis Hazari	0/2019	Gayatri Vs Umesh Kumar	Injury
Delhi	Tis Hazari	0/2019	Rajwati Vs Umesh Kumar	Injury
Delhi	Tis Hazari	0/2018	Fir No-54/18 Ps-Kotwall	Injury
Delhi	Tis Hazari	0/2018	Rajender Jindal Vs Ashwari Kumar	Injury
Delhi	Tis Hazari	755/2019	Dharmender Vs Vinod Kumar	Injury
Delhi	Tis Hazari	dar/2016	Fir No-140/16 Ps Civil Lines (Rahul Mehra)	Injury
Delhi	Tis Hazari	DAR/2016	Fir No-140/16 Ps CIVIL Lines(Lalit	Injury
Delhi	Tis Hazari	DAR	Fir No.439/2016 Ps Rajauri Garden	Injury
Delhi	Tis Hazari	0/2018	Adipti @: Pinky Vs Sadre Alam	Injury
Delhi	Tis Hazari	0/2018	Laxmi Vs Sadre Alam	Injury
Delhi	Tis Hazari	0/2018	Ishant Vs Narender	Injury
Delhi	Tis Hazari	0/2018	Ankit Vs Narender	Injury
Delhi	Tis Hazari	0/2021	Sanjay Ram Vs Sushil Kumar	Injury
Delhi	Tis Hazari	0/2021	Chaman Sharma Vs Denesh Sharma	Injury
Delhi	Tis Hazari	0/2018	Deepak Vs Jitender Kumar	Injury
Delhi	Tis Hazari	00/2021	Preetpal Vs Karan	Injury
Delhi	Tis Hazari	00/2021	Mani Vs Raja	Injury
Delhi	Tis Hazari	00/2020	Dharambir Vs Sandeep Kumar	Injury
Delhi	Tis Hazari	00/2019	Naveen Kumar Vikas @ Pintu	Injury
Delhi	Tis Hazari	DAR	Fir No-96/17 Ps Civil Lines	Injury
Delhi	Tis Hazari	0/2018	Prashant Tyagi Vs Sanjay Kumar	Injury
Delhi	Tis Hazari	00/2019	Aakash Chaurasiya Vs Sunil Kumar	Injury
Delhi	Tis Hazari	0/2019	Anita Jain Vs Pawan Singh	Death
Delhi	Tis Hazari	0/2018	Fir No-353/18 Ps-Nihal Vihar	Injury
Delhi	Tis Hazari	148/2020	Shimla Vs Ramesh	Death
Delhi	Tis Hazari	00/2021	Renuka Singh Vs Mohit Yadav	Injury
Delhi	Tis Hazari	00/2021	Piyush Singh Vs Mohit Yadav	Injury
Delhi	Tis Hazari	00/2021	Price Vs Rakesh Kumar	Injury
Delhi	Tis Hazari	432/2021	Multazir Vs Sanjeev Kumar	Injury
Delhi	Tis Hazari	312/2021	Vikrant Kumar Vs Joginder Singh	Injury
Delhi	Tis Hazari	00/2021	Gaurav Singh Tomar Vs Amit Yadav	Injury
Delhi	Tis Hazari	00/2020	Anuj Kumar Mishra Vs Vinod Kumar Leela	Injury
Delhi	Tis Hazari	0/2019	Shakshi Gupta Vs Arun	Death
Delhi	Tis Hazari	0/2021	Fir No - 118/20, Ps- Rajouri Garden	Death
NCR	Ghaziabad	0	Mohd Aarif VS Meharwan	Death
NCR	Mathura	476/17	Momeeh VS Bagic	Death
NCR	Meerut	525/17	Sonika Tyagi VS Bagic	Death
NCR	Meerut	91/18	Vijay Pal Siddhu VS BAGIC	Injury
NCR	Mathura	467/17	Smt. Poornam VS BAGIC	Death
NCR	Rewari	0	Mata Din VS Kanhalya	Death

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State	COURT NAME	MACT Ref. No	Case Tital	INJURY Or Death
NCR	Gurgaon	195/19	Naresh Kumar Vs Namit Kumar	Death
NCR	Narnaul	0	Chetan VS Dharuv Aggarwal	Injury
NCR	Gautam Budh Nagar	46/19	Satender Vs Parveen	Injury
NCR	Narnaul	443/19	Nirmala Devi VS Ajeet Singh	Death
NCR	Gurgaon	680/19	Bhim Kumari VS Shrishti	Death
NCR	Gurgaon	763/19	Saroj VS Gaurav	Death
NCR	Rewari	397/19	Rajkumar VS Deepak	Injury
NCR	Nuh	647/19	Rubina VS Ajinkya	Death
NCR	Gurgaon	63/20	Sabana VS Manoj Kumar	Injury
NCR	Rewari	96/20	Suman Devi VS Rahul Yadav	Death
NCR	Rewari	0	Rajpal VS Rahul Yadav	Injury
NCR	Rewari	114/20	Rajbir VS Bishambar	Death
NCR	Rewari	195/20	Ashok Kumar VS Yogesh	Injury
NCR	Rewari	127/20	Shardha VS Kartar Singh	Death
NCR	Nuh	137/20	Asloop VS Jahuddin	Injury
NCR	Nuh	138/20	Zahreen VS Jahuddin	Injury
NCR	Mathura	460/20	Kashmeri VS Sanjay Kumar	Death
NCR	Narnaul	41/21	Khyati VS Ajay Kumar Bansal	Injury
NCR	Rewari	100/21	Papu VS Tarun Ranga	Injury
NCR	Gurgaon	184/2021	Mukesh Singh VS Prayank Tyagi	Injury
NCR	Faridabad	195/21	Kuldeep Dagar VS Subhash	Injury
NCR	Faridabad	155/20	Saroj Devi VS Prabhakar Thakur	Injury
NCR	Narnaul	423/21	Bakhtawar Singh VS Krishan	Injury
NCR	Meerut	298/19	Padmawati VS Bagic	Injury
NCR	Nuh	714/21	Ankit VS Dilshad	Injury
NCR	Nuh	714/21	Sunnuy VS Dilshad	Injury
NCR	Narnaul	181/21	Salochana VS Rajesh Kumar	Death
NCR	Rewari	183/2020	Om Prakash VS Satish Kumar	Injury
NCR	Narnaul	282/20	Shubhkarani VS Mange Ram	Injury

State	High Court	CASE TITLE	MAG. REF. NUMBER
Delhi	Delhi High Court	Shanti Devi Vs Devender Singh	489/09
Delhi	Delhi High Court	Ashok Kumar Vs Naresh Kumar	*3/2010
Delhi	Delhi High Court	Fir No 6/11 Ps Mundka (Raj Kumar @ Raju Vs Suraj Mal)	239/2011
Delhi	Delhi High Court	Mohinder Kumar Sharma Vs Yogender	DAR:320/2010
Delhi	Delhi High Court	Fir No 104/13 Ps Igl Airport (Krishan Dev Choudary)	DAR-104/2013
Delhi	Delhi High Court	Fir No-69/13, Ps Tilak Marg (Injury- Abdullah Khan)	357/13
Delhi	Delhi High Court	Fir No-341/13, Ps- Vasant Kunj (Injury-Shyam Kakri)	DAR-341/2013
Delhi	Delhi High Court	Rajinder Singh Vs Jai Bhagwan	737/16
Delhi	Delhi High Court	Joginder Singh Vs Harmeet Singh	DAR-188/2013
Delhi	Delhi High Court	Rajbala Vs Neena	520/14
Delhi	Delhi High Court	Raj Kumar Vs Nitin Kumar Goyal	6103/16
Delhi	Delhi High Court	Fir No 404/2014 Ps Inder Puri	DAR-404/2014
Delhi	Delhi High Court	Fir No-1368/15 Ps Hauz Khas (Abhishek Vs Amardeep Singh)	75718/18
Delhi	Delhi High Court	Fir No-136/16 Ps Delhi Cantt (Pankaj, Kothari)	DAR
Delhi	Delhi High Court	NIKITA Vs Manish Kumar	28/18



Vinay Sharma

(3)



Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India"

From : ankurmatur1@cholams.murugappa.com
Subject : Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India"
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : sujeetkumarsahu@cholams.murugappa.com, abhishekniagam@cholams.murugappa.com

Mon, Jul 25, 2022 01:20 PM

4 attachments

Dear Sir,

With reference to the above noted subject and your instruction vide attached letter dated 20-07-2022 list of the cases amenable for settlement are attached herewith in the specific format.

Our earlier communication held with regard to the direction given by Hon'ble Supreme Court are also attached herewith for ready reference.

Enclosures :

1. List of MACT Cases in specific format
2. List of High Court appeals in specific format
3. Letter dated 20-07-2022.
4. Earlier communication held in relation to share list, as per direction of Hon'ble Supreme Court

Regards,

Ankur Mathur
Zonal Head (Legal Claims)
Chola MS General Insurance Co. Ltd
"Surya Tower"
Plot No. 34, Pusa Road, Karol Bagh
Opposite Metro Pillar No 120
Delhi
Land Mark - 0610/28514

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From : Ankur Mathur <ankurmatur1@cholams.murugappa.com>
Subject : RE: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Sujeeet Kumar Sahu <sujeetkumarsahu@cholams.murugappa.com>, Abhishek Niagam <abhishekniagam@cholams.murugappa.com>

Tue, May 24, 2022 04:42 PM

3 attachments

26

S. No.	MAC App. (MACA) No.	Year	Case Title/ Parties Name
1	899	2013	Bhupender Kaur Vs Cholamandalam
2	850	2015	Cholamandalam Vs Khurshid
3	75	2017	Cholamandalam Vs Ritu
4	997	2016	Tasirul-Islam Vs Raju Prajapati
5	905	2018	Chola MS Vs Paramjeet
6	906	2018	Chola MS Vs Paramjeet
7	904	2018	Chola MS Vs Paramjeet

S. N.	CNR No.	Case Title/ Parties Name	MA of the concerned district
1	DLET010034802017	Shanti V. Shalendra	Karkardooma
2	DLCT010174532018	Neha V. Arvind	Tis Hazari Court
3	DLSE010030982018	Manjesh Jha V. Mukesh	Saket
4	DLWT010062512018	Vijay Singh V. Brijesh Kumar	Tis Hazari Court
5	DLSH010071132018	Anita V. Abrar	Karkardooma
6	DLSH010075382018	shahe-alam v. Vikas Sharma	Karkardooma
7	DLNT010113552018	Narendra V. Ravjeet	Rohini
8	DLND010154852017	Ankit V. Praveen Kumar	Patala House Court
9	DLND010154982017	Ashani V. Praveen Kumar	Patala House Court
10	DLSE010056712018	Seema Datta V. Yaduveer	Saket
11	DLSE010056732018	Seema Datta V. Yaduveer	Saket
12	DLNW010092292018	Manoj Thakur V. Sarabjit Singh	Rohini
13	DLNW010092242018	mala Ram v. Sarabjit	Rohini
14	DLSE010056692018	Sunila V. Yaduveer	Saket
15	DLNT01007072017	MS Muskan VS RADHEY SHYAM	Rohini
16	DLNW010025802018	Sakuntla V. SII Kanwar	Rohini
17	DLWT010053482018	Dharampal V. Syodeen Meena	Tis Hazari Court
18	DLSE010001732020	Sudha V. Akash	Saket
19	DLSW010065012017	Sushila V. Pramod	Dwarka
20	DLNT010098162017	Anshoka V. Anand Kumar	Rohini
21	DLSW010082802018	Krishan Chander V. Neeraj Kumar	Dwarka
22	DLSW010044882018	Shashika V. Mukesh	Dwarka
23	DLNW010002482018	Samina V. Yusuf	Rohini
24	DLND010190842018	Hemlata V. Sanjeev Kumar	Patala House Court
25	DLND010129202018	Karier Singh V. Mahesh Kumar	Patala House Court
26	DLNE010016892018	Rajesh V. Mohar	Karkardooma
27	DLNT010004482021	Sujashish V. Ram Singh	Rohini
28	DLSE010018272020	shahid Ali V. Tarkat	Saket
29	DLSE010061142018	Ram kawal V. Grial	Saket
30	DLNT010013932021	Sunila Devi V. Sahun	Rohini
31	DLWT010007572021	Jitesh V. Naveen Yadav	Tis Hazari Court
32	DLND010056232018	Shripal V. Manoj Kumar	Patala House Court
33	DLSW010020152021	Ashwani V. Asudish	Dwarka
34	DLSW010017932021	Ranjana V. Vikram	Dwarka
35	DLND010079842017	Mandeep Yadav V. Subhas	Patala House Court
36	DLSH010012982018	ruby v. Nirmal	Karkardooma
37	DLSH010000482019	Nishant V. Ladoo	Karkardooma
38	DLNW010021202015	Yudhveer V. Ram Kumar	Rohini
39	DLCT010018632021	kusum V. Monu	Tis Hazari Court
40	DLSW010067352018	Ashok Kumar V. Manjar	Dwarka
41	DLNT010043122017	Vikas V. Anuj	Rohini
42	DLWT010051902021	Vinod V. Hanuman	Tis Hazari Court
43	DLWT010041692020	Prakash V. Amarjit	Tis Hazari Court
44	DLWT010041702020	Durgesh V. amarjit	Tis Hazari Court
45	DLSW010064272021	saroj V. Prempal	Dwarka
46	DLSE010063802021	Sajid V. Saurabh	Saket
47	DLND010065632021	Manjeet V. Parminder	Patala House Court
48	DLCT010112112018	Rahul Yadav V. Monica khular	Tis Hazari Court
49	DLND010005612021	Abid Ali v. sanjay	Patala House Court
50	DLND010005602021	Sharukh V. Sanjay	Patala House Court
51	DLSH010102562021	Diwan V. Vinod	KARKARDOOMA
52	DLCT010007202022	Deepak V. Jasveen	Tis Hazari Court
53	DLET010076252021	Sarefan v. Nikhil	Karkardooma
54	DLND010064382019	Simran V. Ajay Kumar	Patala House Court
55	DLND010064402018	Mithlesh V. Ajay Kumar	Patala House Court
56	DLNW010105502021	Dev Kumar V. Rajnish Sahi	Dwarka
57	DLND010065702021	Manju Devi v. Lokender	Patala House Court
58	DLSW010090482021	Pratibha V. Shiv Kumar	Dwarka

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Compromisable cases list on behalf of Edelweiss General Insurance Company limited=Delhi=Writ No. 534/2020



Pravin Prabhu - GI
To: ar-gazette1b.dhc@gov.in
Cc: Edelweiss Tpclaims

Fri 03/06/2022 12:55 PM

Data of compromisable case... 15 KB

Letter dated 01.06.2022 to S... 374 KB

2 attachments (389 KB) Save all to OneDrive - EdelTech Download all

Dear Sir,

Greetings for the day !

As per your attached letter and the directions given in Writ petition Civil No. 534/2020, I am sending the attached list of compromisable cases counts against all pending cases At the district court level.

We don't have any Appeal cases pending in High Court of Delhi.

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Regards,

Pravin Prabhu
Claims Legal
Edelweiss General Insurance Company Limited
02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (W), Mumbai - 400 070
M: 8600143634, E mail- pravin.prabhu@edelweisssfn.com

22

Court Name	MACP.No.	CNR Number	Name of Parties	Status
Saket	FIR No. 206/19	Not Available	Shailendra Kumar Vs Yogesh Kumar Sharma	compromisable
Patiala House	149/21	DLND010024732021	Deepak Vs Rishabh	compromisable
Dwarka	159/20	DLSW010070302021	Parmanand Vs Prithvi Raj Mann	compromisable
Saket	919/21	DLSE0101116682021	Vimal Kumar Dhal Vs Rohit Biduri	compromisable
Saket	381/20	DLST010089002021	Sapna Vs Lakshay	compromisable
Saket	FIR No. 402/20	Not Available	Nilopher Mukin Vs Sakshi Chopra	compromisable
Saket	199/22	DLSE010028112022	Umesh yadav Vs Rohit	compromisable
Dwarka	280/22	DLSW010034042022	Prince Tyagi Vs Lalit Solanki	compromisable
Tis Hazari	FIR No. 446/21	Not Available	Manish Vs Jai Bhagwan	compromisable
Tis Hazari	FIR No. 431/21	Not Available	Inder Kumar Gupta Vs Piyush Madan	compromisable
Dwarka	528/22	DLSW010052082022	Kushira dev Vs Sarvan Singh	compromisable
Dwarka	527/22	DLSW010052072022	chetana Vs Sarvan Singh	compromisable
Karkardooma	FIR No 369/22	Not Available	Pushpa Vs Praveen Transport service	compromisable
Karkardooma	FIR No 369/22	Not Available	Ashok Omprakash Sharma Vs Praveen Transport service	compromisable
Rohini	FIR No. 259/22	Not Available	Asha Shyam Vs Anuj Kumar	compromisable
Patiala House	714/22	DEND010064902022	Abhinav Kumar Vs Naman Chaudhary	compromisable

D

C

24

Edelweiss General Insurance Company Cases, at Appellate Level

Appellate Court	No. Of Outstanding Claims	No. of Compromisable Cases
Delhi	0	0
TOTAL	0	0

Edelweiss General Insurance company Cases at MACT Level

In Tribunals in court of	No. of Outstanding Claims	No. of Compromisable Cases
Dwarka	5	4
Karkardooma	6	2
Patiala House	6	2
Rohini	3	1
Saket	6	5
Tis Hazari	3	2
Total	29	16

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Compromisable cases list on behalf of Edelweiss General Insurance Company limited=Delhi=Writ No. 534/2020



Pravin Prabhu - GI

To: delhieast.mact@delhi.gov.in; delhishahdara.mact@delhi.go... Fri 14/10/2022 02:12 PM
Cc: Edelweiss Tpclaims



Letter dated 01.06.2022 to S...
374 KB

Dear Sir,

Greetings for the day !

As per attached letter and the directions given in Writ petition Civil No. 534/2020, I am sending the below list of compromisable cases of Karkardooma Court, Delhi

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Court Name	FIR/MACP No.	CNR Number	Name of Parties
Karkardooma	FIR No 369/22	Not Available	Pushpa Vs Praveen Transport service
Karkardooma	FIR No 369/22	Not Available	Ashok Omprakash Sharma Vs Praveen Trai

Regards,

Pravin Prabhu
Claims Legal

Edelweiss General Insurance Company Limited

02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (W), Mumbai - 400 070

M: 8600143634, E mail- pravin.prabhu@edelweissfin.com

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Pravin Prabhhu - GI

To: delhisouth.mact@delhi.gov.in; delhisoutheast.mact@delhi.g Fri 14/10/2022 02:09 PM

Cc: Edelweiss:Tpclaims

Letter dated 01.06.2022 to S... 374 KB

Dear Sir,

Greetings for the day !

As per attached letter and the directions given in Writ petition Civil No. 534/2020, I am sending the below list of compromisable cases of Saket Court, Delhi

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Court Name	MAGP.No.	CNR Number	Name of Parties
Saket	FIR No. 206/19	Not Available	Shallendra Kumar Vs Yogesh Kuma
Saket	919/21	DLSE0101116682021	Vimal Kumar Dhal Vs Rohit Biduri
Saket	381/20	DLST010089002021	Sapna Vs Lakshay
Saket	FIR No. 402/20	Not Available	Nilopher Mukin Vs Sakshi Chopra
Saket	199/22	DLSE010028112022	Umesh yadav Vs Rohit

Regards,

Pravin Prabhhu

Claims Legal

Edelweiss General Insurance Company Limited

02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kirol Road, Kurla (W), Mumbai - 400 070

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Pravin Prabhu - GI

To: delhinewdelhi.mact@delhi.gov.in

Fri 14/10/2022 02:15 PM

Cc: Edelweiss Tpcclaims

Letter dated 01.06.2022 to S... 374 KB

Dear Sir,

Greetings for the day !

As per attached letter and the directions given in Writ petition Civil No. 534/2020, I am sending the below list of compromisable cases of Patiala House Court, Delhi

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Court Name	MACP No.	CNR Number	Name of Parties
Patiala House	149/21	DLND010024732021	Deepak Vs Rishabh
Patiala House	714/22	DLND010064902022	Abhinav Kumar Vs Naman Chaudhar

Regards,

Pravin Prabhu
Claims Legal

Edelweiss General Insurance Company Limited

02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (W), Mumbai - 400 070

M: 8600143634, E mail- pravin.prabhu@edelweissfin.com

Compromisable cases list on behalf of Edelweiss General Insurance Company limited=Delhi=Writ No. 534/2020

Pravin Prabhu - GI
To: delhinewdelhi.mact@delhi.gov.in
Cc: Edelweiss Tpclaims
Fri 14/10/2022 02:15 PM

Letter dated 01.06.2022 to S... 374 KB

Dear Sir,

Greetings for the day !

As per attached letter and the directions given in Writ petition Civil No. 534/2020, I am sending the below list of compromisable cases of Patiala House Court, Delhi

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Table with 4 columns: Court Name, MACP No., GNR Number, Name of Parties. Rows include Patiala House 149/21 and Patiala House 714/22.

Regards,

Pravin Prabhu
Claims Legal
Edelweiss General Insurance Company Limited
02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (W), Mumbai - 400 070
M: 8600143634, E mail- pravin.prabhu@edelweissfin.com

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Pravin Prabhu - GI

To: delhicalentral,mact01@delhi.gov.in; pomact02-central@gov.i Fri 14/10/2022 01:54 PM
Cc: Edelweiss Tpclaims

Letter dated 01.06.2022 to S... 374 KB

Dear Sir,

Greetings for the day !

As per your attached letter and the directions given in Writ petition Civil No. 534/2020, I am sending the below list of compromisable cases in Tis Hazari Court, Delhi

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Court Name	FIR/MACR No.	CNR Number	Name of Parties
Tis Hazari	FIR No. 446/21	Not Available	Manish Vs Jai Bhagwan
Tis Hazari	FIR No. 431/21	Not Available	Inder Kumar Gupta Vs Piyush Madan

Regards,

Pravin Prabhu
Claims Legal
Edelweiss General Insurance Company Limited
02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (W), Mumbai - 400 070
M: 8600143634, E mail- pravin.prabhu@edelweissfin.com

28

Compromisable cases list on behalf of Edelweiss General Insurance Company limited=Delhi=Writ No. 534/2020

Pravin Prabhu - GI
To: delhinw.mact@delhi.gov.in; delhinw.mact02@delhi.gov.in; Fri 14/10/2022 02:01 PM
Cc: Edelweiss Tpclaims

Letter dated 01.06.2022 to S...
374 KB

Dear Sir,

Greetings for the day !

As per attached letter and the directions given in Writ petition Civil No. 534/2020, I am sending the below list of compromisable cases of Rohini Court, Delhi

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Court Name	FIR/MAGP No.	CNR Number	Name of Parties
Rohini	FIR No. 259/22	Not Available	Asha Shyam Vs Anuj Kumar

Regards,

Pravin Prabhu
Claims Legal
Edelweiss General Insurance Company Limited
02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (W), Mumbai – 400 070
M: 8600143634, E mail- pravin.prabhu@edelweissfin.com

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Pravin Prabhu - GI

To: delhisouthwest1.mact@delhi.gov.in; delhisouthwest2.mact@delhi.gov.in Fri 14/10/2022 02:05 PM
Cc: Edelweiss Tpclaims

Letter dated 01.06.2022 to S... 374 KB

Dear Sir,

Greetings for the day!

As per attached letter and the directions given in Writ petition Civil No. 534/2020, I am sending the below list of compromisable cases of Dwarka Court, Delhi

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Court Name	MACP No.	CNR Number	Name of Parties
Dwarka	159/20	DLSW010070302021	Parmanand Vs Prithvi Raj Mann
Dwarka	280/22	DLSW010034042022	Prince Tyagi Vs Lalit Solanki
Dwarka	528/22	DLSW010052082022	Krishna dev Vs Sarvan Singh
Dwarka	527/22	DLSW010052072022	Chetana Vs Sarvan Singh

Regards,

Pravin Prabhu
Claims Legal
Edelweiss General Insurance Company Limited
02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (W), Mumbai - 400 070
M: 8600143634, E mail- pravin.prabhu@edelweissfin.com

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Pravin Prabhu - GI

To: delhicalentral.mact01@delhi.gov.in; pomact02-central@gov.i Fri 14/10/2022 01:54 PM
Cc: Edelweiss Tpclaims



Letter dated 01.06.2022 to S...
374 KB

Dear Sir,

Greetings for the day !

As per your attached letter and the directions given in Writ petition CIVIL No. 534/2020, I am sending the below list of compromisable cases in Tis Hazari Court, Delhi

This list is submitted on behalf of Edelweiss General Insurance Company Limited.

Thanks !!

Court Name	FIR/MACP No.	CNR Number	Name of Parties
Tis Hazari	FIR No: 446/21	Not Available	Manish Vs Jal Bhagwan
Tis Hazari	FIR No: 431/21	Not Available	Inder Kumar Gupta Vs Piyush Madan

Regards,

Pravin Prabhu

Claims Legal

Edelweiss General Insurance Company Limited

02nd floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (W), Mumbai - 400 070

M: 8600143634, E mail- pravin.prabhu@edelweissfin.com

HIGH COURT OF DELHI: NEW DELHI

Through E-mail

No. 3359 /DHC/Gaz./G-2/2022

Dated: 01.06.2022

From: The Registrar General,
High Court of Delhi,
New Delhi -110503.

To: Secretary General,
General Insurance Council,
5th Floor, National Insurance Building,
14, Janshedji Tata Road,
Churchgate, Mumbai-400020,
Maharashtra, India

Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

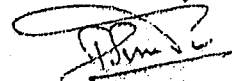
Sir,

I am directed to forward herewith a copy of the aforementioned order of the Hon'ble Supreme Court of India and to inform that the nodal officers of all Insurance Companies were requested through separate e-mails to submit to this court a district wise list of cases amenable to immediate settlements in so far as District Courts of Delhi are concerned and another such separate list with respect to the High Courts at the earliest. However, till date the same has been received only from the following insurance companies:-

1. Cholamandalam MS General Insurance
2. Future Generali India Insurance Co Ltd (received in respect of District Court only)
3. Magma HDI General Insurance Co Ltd (received in respect of District Court only)
4. Raheja QBE General Insurance Co Ltd
5. Reliance General Insurance Co Ltd (received in respect of District Court only)

I am, therefore, directed to request you to obtain the aforesaid information from all the insurance companies and furnish the same to this court by return e-mail at ar-gazette1b.dhc@gov.in positively by 04.06.2022.

Yours sincerely



(Surender Pal)

Deputy Registrar (Gazette-1B)
for Registrar General.

Encl: As above.

ITEM NO.3

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 534/2020

BAJAJ ALLIANZ GENERAL INSURANCE COMPANY
PRIVATE LTD,

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([FOR DIRECTIONS] MR. N. VIJAYARAGHAVAN, A.C.
IA No. 52588/2020 - EX-PARTE AD INTERIM RELIEF
IA No. 36373/2022 - INTERVENTION APPLICATION)

Date : 31-03-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

Mr. N. Vijayaraghavan, AC
Mr. Vipin Nair, AOR

For Petitioner(s) Mr. Siddharth, AOR
Mr. Amit Kumar Agrawal, Adv.

For Respondent(s) Mr. Jayant K. Sud, Ld. ASG
Ms. Garima Prasad, Sr. Adv./AAG
Mr. Navanjay Mahapatra, Adv.
Mr. Bhuvan Mishra, Adv.
Mr. Manish, Adv.
Mr. Gurmeet Singh Makker, AOR
Mr. Sughosh Subramanyam, Adv.
Ms. Priyadarshni Priya, Adv.
Mr. Anish Kumar, AOR
Mr. B.V. Balram Das, AOR
Mr. Raj Bahadur, AOR
Mr. A.K. Sharma, AOR

Mr. Jayant K. Sud, Ld. ASG
Ms. Garima Prasad, Sr. Adv.
Mr. Gurmeet Singh Makkar, AOR
Mr. Navanjay Mahapatra, Adv.
Ms. Bhuvan Mishra, Adv.
Mr. Sughosh Subramanyam, Adv.
Ms. Priyadarshni Priya, Adv.

Signature Not Verified
Digitally signed by
Chaitanya K. S.
Date: 2022.04.02
10:02:50 IST
Reason: ...

35

Mr. Jayant Sud, Ld. ASG
Mr. Randeep Sachdeva, Adv.
Mr. Navan Jay Mahapatra, Adv.
Mr. Gurmeet Singh Makker, Adv.
Mr. Kartik J., Adv.

Mr. Jayant K Sud, Ld. ASG
Ms. Archana Pathak Dave, AOR
Ms. Vanya Gupta, Adv.
Mr. Avnish Dave, Adv.
Mr. Parmod Kumar Vishnoi, Adv.

Mr. Harish Pandey, AOR
Ms. Sanskriti Pathak, Adv.
Mr. G.S. Makker, AOR

Mr. Atul Nanda, Sr. Adv.
Ms. Archana Pathak Dave, AOR
Ms. Vanya Gupta, Adv.
Mr. Avnish Dave, Adv.

Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Shaik Mohamad Haneef, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Mr. K.V. Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.

Mr. Manish Kumar, AOR

Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.

Mr. Sourav Roy, Adv/ DAG (Chhattisgarh)
Mr. Mahesh Kumar, Adv.
Mr. Prabudh Singh, Adv.
Ms. Devika Khanna, Adv.
Mrs. V.D. Khanna, Adv.
M/s Vmz Chambers, AOR

Mr. Ravindra A. Lokhande, Adv.
Dr. Abhishek Atrey, AOR
Nring Chamwibo Zeliang, Adv.

Ms. Deepanwita Priyanka, AOR

Dr. Monika Gusain, AOR
Mr. Hari Om Yaduvanshi, Adv.
Ms. S. Harini, Adv.

Ms. Ranjeeta Rohatgi, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Raj Kamal, AOR

Mr. V. N. Raghupathy, AOR

Mr. G. Prakash, AOR

Mr. Pashupathi Nath Razdan, AOR
Mr. Mirza Kayesh Begg, Adv.
Mr. Prakhar Srivastav, Adv.
Ms. Sneh Bairwa, Adv.

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pandé, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Ms. Anupama Ngangom, Adv.
Mr. Karun Sharma, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. Upendra Mishra, Adv.
Mr. K.V. Khar Lyngdoh, Adv.
Ms. T. K. Nayak, Adv.

Mr. Siddhesh Kotwal, Adv.
Ms. Ana Upadhyay, Adv.
Ms. Manya Hasija, Adv.
Mr. Akash Singh, Adv.
Mr. Nirnimesh Dubey, Adv.

Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.

Mr. Som Raj Choudhury, AOR
Ms. Shrutee Aradhana, Adv.

Mr. Vivek Kohli, Adv. General
Mr. Sameer Abhyankar, AOR
Ms. Yeshi Rinchen, Adv.
Mr. Abhinav Mishra, Adv.
Ms. Nishi Sanghani, Adv.

Mr. Sameer Abhyankar, AOR
Mr. Abhinav Mishra, Adv.
Ms. Nishi Sanghani, Adv.

Dr. Joseph Aristotle S., AOR
 Ms. Nupur Sharma, Adv.
 Mr. Shobhit Dwivedi, Adv.
 Mr. Sanjeev Kumar Mahara, Adv.

Mr. S. Udaya Kumar Sagar, AOR
 Ms. Sweena Nair, Adv.
 Mr. P. Mohith Rao, Adv.

Mr. Shuvodeep Roy, AOR
 Mr. Kabir Shankar Bose, Adv.
 Mr. Ishaan Borthakur, Adv.

Mr. Shuvodeep Roy, AOR
 Mr. Ishaan Borthakur, Adv.

Mr. Pradeep Misra, AOR
 Mr. Suraj Singh, Adv.
 Mr. Yashvi Virendra, Adv.

Mr. Soumitra G. Chaudhuri, Adv.
 Mr. Chanchal Kumar Ganguli, AOR

Ms. G. Indira, AOR

Mr. Chirag M. Shroff, AOR
 Mr. Amandeep Mehta, Adv.

Mr. Aravindh S., AOR
 Ms. C. Rubavathi, Adv.

Mr. Ashish Tiwari, AOR

Mr. Vishal Meghwal, Adv.
 Mr. Milind Kumar, AOR

Ms. Kavita Jha, AOR
 Mr. Adifeya Bali, Adv.

Mr. Nishe Rajen Shonker, Adv.
 Ms. Anu K. Joy, Adv.
 Mr. Alim Anvar, Adv.

Intervener

Mr. Purvish Jitendra Malkan, AOR
 Ms. Dharita Purvish Malkan, Adv.
 Ms. Deepa Gorasia, Adv.
 Mr. Alok Kumar, Adv.
 Ms. Nandini Chhabra, Adv.

Ms. Beena Goyal, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Deepati Chopra, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 36373/2022 - INTERVENTION

The concerns addressed must be shared with the learned ASG. The application stands disposed of.

We have perused the report dated 28.03.2022 by the learned Additional Solicitor General and seen the demonstration put forth by Mr. A. Mohan of the NIC and thus commend the work which has been done both on the technical side and by the Government and the insurance companies assisted by their respective counsels.

It is stated in the report that GIC has taken steps for development of a mobile App from a private developer and a web-based portal had already been developed under the aegis of the Ministry of Roads, Transport and Highways (MORTH). The salient features of the e-Portal, as it works are:

- i) For the digitalization of DAR, the portal would subsequently emerge as "e-DAR" which would have integration of all the forms, including the 'Comprehensive Information Form' and Integrated

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Road Accident Database (iRAD). From iRAD applications more than 90% of the datasets are pushed directly to the e-DAR and the respective stakeholders like Police, Road Authorities, Hospitals etc. are required to enter very minimal information for the E-DAR forms. Thus, e-DAR will be an extension and e-version of iRAD.

ii) There will be multiple checks in the e-DAR portal to restrict fake claims linking the check with FIR No., vehicles involved in the accident, the date of accident and the portal would be interlinked with other Government portals i.e, Sarthi and Vaahan giving access to information with respect to licence of the drivers as well as the registration of the vehicle.

iii) The total of 19 forms are provided for various stakeholders and a PAN India Single 'Comprehensive Information Form' generated electronically will provide all the relevant information.

iv) The Geo tagging of exact accident spot along with site map will be done, which would also notify the Investigating Officer about his distance from the spot of the incidence in the event the portal is accessed from any other location and in case the Investigating Officer for some reason does not reach the spot, the Geo tagging feature will also

reflect the same.

v) The upholding of documents i.e, photos; video of accident spot; damaged vehicles, injured victims, eye-witnesses etc. would be uploaded immediately in the absence of internet facility on the mobile phone.

vi) The analysis of output will be done through Monitoring & Reporting Dashboard & Analytics Dashboard for easy understanding and accordingly forecasting & Decision Making by Apex Authorities for formulation of new policies and strategies.

vi) Apart from the state police, an engineer from the Public Works Department or the local body will receive an alert on his mobile device and the concerned official will then visit the accident site, to examine it, and feed the required details, such as the road design. Hotspots for accidents would also be identified so as to obtain solutions to avoid accidents at these hotspots.

The report suggests that data with respect to motor accidents for 24 States is already been uploaded and the GIC appear to suggest that there may not be a requirement of a mobile application in view of the web portal being developed and used. Some more time is requested to work out the remaining aspects.

There is a discussion which is ongoing with

the NIC on various aspects.

One of the issues which we have flagged is of the use of AI in this process, something which we are informed is already a work in progress of the AI Committee and the learned ASG states that he has requested the concerned Registrar to give an update on the same which would naturally be done.

We did put to learned counsels that apart from taking care of the future and ensuring that matters, instead of going to the Courts, can instead be resolved *inter se* the parties, so that they are able to see the immediate benefits and more so, in the context of legal principles having been set down is something which needs to be explored further. A large part of the task is now a mathematical formulation and the variables are only the income of the deceased/affected and the factum of the accident.

We are also flagging the issue of pending matters before the Courts and the need for mediation for the same. We did put to the learned counsel for the insurance companies that they are best suited to see as to which of their cases are amenable to immediate settlements and after making the list may inform the respective High Courts which can then hold lok adalats/mediations to

resolve at least those cases as in number of States the MACT cases are the highest single category of pendency.

Learned ASG states that on the other pending issues he will come back with a report as to what directions does he seek for providing an impetus to the path on which all of us have embarked.

The intervening summer recess is giving an excess time period to the parties to ensure compliances and not to put the matter in abeyance.

We make it clear that to obtain requisite data from the High Courts or otherwise, the learned ASG is free to obtain the same from the Courts concerned.

Mr. N. Vijayaraghavan, learned Amicus Curiae states that introduction of Chapter 11 from tomorrow will seamlessly integrate a lot of the aspects which have been flagged.

At request list on 21.07.2022.

Learned counsels for the parties who wish to join electronically for the next date would be facilitated.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)

Email

(5)
Vinay Sharma

FW: [External]FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : Hreeshika Bhargav <Hreeshika.Bhargav@futuregenerall.in>
Subject : FW: [External]FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Mon, Jul 25, 2022 05:04 PM

3 attachments

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Divya Kotru <Divya.Kotru@futuregenerall.in>, Rakhi Anand01 <Rakhi.Anand01@futuregenerall.in>

Classification: **Confidential**

Dear Sir,

Please find the list of the compromise case which can be settle in the Lok Adalat of Future Generali Insurance Company. This list includes both MACT and Appeal of Delhi Location.

Thanks & Regards

Senior Executive - TP Claims

Hreeshika Bhargav

Contact No. 9811659030

Add. 303-310, Kailash Building

Future Generali India Insurance

Company Ltd. 26 KG Marg, New Delhi

This mail is classified as Confidential by on Monday, July 25, 2022 at 4:49:48 PM

From: Arvind Shenoy <arvindshenoy@gicouncil.in>

Sent: 20 July 2022 06:00 PM

To: Rajesh Dharne <rajesh@acko.com>; Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>; Shashank Deochake <deochakeS@cholams.murugappa.com>; Sameer Karekatté <sameer.karekatte@edelweisfin.com>; RAKHI ANAND <Rakhi.Anand01@futuregenerall.in>; Ajay Jadeja <ajay.jadeja@godigit.com>; Ketan Ganatra <ketan.ganatra@hdfcergo.com>; Rajagopalan.ramaswamy@icicilombard.com; Rashmi <rashmi@iffcotokio.co.in>; Milind Myakal <milind.myakal@kotak.com>; Sajiv P <Sajiv.P@libertyinsurance.in>; Karan Purohit <karan.purohit@magma-hdi.co.in>; PS.Chakravarthy@nic.co.in; Bhagwat Sattadhish <Bhagwat.Sattadhish@navi.com>; RADHIKA R <radhika@hewindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; Kaushal shah <kaushal.shah@rahejaqbe.com>; Sanjay Gupta <sanjay.g.gupta@irelianceada.com>; Srinivasan S <s.srinivasan@royalsundaram.in>; Yaseen shah <yaseen.shah@sbigeneral.in>; Sumeet Bajaj <sumeet.bajaj@shriramgi.in>; Mohd. Azhar Wasi <MohdAzharWasi@ataaig.com>; sjayasree <sjayasree@ulc.co.in>; Swati Pawar <Swati.pawar@universalsompo.com>; Secretary General <sg@gicouncil.in>; MN Sarma <sarma.mn@gicouncil.in>; CR Vijayan <crvijayan@gicouncil.in>

Subject: [External]FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

**** CAUTION: The email you have received is sent by someone outside of the organization. Be cautious while opening attachments or clicking on links from unknown senders or when received from an unexpected sender. ****
Dear Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
Arvind Shenoy

High Court

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SR. NO.	MAC APP NUMBER	YEAR	CASE TITLE
1	MAC/59/2014	2014	FUTURE GENERALI VS SALMA
2	MAC/213/2014	2014	SALMA VS
3	MAC/403/2014	2014	FGI VS SUSHMA DEVI
4	MAC/858/2017	2017	DEEPAK VS FGI
5	MAC/1049/2016	2016	MUKESH DEVI VS RAMNATH

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FUTURE GENERALI INDIA INSURANCE CO. LTD											
S.NO	CASE TYPE	CASE NO	CASE YEAR	PETITIONER	RESPONDENT	COURT NAME	NAME OF PLAINT ADVOCATE	INSURANCE COMPANY ADVOCATE NAME	REMARKS	CASE IN HIGH COURT OR	NAME OF HIGH COURT
1	MACT	MACT/51/2020	2020	DEVENDER KAUR	PRELAK AGGARWAL	Kaerdyama	NA	SUJEET KESHNI	NA	MACT	NA
2	MACT	MACT/35536/16	2016	ABDUL HAQID	RAJED ALI	Tt Hazrat	SDHI	VINAY GUPTA	NA	MACT	NA
3	MACT	MACT/71/19	2019	NIHAL CHUG	RAJESH KUMAR	Tt Hazrat	AMIT PUNJ	SURESH KUMAR	NA	MACT	NA
4	MACT	MACT/814/19	2019	MADAN	PAJIBR	Tt Hazrat	PREM LAMSHA	VINAY GUPTA	NA	MACT	NA
5	MACT	MACT/2120/19	2019	GEETA DANUJA	SADPUR RAHMAN	DWARAKA	PREM LAMSHA	MAHEEP SHEKHANAT	NA	MACT	NA
6	MACT	MACT/554/19	2019	RUBI HIA	SHRINDEET	ROHINI	PREASANT	SURESH KUMAR	NA	MACT	NA
7	MACT	MACT/292/19	2019	PARANMHA	SANDEEP	Kaerdyama	MAHESHA ZANGI	S P S CHAUHAN	NA	MACT	NA
8	MACT	DAR/119/2020	2020	BELLI KACHAN	VANSHDEE	ISACET	AKUL KUMAR SHISHA	EEFALDEEP	NA	MACT	NA
9	MACT	MACT/550/19	2019	SUBASH	MANISH	DWARAKA	RATAN SINGH	SUNANDA NIMISHA	NA	MACT	NA
10	MACT	MACT/132/2016	2016	RINA KUMAR	HENDER GULLA	DWARAKA	MEERAI YADAV	SUNANDA NIMISHA	NA	MACT	NA
11	MACT	MACT/147/17	2020	PAWAN KUMAR	MAHEEP MANJI	PATALA HOUSE	NARINDER MISHRA	KAMALDEEP	NA	MACT	NA
12	MACT	MACT/1566/2015	2015	HONTU	HENDER GULLA	DWARAKA	HARENDER PAL	SUNANDA NIMISHA	NA	MACT	NA
13	MACT	MACT/2565/2016	2019	HEMANT	HENDER GULLA	DWARAKA	HARENDER PAL	SUNANDA NIMISHA	NA	MACT	NA
14	MACT	MACT/629/2017	2017	ANOOB	CHAKSHU GOYAL	Tt Hazrat	NA	AMIT KACHAN	NA	MACT	NA
15	MACT	MACT/2517/2020	2020	ANISHA	RAJA DEVI	Tt Hazrat	NA	MAHUR AWASTHI	NA	MACT	NA
16	MACT	MACT/35272/16	2016	MANENDRA	SACHIN	Tt Hazrat	D B SHARMA	SANJAY KUMAR	NA	MACT	NA
17	MACT	MACT/52/18	2018	SACHIT	HURHARI	DWARAKA	HEENA GUPTA	KAMALDEEP	NA	MACT	NA
18	MACT	MACT/1153/2018	2018	ANITA	SATYOSH	Kaerdyama	NA	SUJEET KESHNI	NA	MACT	NA
19	MACT	MACT/1157/19	2019	GANIYADHI	HUJE LAL	Tt Hazrat	V K SANGI	VINAY GUPTA	NA	MACT	NA
20	MACT	MACT/1158/19	2019	SARDI TULLI	HUJE LAL	Tt Hazrat	V K SANGI	VINAY GUPTA	NA	MACT	NA
21	MACT	MACT/144/2020	2020	SUPEEET	JAGMOHAN	Tt Hazrat	ATUL RATHI	VINAY GUPTA	NA	MACT	NA
22	MACT	MACT/644/2020	2020	RAJENDRI	DASANT	Tt Hazrat	G D KALSHN	SANJAY KUMAR	NA	MACT	NA
23	MACT	MACT/243/19	2019	LAXMI DEVI	AJUL KUMAR	Tt Hazrat	UMASHANKAR	VINAY GUPTA	NA	MACT	NA
24	MACT	MACT/242/19	2019	SAGAT SINGH	ANIL KUMAR	Tt Hazrat	LULLA SHANKAR	VINAY GUPTA	NA	MACT	NA
25	MACT	MACT/2525/2019	2019	HISHA MESSAY	PARMALAD	Kaerdyama	ANKIT GUPTA	SUJEET KESHNI	NA	MACT	NA
26	MACT	DAR/91/2020	2020	SURENDER	AJUP	PATALA HOUSE	HARENDER SINGH	SUJEET KESHNI	NA	MACT	NA
27	MACT	MACT/50164/2016	2016	MALA DEVI	BRUPAL	ROHINI	DHAVAN UNOAL	AMIT KACHAN	NA	MACT	NA
28	MACT	MACT/1241/16	2016	Garav	RAMESH DUTT	DWARAKA	A K BIA	SUNANDA NIMISHA	NA	MACT	NA
29	MACT	DAR/581/16	2016	Santosh Kumar Tanti	Shiv Dutt	PATALA HOUSE	SH. Deepak Teja	BRIJESH BAGGA	NA	MACT	NA
30	MACT	MACT/259/18	2016	Varenn	Dreerak	Tt Hazrat	PREM LAL	VINAY GUPTA	NA	MACT	NA
31	MACT	MACT/44/21	2021	PODIA	PUNEET	SAKET	MANITA CHAUDHARY	KAMALDEEP	NA	MACT	NA
32	MACT	MACT/44/21	2021	JAGDESH	RAJDEEP	SAKET	MANITA CHAUDHARY	KAMALDEEP	NA	MACT	NA
33	MACT	MACT/106/21	2021	SUSHIL	SAHIL	ROHINI	DEENDER SINGH	SHALENDER RAI	NA	MACT	NA
34	MACT	MACT/115/21	2021	RUPINDER	INDERA	Tt Hazrat	BABITA TYAGI	MANJUL AWASTHI	NA	MACT	NA
35	MACT	MACT/611/2021	2021	GURU DUTT	SUNIL GUPTA	Tt Hazrat	VED PRAKASH	SURESH KUMAR	NA	MACT	NA
36	MACT	MACT/20644/2015	2016	ROHIT	VISHAL	ROHINI	PRASHANT SHARMA	SHALENDER RAI	NA	MACT	NA
37	MACT	MACT/226/2021	2021	HARJIS	VICASH	KED	HARJIS	SUJEET KESHNI	NA	MACT	NA
38	MACT	DAR/19/2021	2021	BHENDRER RAI	SHRISHBOO KHANNA	SAKET	PRASHANT SHARMA	KAMALDEEP	NA	MACT	NA
39	MACT	MACT/235/2019	2019	ATENDER KUMAR	SHRISHAD	SAKET	S K SINGH	BRIJESH BAGGA	NA	MACT	NA
40	MACT	DAR/242/2021	2021	RAMRATI	BIR SANGARI	KED	Rahul Shekawat	SUJEET KESHNI	NA	MACT	NA
41	MACT	MACT/448/2021	2021	SONEETA	ARVIND TINDARI	Tt Hazrat	NA	SANJAY KUMAR	NA	MACT	NA
42	MACT	MACT/1262/2021	2021	SANJIV KUMAR	GAURAV BHADAL	Tt Hazrat	TR KASHYAP	MAHUR AWASTHI	NA	MACT	NA
43	MACT	MACT/305/2020	2020	RASHMI BOLNVAL	SINDHU	Tt Hazrat	NA	SANJAY KUMAR	NA	MACT	NA
44	MACT	MACT/527/2021	2021	MAHDEEP	UDAY	Tt Hazrat	S K VERMA	VINAY GUPTA	NA	MACT	NA
45	MACT	MACT/307/2020	2020	SURENDER	BINDU	Tt Hazrat	NA	VINAY GUPTA	NA	MACT	NA
46	MACT	MACT/306/2020	2020	REKHA	BINDU	Tt Hazrat	NA	VINAY GUPTA	NA	MACT	NA
47	MACT	MACT/196/2021	2021	PLISHA	JANG BAHADUR	Tt Hazrat	A K ROUT	MANJUL AWASTHI	NA	MACT	NA
48	MACT	MACT/186/2021	2022	DEEPAK	SADURASH	PATALA HOUSE	NA	RISHABH RAI	NA	MACT	NA
49	MACT	MACT/471/2021	2021	GULSHAN	ANIL	Tt Hazrat	NA	MANJUL AWASTHI	NA	MACT	NA
50	MACT	MACT/238/2020	2020	POORAN	RAJ KUMAR	Tt Hazrat	NA	MAHUR AWASTHI	NA	MACT	NA
51	MACT	MACT/106/2022	2022	ARCHANA	ANKUR SAPRA	ROHINI	NA	SHALENDER RAI	NA	MACT	NA

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7B

The Registrar
Delhi High Court
New Delhi


**Sub: List of cases to be settled through Lok Adalat on behalf
of the Go-Digit General Ins. Co. Ltd.**

Sir

Please find enclosed herewith list of cases which can be settled
through Lok Adalat on behalf of Go-Digit Gen. Ins. Co. Ltd.

Go-Digit Gen. Ins. Co. Ltd.

Through


Advocate

S. P. JAIN (Adv)
37/1984

Chamber No-402, Westerkaling
Tis Hazari Court, Delhi.

Mob. No- 9873304064

Delhi

Dated: 29.7.2022

GENERAL RECEIPT
High Court of Delhi
29 JUL 2022
Receipt No. 6268

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DELHI HIGH COURT
Gazette Branch
Diary No. 2265
Dated 30.07.2022

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45	DLNE010028482021	Gangacharan Vs Sanju Kumar	Karkardooma
46	DLCT010106192021	Naved v/s Rajan Tiwari	Tis Hazari
47	DLWT010062002021	Kuldeep Singh Vs Varun	Tis Hazari
48	DLCT010026882021	Anil Kumar Vs Sohil Sharma	Karkardooma
49	DLCT010103612021	Nitin Kumar Vs Pramod Kumar	Tis Hazari
50	DLSE010076352021	Beena Devi Vs Aamir Khan	Saket
51	DLCT010116902021	Rahul Kumar Saini Vs Anup Lal Panjlyara	Tis Hazari
52	DLSH010074562021	Deepa v/s Jugal	Karkardooma
53	DLSW010088642021	Ashok Kumar Rai VS Sunita	Dwarka
54	DLSW010088652021	Abhishek Kumar Rai VS Sunita	Dwarka
55	DLSW010089612021	Ashish Babu Vs Pintoo Kumar	Dwarka
56	DLNT010067962021	Pushpa Vs Tarun Kumar	Rohini
57	DLST010078092021	Parveen Kumar Vs Sawan Das	Saket
58	DLNE010033322021	Usha Sharma vs Pardeep singh	Karkardooma
59	DLND010030912021	Ashok Kumar VS Krishan Kumar	Patiala House
60	DLND010058262021	Rakhi v/s Pawan Kumar	Patiala House
61	DLSW010094592021	Ramesh Chand VS Madan Kumar	Dwarka
62	DLSW010094602021	Mahender Mohan VS Madan Kumar	Dwarka
63	DLNW010079082021	Shilpa Vs Afroze Khan	Rohini
64	DLNW010075552021	Ramesh Kumar Vs Suresh Pal	Rohini
65	DLCT010138292021	Sukhpal Singh VS Ajay Kumar	Tis Hazari
66	DLCT010091422021	Surender Singh VS Ritesh Kumar	Tis Hazari
67	DLCT010135772021	Tushika VS Ritesh Kumar	Tis Hazari
68	DLSW010106242021	Pardeep Kumar v/s Vikas	Dwarka
69	DLSW010105772021	Manjeet Vs Bajrang Lal	Dwarka
70	DLNE010037022021	Pushpa Devi Vs Sudhir Kumar	Karkardooma
71	DLNE010037002021	Pushpa Devi Vs Sudhir Kumar	Karkardooma
72	DLNW010084032021	Bani Vs Rajgir Singh	Rohini
73	DLND010027092021	Arti Kumari v/s Hari Lal Yadav	Patiala House
74	DLND010069582021	Shahil Vs Dinesh Kumar	Patiala House
75	DLCT010037512021	Master Neer VS Parveen Gaur	Patiala House
76	DLND010095682021	Awadh Kishore Vs RAMESH	Patiala House
77	DLND010076872021	Simanshu Vs Babloo	Patiala House
78	DLWT010087792021	Aditya Vs Ilyas Anasari	Tis Hazari
79	DLSW010111642021	Ajeet Vs Santosh Yadav	Dwarka
80	DLNW010085442021	LRS Aleem @Abdul Aleem Vs Mohd Akbar	Rohini
81	DLST010091252021	Suraj Kumar Bhandari Vs Mithlesh Kuma	Saket
82	DLNE010040072021	Ramio Devi VS Amarjeet Singh	Karkardooma
83	DLCT010158982021	Umar Vs Anil Ram	Tis Hazari
84	DLCT010134042021	Deveshwari Kaur VS Amit Kumar	Tis Hazari
85	DLWT010094332021	Narendra Singh Vs Suresh Kumar	Tis Hazari
86	DLWT010032652020	Sukhwinder Kaur VS Sumit Kapoor	Tis Hazari
87	DLNT010048652021	Rita vs Santosh Kumar	Rohini
88	DLCT010164692021	Mohd Safik VS Harpreet Singh	Tis Hazari
89	DLNE010027932021	Sarvas Kumar VS Krishan Mani Dubey	Karkardooma
90	DLWT010103352021	Dinesh Kumar Dogra VS Avtar Singh	Tis Hazari

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Details of cases amenable for immediate settlements in respect of Delhi District Court/ MACT			
S.No.	CNR.No.	Case Title/Parties Name	MACT of the Concerned District
1	DLNT010064902019	Balbir Singh vs Saroj Rinku	Rohini
2	DLNW010072672019	Jitendra.sing vs Nikhil Bansal	Rohini
3	DLSH010023672019	Dinesh Kain v/s Inder Bhan Singh	Karkardooma
4	DLST010073282019	Kanta Bisht v/s Shahzad Khan	Saket
5	DLSH010075822019	Krishan Pal v/s Ram Govind Yadav	Karkardooma
6	DLETO10068482020	Prabhawati Devi v/s Neeraj Kumar @ Bablu	Karkardooma
7	DLCT010013422020	Rajesh Kumar Meena v/s Kamruddin M R	Tis Hazari
8	DLETO10012822020	Umesh Gupta v/s Dheeraj Kotnala	Karkardooma
9	DLWT010013542020	Kanwal Kumar v/s Ms HeroPlastic India	Tis Hazari
10	DLNT010015522021	Shivamjeet Vs Ranjeet Singh	Rohini
11	DLNE010033642020	Anuradha v/s Mohd Aftab	Karkardooma
12	DLETO10007012021	Vinod Kumar v/s Rohit Kumar	Karkardooma
13	DLNW010063232020	Shelly Vs Afroz Khan	Rohini
14	DLNW010079092021	Pankaj Vs Afroz Khan	Rohini
15	DLNT010018632020	Deen Dayal v/s Kaushal Kishore	Rohini
16	DLSE010058932020	Rakesh Kumar Sharma v/s Aslam Khan	Saket
17	DLSE010058952020	Mahendra Kumar v/s Aslam Khan	Saket
18	DLSE010058872020	Chander Jeet Sakral VS Aslam Khan	Saket
19	DLSE010058962020	Mahesh Kumar v/s Aslam Khan	Saket
20	DLSE010058942020	Jot Sarup Singh Nagpal v/s Aslam Khan	Saket
21	DLND010063022021	Satya bhama Das v/s Ramnivas Pal	Patiala House
22	DLCT010083762020	Rajni v/s Nazim	Tis Hazari
23	DLWT010062372020	Nisha v/s SNG Mohelas Anal	Tis Hazari
24	DLCT010003352021	Navinder Singh v/s Chander Pal	Tis Hazari
25	DLSW010085892020	Uday Chand v/s Surinder Singh	Dwarka
26	DLCT010014912021	Dinesh Kumar Ram v/s Balbir Singh	Tis Hazari
27	DLND010065782020	Shashank Vs Budh Ram	Patiala House
28	DLND010065782020	Shashank Vs Budh Ram	Patiala House
29	DLND010047952020	Naresh Kumar Vs Govind Singh	Patiala House
30	DLSW010005712021	Arun Kumar Vs Parveen Kumar	Dwarka
31	DLND010010062021	Chandan Ram Vs Mohd Mukhtiar	Patiala House
32	DLND010024782021	Gajender Singh Rana Vs Raj Kishore	Patiala House
33	DLCT010041332021	Sunil Kumar Vs Raman Deep Singh & Ors.	Tis Hazari
34	DLSE010030412021	Anil Singh v/s Amarjeet Munjal	Saket
35	DLST010028552021	Manish Kumar v/s Sanchit Mittal	Saket
36	DLNE010014642021	Shabbir Ahmad v/s Brajesh Kumar	Karkardooma
37	DLSE010036322021	Lal Singh v/s Kishan Gandhi	Saket
38	DLSE010037072021	Ramshrey VS Sohan Lal	Saket
39	DLCT010057492021	Asiya VS Ishrat Ali	Tis Hazari
40	DLNW010025122021	Kalpna Vs Manoj	Rohini
41	DLWT010100952021	Poonam Sharma VS Nanak Chand	Tis Hazari
42	DLWT010100932021	Karan Sharma VS Nanak Chand	Tis Hazari
43	DLCT010140952021	Gagan Vs Ankur	Tis Hazari
44	DLSE010067032021	Vishal Tisoriya Vs Chahat Ram	Saket

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137	DLNE010008462022	Gulista Vs Sonu	Karkardooma
138	DLWTO10037562022	Mohd Kohinoor Vs Jatin Jain	Tis Hazari
139	DLNW010021182022	Srikant Tiwari Vs LRs of Ram Dass	Rohini
140	DLSW010034422022	Urmila Maurya Vs Dilip Kumar	Tis Hazari
141	DLND010037762022	Harvender Kumar Vs Jamshed	Patiala House
142	DLND010037772022	Vijay Pal Vs Jamshed	Patiala House
143	DLNE010010622022	Mansoor Ali Vs Navneet Arya	Karkardooma
144	DLNE010010632022	Ikrar Husain Vs Navneet Arya	Karkardooma
145	DLCT010077942022	Adarsh Rathore Vs Mohd Iqbal Zargar	Tis Hazari
146	DLETO10046792022	Sandeep Kumar VS Lakhan	Karkardooma
147	DLETO10046772022	Sangeeta VS Lakhan	Karkardooma
148	DLETO10046762022	Pragya VS Lakhan	Karkardooma
149	DLNE010006422022	Soni Devi VS Dev Singh	Karkardooma
150	DLCT010081202022	Imran Husain VS Rajesh Yadav	Tis Hazari
151	DLCT010081212022	Ikrar Ahmed VS Rajesh Yadav	Tis Hazari
152	DLWTO10050782022	Prem Vallabh VS Anuj Mittar	Tis Hazari
153	DLNTO10048552022	Krishan Kumar VS Chatter Pal	Rohini
154	DLWTO10051812022	Kajal VS Attar Singh	Tishazari
155	DLWTO10054352022	Shiv Ballabh VS Ashok Rohilla	Tishazari
156	DLETO10055232022	Munni Devi VS Manoj Sharma	Karkardooma
157	DLETO10055272022	Mohd Alam VS Manoj Sharma	Karkardooma
158	DLETO10055252022	Rampreet VS Manoj Sharma	Karkardooma
159	DLETO10055262022	Sanjit Yadav VS Manoj Sharma	Karkardooma
160	DLETO10055242022	Mustak Ahmed VS Manoj Sharma	Karkardooma
161	DLETO10055282022	Mumtaj Ahmed VS Manoj Sharma	Karkardooma
162	DLCT010084642022	Amarjeet Singh VS Kripa Nand Yadav	Tis Hazari
163	DLCT010086112022	Harvinder Kaur VS Kripa Nand Yadav	Tis Hazari
164	DLST010051922022	Abhishek Kumar VS Ahmed Osman	Saket
165	DLNTO10011732022	Satpal VS Avneesh Gupta	Rohini
166	DLNTO10011712022	Devi Saran VS Avneesh Gupta	Rohini
167	DLNTO10011702022	Kiranpal Singh VS Avneesh Gupta	Rohini
168	DLSE010051772022	Sunita Gupta VS kishore	Saket
169	DLCT010097792022	Iqra VS Umesh Mahto	Tishazari
170	DLCT010097802022	Rubeena VS Umesh Mahto	Tishazari
171	DLCT010097812022	Rani VS Umesh Mahto	Tishazari
172	DLCT010097822022	Kullo VS Umesh Mahto	Tishazari
173	DLCT010097832022	Arham VS Umesh Mahto	Tishazari
174	DLCT010097842022	Master Umar VS Umesh Mahto	Tishazari
175	DLNE010020062022	Rakib Husain VS Bhudev Singh	Karkardooma
176	DLNW010063952022	Kamal Kumar VS Romil Bahal	Rohini

91	DLCT010175692021	Santosh Mourya Vs Mahesh Kumar Yadav	Tis Hazari
92	DLCT010175122021	Anoop Kumar Vs Shahid	Tis Hazari
93	DLCT010175072021	Virendra Kumar Vs Shahid	Tis Hazari
94	DLND010087692021	Imran Vs Dipak Mahato	Patiala House
95	DLND010088772021	Narendra Jeet Singh Vs Jitendra Kumar	Patiala House
96	DLSH010018112022	Jayada Devi Vs Mohd Kamil	Karkardooma
97	DLST010079062021	Sunita VS Suresh Kumar	Saket
98	DLCT010002442022	Shanker Sah Vs Rizwan	Tis Hazari
99	DLWT010093582021	Suraj Vs Girish Chand	Tis Hazari
100	DLCT010021482022	Asha VS Sahil	Tis Hazari
101	DLSW010108482021	Sarita VS Narender Dagar	Dwarka
102	DLND010095112021	Rakesh Vs Rambali Yadav	Patiala House
103	DLCT010033962022	Munna Vs Rajendra	Tis Hazari
104	DLCT010030702022	Vishal Kumar Vs Manan Goel	Tis Hazari
105	DLCT010030692022	Md Sagir Vs Manan Goel	Tis Hazari
106	DLSE010013682022	Anju Nandi Vs Yameen	Saket
107	DLND010095912021	Lokynglo Lotha Vs Bijender	Patiala House
108	DLND010095902021	Mhonbeni Vs Bijender	Patiala House
109	DLSE010015952022	Arjun Kumar Vs Rajesh	Saket
110	DLSE010015942022	Bhola VS Rajesh	Saket
111	DLWT010016102022	Parvesh Kumar Sharma VS Jay Lal	Tis Hazari
112	DLSE010015932022	Rambeti Vs Rajesh Mehto	Saket
113	DLCT010040102022	Deepak Bhai Vs Mohd Abid	Tis Hazari
114	DLCT010040112022	Bharti Vs Abid	Tis Hazari
115	DLSE010016992022	Slaram Sharma Vs Alok Kumar Pandey	Saket
116	DLNT010018542020	Radhika Vs Sakal Mehto	Rohini
117	DLNT010018552020	Meera Vs Sakal Mehto	Rohini
118	DLNE010006502022	Mahender Singh VS Amit Kumar Mishra	Karkardooma
119	DLCT010039642022	Varun Mehra Vs Manjeet	Tis Hazari
120	DLWT010101102021	Sunder Singh Vs Ganesh Chhetri	Tis Hazari
121	DLNE010006512022	Santosh Vs Amit Kumar Mishra	Karkardooma
122	DLCT010045442022	Santuram VS Harshit	Tis Hazari
123	DLSH010018102022	Babita v Subhanshu	Karkardooma
124	DLST010019962022	Sonu Singh Vs Anesh	Saket
125	DLNW010028992022	Geeta Vs Ramesh	Rohini
126	DLCT010049872022	Shalini Vs Vijay Kumar	Tis Hazari
127	DLSH010036662022	Ritu Vs Yogesh	Karkardooma
128	DLND010009022022	Yashwant Kumar Vs Mohd Tayyab	Patiala House
129	DLCT010052842022	Nasreen Vs Shatrudhan	Tis Hazari
130	DLNT010025592022	Sanjeet Kumar Chaudhary VS Narender Kumar	Rohini
131	DLCT010049092022	Mool Chand Mangla VS Shiv Sehgal	Tis Hazari
132	DLSH010018962022	Anupriya VS Vinod Kumar	Karkardooma
133	DLNW010026422022	Roshan Vs Rajesh kumar	Rohini
134	DLETO10036332022	Amr Singh Vs Ved Prakash	Karkardooma
135	DLSW010030692022	Neha Verma Vs Chandrika Prasad	Dwarka
136	DLSW010030702022	Karuna Suri Vs Chandrika Prasad	Dwarka

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Vinay Sharma

In Re : No. 4453/DHC/Gaz./G-2/2022 Dated 05-08-2022 : List of Compromisable Cases pertaining to HDFC ERGO General Insurance Co. Ltd.

From : Akshay Bose <Akshay.Bose@hdfcergo.com> Wed, Aug 10, 2022 03:16 PM
Subject : In Re : No. 4453/DHC/Gaz./G-2/2022 Dated 05-08-2022 : List of Compromisable Cases pertaining to HDFC ERGO General Insurance Co. Ltd. 1 attachment
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : noida.legal <noida.legal@hdfcergo.com>

Dear Sir,

In furtherance to the letter No. 4453/DHC/Gaz./G-2/2022 dated 05-08-2022, forwarded by your good self seeking the list of settleble cases pertaining to the High Court of Delhi and Subordinate Courts of Delhi, please find attached hereunder the list of cases pertaining to HDFC ERGO General Insurance Co. Ltd., which are settleble and are already in the negotiation process. The following cases of Hon'ble Delhi High Court have already been taken up.

Dinesh Sharma v. Synergy HR Solutions : Adv. Ashwani Soni : The case has been withdrawn in this very month.
Manju Sharma v. Tarun Sharma : Adv. Ashwani Soni : The case has been Compromised, listed for Orders on 21-08-2022
Anandi Devi v. Bhagwan Singh and Kanchan v. Shaukin : Adv. Ashwani Soni : They are under negotiation and would in all probabilities, be compromised on 21-08-2022

The Count of such cases pertaining to the Tribunal was shared previously, however, now, the list is being sent along with the details of cases so pending.

Request you to kindly take a note of the same.

Thanks and Regards,

Akshay K. Bose
Senior Manager - Litigations
HDFC ERGO General Insurance Company Limited
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NCR	CLAIM NO.	CASE TITLE	LOCATION	STATE	HIGH COURT/LOWER COURT/SUPREME COURT	NATURE OF LOSS	ADVOCATE
NCR 6823	C2300030920190073	FIR NO 329/19 PS SULTAN PURI	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 6841	C2300110920190003	FIR NO 387/19 PS RAJ PARK DELHI	ROHINI	DELHI	Lower Court	INJURY	SUDHIR TYAGI
NCR 7047	C2300061220190004	FIR 281/19 PS KK KATHU MARG (MANPREET VS RAJ KUMAR)	ROHINI	DELHI	Lower Court	INJURY	MAMTA MEGHWAL
NCR 6879	C2300200920190008	FIR NO 182/19 PS ALUPUR	ROHINI	DELHI	Lower Court	INJURY	MAMTA MEGHWAL
NCR 6946	C2300040120200010	FIR NO 432/19 PS KAPASHERA (Vivek kumar injury)	DWARKA	DELHI	Lower Court	INJURY	SUNANDA NIMISHA
NCR 7193	C2300220120200047	FIR NO 233/19 PS P P PUR	SAKET	DELHI	Lower Court	INJURY	BRUESH BAGGA
NCR 7139	C2300040120200007	FIR NO 334/19 PS SUBHASH PLACE	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 6632	C2300280620190021	FIR NO 744/18 PS NEW USMANPUR	KARKARDOOMA	DELHI	Lower Court	INJURY	AMIT TOMAR
NCR 6913	C2300151020190003	FIR NO 142/19 PS SEEMA PURI	KARKARDOOMA	DELHI	Lower Court	INJURY	AMIT TOMAR
NCR 6913 A	C2300121120190057	FIR NO 142/19 PS SEEMA PURI	KARKARDOOMA	DELHI	Lower Court	INJURY	AMIT TOMAR
NCR 6967	C2300151020190045	YASHPAL VS MAHESH BABOO	PATIALA HOUSE	DELHI	Lower Court	INJURY	SANJEEV KUMAR SHRIVASTVA
NCR 6578	C2300040620190028	FIR NO 95/19 PS KOTWALI	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 6495	C2300290420190009	FIR NO 702/18 PS SALUMAR BAGH	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 6821	C2300130920190021	FIR NO 113/19 PS G K I	SAKET	DELHI	Lower Court	INJURY	BRUESH BAGGA
NCR 6521	C2300090520190033	FIR NO 206/18 PS JAFFARPUR	DWARKA	DELHI	Lower Court	INJURY	SUNANDA NIMISHA
NCR 6911	C2300151020190006	FIR NO 182/19 PS SEC 23 DWARKA	DWARKA	DELHI	Lower Court	INJURY	JAIDEV SOLANKI
NCR 6634	C2300260620190031	FIR NO 100/19 PS PS SARITA VIHAR	SAKET	DELHI	Lower Court	INJURY	MANU KUSHWAHA
NCR 6634 A	C2300180720190006	FIR NO 100/19 PS PS SARITA VIHAR	SAKET	DELHI	Lower Court	DEATH	MANU KUSHWAHA
NCR 7268	C2300170320200004	FIR NO 185/19 PS CIVIL LINES	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 6648	C2300050720190044	FIR NO 182/18 PS GREYAR KALASH	SAKET	DELHI	Lower Court	INJURY	MANU KUSHWAHA
NCR 6649	C2300180720190008	FIR NO 385/19 PS NARELA INDUSTRIAL AREA	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 6852	C2300240920190059	FIR NO 102/19 PS KOTWALI	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 6834	C2300230920190056	ROHIF VS PARVEEN KUMAR	ROHINI	DELHI	Lower Court	INJURY	SUDHIR TYAGI
NCR 7137	C2300040120200008	FIR NO 318/19 PS KOTLA MUBARKPUR	SAKET	DELHI	Lower Court	INJURY	MANU KUSHWAHA
NCR 7137 A	C2300040120200009	FIR NO 318/19 PS KOTLA MUBARKPUR	SAKET	DELHI	Lower Court	INJURY	MANU KUSHWAHA
NCR 7067	C2300111220190026	FIR NO 307/19 PS JANAKPURI	DWARKA	DELHI	Lower Court	INJURY	JAIDEV SOLANKI
NCR 6508	C2300030520190006	FIR NO 115/19 PS DWARKA NORTH	DWARKA	DELHI	Lower Court	INJURY	JAIDEV SOLANKI
NCR 7135 A	C2300040120200004	FIR NO 61/19 PS TIMARPUR	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 6663	C2300090720190022	VISHAL VS MOHD SABIR	SAKET	DELHI	Lower Court	DEATH	KAMAL DEEP
NCR 6663 A	C2300160720190002	XUSUM VS MOHD SABIR	SAKET	DELHI	Lower Court	INJURY	KAMAL DEEP
NCR 6394 A	C2300240920190060	SONAM VS ARIF	PATIALA HOUSE	DELHI	Lower Court	INJURY	SANJEEV KUMAR SHRIVASTVA
NCR 7226	C2300260220200015	FIR NO 105/18 PS MAURICE NAGAR	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 7351	C2300030320200022	MANOJ VS MANDEEP	ROHINI	DELHI	Lower Court	DEATH	SUDHIR TYAGI
NCR 7401	C2300210920200004	FIR NO 135/20 PS KK KATHU MARG	ROHINI	DELHI	Lower Court	INJURY	SANJAY KUMAR
NCR 6465	C230005042019163	FIR NO 594/15 PS DELHI CANTT	PATIALA HOUSE	DELHI	Lower Court	INJURY	MOHD MUSTAFA
NCR 6657	C2300100720190046	FIR NO 513/18 PS KAPASHERA	DWARKA	DELHI	Lower Court	DEATH	SUNANDA NIMISHA
NCR 6657 A	C2300221020190037	GAURAV YADAV VS NIKHIL YADAV	DWARKA	DELHI	Lower Court	DEATH	SUNANDA NIMISHA
NCR 6714	C2300060820190047	FIR NO 332/18 PS DELHI CANT	PATIALA HOUSE	DELHI	Lower Court	DEATH	MOHD MUSTAFA
NCR 7508	C2300281220200026	FIR NO 21/20 PS SOHIA VIHAR	KARKARDOOMA	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 7509 A	C2300070120210011	FIR NO 03/20 PS LODHI COLONY	SAKET	DELHI	Lower Court	INJURY	KAMAL DEEP
NCR 7458	C2300091220200019	FIR NO 285/20 PS ALUPUR	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 7563	C2300050220210044	FIR NO 172/20 PS XALINDI KUNJ	SAKET	DELHI	Lower Court	INJURY	MANU KUSHWAHA
NCR 7489	C2300031220200013	JITENDER VS VIMAL SINGH	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 7619	C2300220220210053	FIR NO 45/20 PS S B DAIRY	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 7592	C2300090220210067	DEEPAK VERMA VS GURU PARKASH (FIR NO 43/20 VEVEK VIHAR)	KARKARDOOMA	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 7639 B	C2300110320210013	FIR NO 336/20 PS VIJAY VIHAR (VIJAY KUMAR)	ROHINI	DELHI	Lower Court	INJURY	MAMTA MEGHWAL
NCR 7714	C2300240320210035	FIR NO 77/20 PS GEETA COLONY (KHEMCHAND INJURY)	KARKARDOOMA	DELHI	Lower Court	INJURY	AMIT TOMAR
NCR 7784	C2300150420210075	FIR NO 733/19 PS PUNJABI BAGH	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 7761	C2300150420210010	FIR NO 369/19 PS BEGUMPRU	ROHINI	DELHI	Lower Court	INJURY	KAPIL CHAWLA

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NCR 7761 A	C2300150420210012	FIR NO 369/19 PS BEGUMPURU	ROHINI	DELHI	Lower Court	INJURY	KAPIL CHAWLA
NCR 7723	C2300240320210056	FIR NO 184/20 PS PRASAD NAGAR	TIS HAZARI	DELHI	Lower Court	INJURY	SUJIT KUMAR JAISWAL
NCR 7705	C2300180320210037	FIR NO 348/19 PS MAYA ENCLAVE	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 7705 A	C2300050420210061	FIR NO 348/19 PS MAYA ENCLAVE	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 6918	C2300281120190078	FIR NO 86/19 PS VASANT KUNJ	PATIALA HOUSE	DELHI	Lower Court	INJURY	SANJEEV KUMAR SHRIVASTVA
NCR 7600 A	C2300260220210028	FIR NO 96/19 PS VASANT KUNJ (AMAN SAXENA VS GANPAT)	PATIALA HOUSE	DELHI	Lower Court	INJURY	SANJEEV KUMAR SHRIVASTVA
NCR 7463	C2300231120200002	FIR NO 318/19 PS KASHMIRI GATE	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 7513	C2360120120210041	FIR NO 45/20 PS MAURICE NAGAR	TIS HAZARI	DELHI	Lower Court	DEATH	MANJUL AWASTHI
NCR 7783	C2300150420210074	FIR NO 33/21 PS MOTI NAGAR	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 6954 A	C2300220720200009	FIR NO 197/19 PS DWARKA	DWARKA	DELHI	Lower Court	INJURY	JAIDEV SOLANKI
NCR 7715	C2300240320210045	FIR NO 387/20 PS GREATER KAILASH	SAKET	DELHI	Lower Court	DEATH	KAMAL DEEP
NCR 7715 A	C2300240320210046	FIR NO 387/20 PS GREATER KAILASH	SAKET	DELHI	Lower Court	DEATH	KAMAL DEEP
NCR 7715 B	C2300240320210047	FIR NO 387/20 PS GREATER KAILASH	SAKET	DELHI	Lower Court	INJURY	KAMAL DEEP
NCR 7767	C2300060420210048	FIR NO 113/20 HAZRAT NIZAMODDIN	SAKET	DELHI	Lower Court	DEATH	BRIJESH BAGGA
NCR 7724	C2300230320210033	FIR NO 401/20 PS KESAV PURAM	ROHINI	DELHI	Lower Court	INJURY	AMARJIT SINGH
NCR 8036	C2300230920210065	FIR NO 600/20 PS VIKASPURI	DWARKA	DELHI	Lower Court	INJURY	MEHTAB SINGH
NCR 7021	C2300180620210007	FIR NO 419/19 PS OKHLA	SAKET	DELHI	Lower Court	INJURY	BRIJESH BAGGA
NCR 8036 A	C2300271020210030	FIR NO 600/20 PS VIKASPURI	DWARKA	DELHI	Lower Court	INJURY	MEHTAB SINGH
NCR 8207	C2300171320210016	DEEPAISHU VS ADITYA DHAWAN	DWARKA	DELHI	Lower Court	INJURY	SUNANDA NIMISHA
NCR 8070	C2300011020210045	FIR NO. 18/20 PS ADARSH NAGAR	ROHINI	DELHI	Lower Court	INJURY	SANJAY KUMAR
NCR 7775	C2300080420210959	FIR NO 639/20 PS JAIPUR	SAKET	DELHI	Lower Court	DEATH	KAMAL DEEP
NCR 8155	C2300261020210012	FIR NO. 87/20 PS MAYUR VIHAR	KARKARDOOMA	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 8055	C2300061020210011	FIR NO 99/18 PS NARAINA	PATIALA HOUSE	DELHI	Lower Court	INJURY	KAMAL DEEP
NCR 7752	C2300270320210008	SIDDHARTH VS HIRCE ERGO	PATIALA HOUSE	DELHI	Lower Court	INJURY	SANJEEV KUMAR SHRIVASTVA
NCR 8054	C2300061020210010	FIR NO. 349/21 PS KASHMIRI GATE	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 8240	C2300011220210036	FIR NO.332/21 PS JAIPUR (DABLI VS SINGPAL)	SAKET	DELHI	Lower Court	INJURY	KAMAL DEEP
NCR 7803	C2300130420210014	SANDEEP KUMAR VS PRABHAT KUMAR SETHI	DWARKA	DELHI	Lower Court	INJURY	HIMANSHU GAMBHIR
NCR 8373	C2300170120220026	FIR NO. 257/19 PS MEHRAULI	SAKET	DELHI	Lower Court	DEATH	KAMAL DEEP
NCR 8293	C2300200120220019	FIR NO 703/20 PS DABRI	DWARKA	DELHI	Lower Court	INJURY	SUNANDA NIMISHA
NCR 6573 A	C2300181020190018	FIR NO 109/18 PS MANDIR MARG	PATIALA HOUSE	DELHI	Lower Court	INJURY	MANU KUSHWAHA
NCR 8437	C2300090220220039	RAHUL CHAURASIA VS AJAY	DWARKA	DELHI	Lower Court	DEATH	HIMANSHU GAMBHIR
NCR 8437 A	C2300090220220040	ARUL DEVI VS AJAY	DWARKA	DELHI	Lower Court	DEATH	HIMANSHU GAMBHIR
NCR 8380	C2300200120220017	FIR NO 415/20 PS FATEHPUR BERI	SAKET	DELHI	Lower Court	DEATH	MANU KUSHWAHA
NCR 8379	C2300190120220016	FIR NO 60/21 PS NEW FRIENDS COLONY	SAKET	DELHI	Lower Court	INJURY	MANU KUSHWAHA
NCR 8383	C2300200120220035	FIR NO 214/21 PS GREATER KAILASH	SAKET	DELHI	Lower Court	INJURY	KAMAL DEEP
NCR 8306	C2300190120220006	FIR NO 13/19 PS SANGAM VIHAR	SAKET	DELHI	Lower Court	INJURY	KAMAL DEEP
NCR 8381	C2300200120220022	FIR NO 314/21 PS SARAI ROHILLA	TIS HAZARI	DELHI	Lower Court	INJURY	MANJUL AWASTHI
NCR 8178	C2300111120210011	FIR NO 114/21 PS BADARPUR	SAKET	DELHI	Lower Court	INJURY	BRIJESH BAGGA
NCR 8521	C2300110320220042	FIR-187/19, PS-KESHAVPURAM	ROHINI	DELHI	Lower Court	INJURY	SUJIT KUMAR JAISWAL
NCR 8238	C2300220220220076	SUKHIVIR SINGH VS DINESH	DWARKA	DELHI	Lower Court	INJURY	SUNANDA NIMISHA
NCR 8476	C2300180220220009	MOHD SALEEM VS DHARMANAND JOSHI	PATIALA HOUSE	DELHI	Lower Court	INJURY	SANJEEV KUMAR SHRIVASTVA
NCR 8173	C2300091120210014	REWATI LAL VS AAKASHI SHARMA	PATIALA HOUSE	DELHI	Lower Court	INJURY	SANJEEV KUMAR SHRIVASTVA
NCR 8627	C2300130420220024	FIR NO 335/21 PS MUKHERJI NAGAR	ROHINI	DELHI	Lower Court	INJURY	KAPIL CHAWLA
NCR 8640	C2300160420220001	FIR 181/21 PS SEELAMPUR	KARKARDOOMA	DELHI	Lower Court	INJURY	S P S CHAUHAN
NCR 8508	C2300170520220037	RAJESH KUMAR VS GREETANUJ	PATIALA HOUSE	DELHI	Lower Court	INJURY	CRED LEGAL LLP
NCR 8698	C2300280420220045	FIR 276/19 PS KESHAVPURAM	ROHINI	DELHI	Lower Court	INJURY	SUDHIR TYAGI
NCR 8355	C2300160120220024	FIR NO 507/21 PS AMAR COLONY	SAKET	DELHI	Lower Court	DEATH	BRIJESH BAGGA
NCR 8775	C2300170520220019	FIR NO. 789/20 PS BABA HARIDAS NAGAR	DWARKA	DELHI	Lower Court	INJURY	HIMANSHU GAMBHIR
NCR 8660	C2300080420220004	FIR NO 28/22 PS BARAKHAMBA ROAD	PATIALA HOUSE	DELHI	Lower Court	INJURY	CRED LEGAL LLP
NCR 8700	C2300270420220047	FIR-36/21 PS- CR PARK	SAKET	DELHI	Lower Court	INJURY	BRIJESH BAGGA

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NCR 8784	C2300200520220029	FIR-339/19 PS- KISHANGARH	PATALA HOUSE	DELHI	Lower Court	INJURY	CRED LEGAL LLP
NCR 8810A	C2300260520210020	FIR-98/21 PS- DELHI CANTT	PATALA HOUSE	DELHI	Lower Court	INJURY	CRED LEGAL LLP
NCR 8677	C2300220470220013	FIR-686/20 PS- MEHRAULI	SANET	DELHI	Lower Court	INJURY	BRIJESH BAGGA
NCR 8608	C2300300320220024	FIR NO. 327/20 PS SUBHASH PLACE	ROHINI	DELHI	Lower Court	DEATH	SUDHIR TYAGI
NCR 8693	C2300060720220050	FIR-925/21 PS PUNJABI BAGH	TISHAZARI	DELHI	Lower Court	INJURY	MANJULAWASTHI
NCR 8790	C2300250520220002	FIR-382/22 PS- NARELA IND. AREA	ROHINI	DELHI	Lower Court	INJURY	KAPIE CHAWLA
NCR 8693	C2300010620220012	FIR-33/21 PS- RAJOURI GARDEN	TISHAZARI	DELHI	Lower Court	DEATH	MANJULAWASTHI
NCR 8661	C2300190420220010	FIR-116/21 PS- SWAROOP NAGAR	ROHINI	DELHI	Lower Court	DEATH	KAPIE CHAWLA
NCR 8691	C2300010620220015	FIR-509/20 PS- DWARKA	DWARKA	DELHI	Lower Court	INJURY	SUNANDA NIMISHA
NCR 8691A	C2300010620220016	FIR-509/20 PS- DWARKA	DWARKA	DELHI	Lower Court	INJURY	SUNANDA NIMISHA
NCR 8679	C2300210420220062	FIR-458/20 PS- NORTH ROHINI	ROHINI	DELHI	Lower Court	INJURY	SUDHIR TYAGI
NCR 8505	C2300020320220015	LAKSHMAN PRASAD SHARMA VS TWINKLE	DWARKA	DELHI	Lower Court	INJURY	SUNANDA NIMISHA

Email

Vinay Sharma

52

Re: #Business# WP (C) 534/2020 Bajaj Allianz vs. Union of India & Ors

From : Vinay.Sharma <ar-gazette1b.dhc@gov.in>
Subject : Re: #Business# WP (C) 534/2020 Bajaj Allianz vs. Union of India & Ors
To : afaq sherwani <afaq.sherwani@icicilombard.com>

Tue, Aug 23, 2022 02:40 PM

Sir,

Mail received. Thanks.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

From: "afaq sherwani" <afaq.sherwani@icicilombard.com>
To: "Vinay Sharma" <ar-gazette1b.dhc@gov.in>
Sent: Tuesday, August 23, 2022 1:42:25 PM
Subject: RE: #Business# WP (C) 534/2020 Bajaj Allianz vs. Union of India & Ors

Dear Sir,

As discussed, we shared the list of settleable cases on 11th July 2022 as per trail mail, today again sending mail with list, kindly acknowledged the mail.

Regards
Afaq

From: Afaq Sherwani /LEGAL/ICICILOMBARD/PRTMPR
Sent: 11 July 2022 19:06
To: ar-gazette1b.dhc@gov.in
Subject: #Business# WP (C) 534/2020 Bajaj Allianz vs. Union of India & Ors

Dear Sir,

As discussed with your good self kindly find attach the list of settleable cases of Delhi.

Regards
Afaq
8586933304

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From : afaq sherwani <afaq.sherwani@icicilombard.com>
Subject : RE: #Business# WP (C) 534/2020 Bajaj Allianz vs. Union of India & Ors
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Tue, Aug 23, 2022 01:54 PM

1 attachment

Dear Sir,

As discussed, we shared the list of settleable cases on 11th July 2022 as per trail mail, today again sending mail with list, kindly acknowledged the mail.

Regards
Afaq

From: Afaq Sherwani /LEGAL/ICICILOMBARD/PRTMPR
Sent: 11 July 2022 19:06
To: ar-gazette1b.dhc@gov.in
Subject: #Business# WP (C) 534/2020 Bajaj Allianz vs. Union of India & Ors

Dear Sir,

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Regards
Afaq
8586933304

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ICICI-List.xlsx
28 KB

From : afaq.sherwani <afaq.sherwani@icicilombard.com> Tue, Aug 23, 2022 01:04 PM
Subject : RE: #Business# WP (C) 534/2020 Bajaj Allianz vs. Union of India & Ors 1 attachment
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : ranjan dash <ranjan.dash@icicilombard.com>

Dear Sir,

As discussed, we shared the list of settleable cases on 11th July 2022 as per trail mail, today again sending mail with list, kindly acknowledged the mail.

Regards
Afaq

From: Afaq Sherwani /LEGAL/ICICILOMBARD/PRTMPR
Sent: 11 July 2022 19:06
To: ar-gazette1b.dhc@gov.in
Subject: #Business# WP (C) 534/2020 Bajaj Allianz vs. Union of India & Ors

Dear Sir,

As discussed with your good self kindly find attach the list of settleable cases of Delhi.

Regards
Afaq

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SR. NO.	CONTRACT NO.	NAME	ADDRESS
1	-	GANESH @ BITTU V SATINDER MEHTA & ANR	PATIALA HOUSE
2	DLNW010007882018	ABHEY KUMAR V BALBIR SINGH	DWARKA
3	DLNW010002322009	SANTOSH KUMARI V ICICI LOMBARD	ROHINI
4	-	PREM PAL V KULWENDER SINGH @ GOLDY	SAKET
5	-	RICHA MAHESHWARI V PARVESH	SAKET
6	-	MANISH TRIPATHI V VIKRAM CHAUDHARY	SAKET
7	DLNE010001642012	NAZIRA V SAFIQ	KARKARDOOMA
8	DLNW010007812013	ABID V SUBHASH	ROHINI
9	-	GORI NATH V RANCH LAL	SAKET
10	DLNW010001882013	DINESH KUMAR V GARU SHARMA	DWARKA
11	DLNW010003692014	RAJBAL V BANWARI LAL SHARMA (HUSBAND)	ROHINI
12	DLNW010067062018	RAJBAL V BANWARI LAL SHARMA	ROHINI
13	DLCT010005312014	YASH PAL JUNEJA V RAJAT KAROOR	TIS HAZARI
14	DLCT010022312014	KARTAR SINGH V RAJAT KAROOR	TIS HAZARI
15	DLNT010006612014	ROSHAN KHATUN @ SAHNA KHATUN V VIJAY	ROHINI
16	-	RANJANA V GYATRI	DWARKA
17	-	KAREENA BAHL V GYATRI	DWARKA
18	DLNW010005862014	NAVEETA SHARMA V SHAZEB AHMAD	DWARKA
19	DLNW010006092014	PARSENJEET KUMAR V ICICI LOMBARD	DWARKA
20	DLNW010004602014	RAHUL KUMAR V ICICI LOMBARD	DWARKA
21	DLCT010011482014	VIJAY KUMAR DAHIYA V SACHIN GARG	KARKARDOOMA
22	DLSH010019662015	KOMAL V VINAY KUMAR NEGI	KARKARDOOMA
23	-	JAGSARAN KHATANA V ICICI LOMBARD	SAKET
24	-	SUNIL KHATANA V ICICI LOMBARD	SAKET
25	-	BHAWNA KHATANA V ICICI LOMBARD	SAKET
26	-	KRISHNA DEVI V ICICI LOMBARD	SAKET
27	-	MONTI KUMAR @ MUNESH BHALLA V OM PAL SINGH	PATIALA HOUSE
28	DLSH010016722015	ANJANA V SEEMA TAYAL	KARKARDOOMA
29	DLSH010016732015	ANJANA V SEEMA TAYAL	KARKARDOOMA
30	DLND010018452016	OMVATI V SUNIL KUMAR	PATIALA HOUSE
31	DLND010004902016	NANDI DEVI V SUNIL KUMAR	PATIALA HOUSE
32	DLNW010018842016	SUNITA V RAJA	DWARKA
33	DLSH010022112016	SHRISHTI KUMARI V JAGPAT SINGH	KARKARDOOMA
34	-	HAMIDA BANO V KAVEESH KHANNA	PATIALA HOUSE
35	DLND010031052016	MAYA MOHAN V SHARDA	PATIALA HOUSE
36	DLNT010038122016	DCP V SUSHEEL DAGAR	ROHINI
37	DLNW010046992016	ZIVA HAIDER V PARTHAM SHARMA	DWARKA
38	DLNW010046982016	ASHISH PAL V PARTHAM SHARMA	DWARKA
39	DLSH010041352016	SANGEETA V DEEPAK YADAV	KARKARDOOMA
40	-	ASHISH SAINI V SAME SINGH	PATIALA HOUSE
41	DLND010040632016	SAROJ V SUNIL KUMAR	PATIALA HOUSE
42	DLNW010078462016	SUMAN V KANTA	DWARKA
43	DLND010153882016	ROONAM SHARMA V KAPIL YADAV	PATIALA HOUSE
44	DLND010028412017	AKSHAY KANT @ JOLLY V SONU SHARMA	PATIALA HOUSE
45	DLNW010037152017	GYASUDDIN V NAND LAL @ SANDEEP	ROHINI
46	DLNW01000362013	KAJAL V DEEPAK	ROHINI
47	DLST010038802017	SUKHWINDER KAUR V KISHAN KUMAR GAUTAM	SAKET
48	DLCT010118002016	HARJEET KAUR V SURENDER YADAV	TIS HAZARI
49	DLNW010084302017	SUMAN V YOGESH	DWARKA
50	DLNW0100800512017	ALI HASAN V RAKESH	ROHINI
51	DLSH010065862017	KIRTI THUKRAL V NARESH YADAV	KARKARDOOMA
52	DLNT010112282017	JAMSHER V VIJENDER	ROHINI
53	DLNW010127252017	ROMANA ZAIDI V DEEPAK KUMAR	DWARKA
54	DLND010157132017	NIRDOOSH SINGH V VIVEK MISHRA	PATIALA HOUSE
55	DLCT010118142017	SAGAR SINGH V DEEPAK	KARKARDOOMA
56	DLNW010113662017	RISHI RAKASH V MANOJ	ROHINI
57	DLSE010088182017	KESHAVA LALLAN KUMAR	SAKET
58	DLND010136602017	JHUNSONS CHEMICALS V ARJUN SINGH BHADANANA	PATIALA HOUSE
59	DLNW010166562017	MALTI LAKRA V RISHI KUMAR DUBEY	DWARKA
60	DLNW010053362018	LALIT V UMESH KUMAR	DWARKA
61	DLND010012712018	ASHA V JAI KHULLAR	PATIALA HOUSE
62	DLNE010027972018	KISHAN LAL V VINOD KUMAR	ROHINI
63	DLSH010020542018	DHARAMWATI BANSAL V HASIM	KARKARDOOMA
64	DLSH010021062018	JIYA V HASIM	KARKARDOOMA
65	DLCT010047402018	DEVENDER @ SUNNY V ANUP KUMAR	TIS HAZARI
66	DLCT010047392018	RUPESH V ANUP KUMAR	TIS HAZARI
67	DLNW010087682018	JANAK QULARI V AKHILESH KUMAR	DWARKA
68	DLNW010111452018	RAJ KUMAR V DEV	DWARKA
69	DLSE010062102018	RAGHUBIR SINGH V RAJENDER SINGH	SAKET
70	-	MONU KUMAR V VINOD KUMAR	PATIALA HOUSE
71	DLNW010109472018	ASLAM ALI V RAMBIR	ROHINI
72	DLNW010124702018	POOJA V HIRTIK MALHOTRA	ROHINI
73	DLNW010194072018	ASHISH KUMAR SINGH V ABHISHEK ANAND	DWARKA
74	DLSH010093562018	PRAHLAD SINGH V RANJEET SINGH	KARKARDOOMA
75	DLND010115372018	MANSHI SHARMA V SAHID MALIK	PATIALA HOUSE
76	DLWT010003722019	BUNTY V JAI RAJ SINGH	TIS HAZARI
77	DLNW010001442019	HARISH CHANDER V VIRENDER @ VICKY	ROHINI
78	DLNW010009882019	UMESH JHA V BEGRAJ	DWARKA
79	DLNT010025132019	AMRIT PAL KAUR V SAMBHU KUMAR	ROHINI
80	DLCT010071272018	SUBHRAO RAJAK V RAJA	KARKARDOOMA

DLNW010037542019	SURINDER KAUR V DEEPAK SANSAWAL	ROHINI
DLST010024532019	DINESH KUMAR V SHADAB ALI	KARKARDOOMA
DLSE010030082019	PRAMOD TIWARI V MOHD IBRAHIM	SAKET
DLNW010044842019	ANIK PRASAD V LOKENDER SINGH	SAKET
DLSE010024362019	SUNNY V MADHU SUDAN (SELF)	PATIALA HOUSE
DLST010074572019	ZUHAB ALI BEG V KHALIK	SAKET
DLST010030792019	RANBIR SINGH V RAVI YADAV	DWARKA
DLND010049562019	HEMANT KRISHAN VYAS V LAXMI PRASAD PATHAK	KARKARDOOMA
DLST010002832019	SANGEETA SONI V BABU LAL CHAUDHARY	PATIALA HOUSE
DLST010048472019	DEVENDER V PANKAJ SAHU	SAKET
DLST010017442019	SUNITA V YOGENDER KUMAR	KARKARDOOMA
DLNW010072332019	PUSHPA CHATURVEDI V JITENDER KUMAR	SAKET
DLND010175222019	ARCHNA GUPTA V LALIT KUMAR	ROHINI
DLNW010118492019	NOOR MOHANDI V CHHATAR PAL	PATIALA HOUSE
DLST010081622019	ASHISH V SURAJ	DWARKA
DLST010093132019	KULDEEP SAXENA V RAHISUDDIN	PATIALA HOUSE
DLST010005442020	MADNA LAL RATRA V SANTOSH KUMAR	SAKET
DLST010005442020	SUNIL SHARMA V SACHIN SAHAI	SAKET
DLCT010005452020	NAIMA V SANDEEP MEHRA	TIS HAZARI
DLNW010017332020	RASHID V SANDEEP MEHRA	TIS HAZARI
DLNW010015532020	MANISH KUMAR V SURESH SINGH	DWARKA
DLST010084622019	GAYATRI V RAM KUMAR	DWARKA
DLCT010032532020	MUJIB SAIFI V BALVIR	SAKET
DLSE010002372020	RAMU V HIMANSHU AGGARWAL	TIS HAZARI
DLNE010020182020	WILSON MASHI V SUVENDER KUMAR	SAKET
DLNE010020182020	MOHIT GUPTA V NATHI LAL UPADHAY	KARKARDOOMA
DLNE010020172020	MOHIT GUPTA V NATHI LAL UPADHAY	KARKARDOOMA
DLNE010020172020	MOHINI V NATHI LAL UPADHAY	KARKARDOOMA
WC CASE	NITU GOND V TARANPREET SINGH	WC NIMRI COLONY
DLWT010051602020	AJEET V GAURAV KUMAR	TIS HAZARI
DLND010019612019	SAYAMA V PAWAN SHARMA	PATIALA HOUSE
DLND010032362019	MUKIM KHAN V PAWAN SHARMA	PATIALA HOUSE
DLST010070352020	VIJAY SAXENA V DENU MOHAMMAD	KARKARDOOMA
DLNT010009882020	ANIL KUMAR V SAHIL	ROHINI
DLNW010085982020	VINOD KUMAR V KARTIK RANA	ROHINI
DLST010030802020	MUKUL JOHRI V HARI SHANKER	KARKARDOOMA
DLST010030812020	PAAVANI JOHRI V HARI SHANKER	KARKARDOOMA
DLWT010084362020	ARUN TEVTIYA V VARUN TYAGI	TIS HAZARI
DLCT010001892021	RAJ KISHORE RAM V MANMOHIT SINGH	TIS HAZARI
DLNW010089612020	MANISHA V AJAY KUMAR	DWARKA
DLNW010097932020	SHATRUGHAN BHAIHANI V SANDEEP YADAV	DWARKA
DLNW010092082020	SHRIBHAGWAN V RAHUL ARHIRWR	DWARKA
DLCT010003842021	MANJU GUPTA V ASHISH SINGH SIROHI	TIS HAZARI
DLNW010092382020	DEVENDER V RAHUL ARHIRWR	DWARKA
DLST010064202020	POONAM DEVI V DIPIKA GAUTAM	KARKARDOOMA
DLNW010073162020	GULSHAN MALIK V DIPIKA GAUTAM	ROHINI
DLWT010052332020	SHALU V PRINCE KUMAR	TIS HAZARI
DLNT010082362020	NEHA V PRAVEEN	ROHINI
DLND010010912020	VINITA JAIN V KULDEEP SINGH	SAKET
DLNT010010282021	SUNITA V ICICI LOMBARD	ROHINI
DLNE010009802021	MOHAMMAD ALI @ SHANU V MENFOOZ AHMED	KARKARDOOMA
DLCT010021202021	ASHOK KUMAR V DEEPTI RAMAN	TIS HAZARI
DLST010014022021	KUMAR SATYANAND V VED PRAKASH MEENA	KARKARDOOMA
DLWT010096132019	KARAN KUMAR V DEEPIKA LOOTHARA	PATIALA HOUSE
DLST010022182021	JYOTI V HARJEET SINGH	TIS HAZARI
DLWT010046582021	KAJAL V RAVEENDRA	SAKET
DLWT010017952021	NEHA V DEEPAK	TIS HAZARI
DLST010098932020	VIJAY SAXENA V MANPREET SINGH	TIS HAZARI
DLST010098932020	BALARAM GHOSH V SAURABH KHANDURI	SAKET
DLST010098932020	UJJAL HALDAR V SAURABH KHANDURI	SAKET
DLST010015212021	SUMAN V AYYUB KHAN	KARKARDOOMA
DLST010020582021	AMIT WAJPAYEE V DHARMENDER SHARMA	KARKARDOOMA
DLNW010020842021	RAHUL V BIJENDER	ROHINI
DLNW010020902021	AKASH V BIJENDER	ROHINI
DLNW010017652021	HEM LAL V PARTH	ROHINI
DLND010021962021	GURMEET SINGH V KAMAL KUMAR	PATIALA HOUSE
DLNE010004782021	KIRAN V KARAN	KARKARDOOMA
DLST010025822021	PREETI GUPTA V MAYANK CHAUDHRY	KARKARDOOMA
DLCT0100052232021	GOVIND V GAGAN	TIS HAZARI
DLNW010025352021	RAJENDER KUMAR V SHOAB AKHTAR	SAKET
DLND010003312020	UNKNOW V JITENDER KUMAR	SAKET
DLND010003312020	DHARTI PANDEY V RAMAN KUMAR	PATIALA HOUSE
DLST010031202021	DHIRAJ BAGHEL V AJAY KUMAR	SAKET
DLST010030122021	NEELAM V BEENU B	SAKET
DLNT010029472021	MOHD INTIAZ V RAJBIR	ROHINI
DLSE010038312021	LAXMAN PRASAD V SANDEEP KUMAR	SAKET
DLST010032412021	SUNITA RANI V MOHIT AGGARWAL	KARKARDOOMA
DLST01004362021	SAVITRI V MANISH KUMAR	KARKARDOOMA
DLNW010108652019	DEEPAK KUMAR V RAM PRAVESH	DWARKA
DLST010040612021	SATISH V DEEPAK KUR MATHUR	SAKET
DLWT010062012021	SUSHIL KUMAR V SUBHAS CHANDER	TIS HAZARI
DLST010054842021	BALA DEVI V ABID	KARKARDOOMA

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163	DLNW010005502021	VIREEN KUMAR @ VIPIN V GAURAV KUMAR SAINI	DWARKA
164	DLSH010066832021	DEEPAK SHARMA V SAMEER KHAN	KARKARDOOMA
165	DLNW010106652019	DEEPAK KUMAR MANJHI V RAM PRAVESH	DWARKA
166	DLWT010048932021	SUNDARESH V VIDYABHASKAR ZHA	TIS HAZARI
167	DLNT010060862021	DEVA V VICKY	ROHINI
168		KARTIK V KUNAL RASTOGI	PATIALA HOUSE
169	DLNW010027612021	SANJU DEVI V NITENDER KUMAR	ROHINI
170	DLETO10055822021	KALPANA DEVI V NITIN SHARMA	KARKARDOOMA
171		RAM NATH V YUVRAJ JAIDKA MALHOTRA	SAKET
172	DLWT010068482021	SUSHMITA V RATAN LAL BHALLA	TIS HAZARI
173	WC CASE	SYAMALA PRASAD V GIRISH KUMAR	KARKARDOOMA
174	DLETO10029372021	AMANULLAH @ AMAN V SARVJEET SINGH	KARKARDOOMA
175		DEEWAN V RAJ SISODIA	ROHINI
176		MOHD ASGAR V RAJ SISODIA	ROHINI
177		AKASH V RAJ SISODIA	ROHINI
178		AFROZ V SURESH SAHNI	DWARKA
179	DLNW010067142021 / DLSW0100272520	SHOBHA KUMARI V RAJENDRA KUMAR SINGH	DWARKA
180		ABBITA SINGH V AVINASH KUMAR	PATIALA HOUSE
181	DLNW01006312021	ANJANA V SACHIN DEV SINGH	DWARKA
182	DLETO10048142021	APRANA V SILIMUDDIN	KARKARDOOMA
183		GAUTAM CHAUHAN V SHREE KANT KUMAR	PATIALA HOUSE
184		SONI DEVI V BHARAT	PATIALA HOUSE
185		RUBI DEVI V BHARAT	PATIALA HOUSE
186		RISHIRAL V ICICI LOMBARD	KARKARDOOMA
187	DLNW010104652021	GAURAV KUMAR V ARBAZ ALI	DWARKA
188	DLNW010104682021	AARTI V ARBAZ ALI	DWARKA
189	DLNW010079882021	SURESH KUMAR V SANJAY	ROHINI
190	DLNW010109322021	UTPAL KANT V PIYUSH KAFOOR	DWARKA
191	DLNW010110172021	SWETA SINGH V CHITRESH VATS	DWARKA
192	DLETO10063802021	MUKESH SINGH V DEEPAK @ GOLO	KARKARDOOMA
193	DLNT010083972021	VIRIN KUMAR V RAJENDRA KUMAR	ROHINI
194		POONAM SHARMA V ANKIT JULHA	PATIALA HOUSE
195	DLNW010102852021	RINKU KUMAR V SHAICANDER KUMAR	DWARKA
196	DLNW010111982021	MALTI DEVI V ASHISH KUMAR	DWARKA
197		RADHA KISHAN V MOHD ASAD	ROHINI
198	DLST010088412021	JANKI DEVI V HITESH KATHPAL	SAKET
199	DLSH010043172021	KRISHAN KUMAR V TARUN SINGH	KARKARDOOMA
200	DLSH010064342021	HIMANSHU KUMAR V TARUN SINGH	KARKARDOOMA
201	DLNW010118832021	BALWAN SINGH V JITENDRA SANKAHWAR	DWARKA
202	DLST010066702021	VINOD KUMAR V BIKASH RANJIT	SAKET
203		MOHAN SINGH V DEEPAK NAYYAR	SAKET
204		ANIL YADAV V VIRENDRA	SAKET
205		RAJESH KUMAR GOGIA V NARESH KUMAR	SAKET
206		MOHD HUSSAIN V NARESH KUMAR	SAKET
207	DLSE010085162021	REETA DEVI V VIRENDRA SINGH	SAKET
208		ASHOK KUMAR V NITIN GUPTA	SAKET
209		CHANCHAL THAKUR V NASEEB	TIS HAZARI
210		RAVI KUMAR V NASEEB	TIS HAZARI
211		RAMJI LAL V ARUN KUMAR	SAKET
212		SUNIL V ARUN KUMAR	SAKET
213	DLST010090372021	SATENDER KUMAR PANDEY V DHRUV NARAYAN SINGH	SAKET
214	DLST010076052021	KUSUM DEVI V SHIV SHANKAR	SAKET
215		NITI SINGH V DAMANJEET SINGH BAJAJ @ DAMANJIT SINGH	PATIALA HOUSE
216	44622	MUZZMIL V GIRDHAR GOPAL SHUKLA	KARKARDOOMA
217	DLSH010094802021	NILAM V KAYYUM	KARKARDOOMA
218	DLSH010094832021	MANOJ KUMAR V KAYYUM	KARKARDOOMA
219	DLSH010008162022	MAYA DEVI V ANKIT KUMAR	KARKARDOOMA
220	DLSH010008132022	MAYA DEVI V ANKIT KUMAR	KARKARDOOMA
221		BEENA V ASHOK	SAKET
222	DLSE010009362021	JEET RAM V SAHIL	SAKET
223		LR OF MEERA V SHASHI DHARAN	DWARKA
224		JAWAHAR SINGH V KRISHAN BANSAL	SAKET
225		MASTER HUZAIFA V KASIM KHAN	KARKARDOOMA
226		RAJENDER KUMAR VERMA V DIVYAM DABAS	ROHINI
227	DLSH010020642021	SUREKHA TRIPATHI V NITIN SHUKLA	KARKARDOOMA
228	DLSH010020542021	SUREKHA TRIPATHI V NITIN SHUKLA	KARKARDOOMA
229		KARTIK V KUNAL RASTOGI	PATIALA HOUSE
230	DLNW010068292019	SANTOSH KUMAR V RAVINDER	ROHINI
231	DLCT010149182016	KAJIBIR V VIRENDER SAINI	TIS HAZARI
232	DLNW010022862017	ABDUL WAHID V FARUQ	DWARKA
233	DLETO10021972019 & DLSH01007602202	SUSHIL KUMAR CHAUBEY V SHIV RAM SINGH	KARKARDOOMA
234	DLNW010037612019	SURESH KOHLI V VISHAL	ROHINI
235	DLST010031182019	SHAMSHUDEEN V SANJAY SAINI	SAKET
236	DLCT010157882016	SUMITRA SINGH V GAURAV SAXENA	TIS HAZARI
237	DLWT010018642020	AMIT YADAV V HARISH KUMAR	TIS HAZARI
238	DLND0100066052020	CHANDHAL CHAND V AFSAR	SAKET
239	DLNT010008872020	POONAM V SAHIL	ROHINI
240	DLNW010097822020	VIRENDER SHAHNI V SANDEEP YADAV	DWARKA
241	DLST010079302019	PREM KUMAR V KJAB SINGH	SAKET
242	DLCT010021212021	RAMAKANT V DEEPTI RAMAN	TIS HAZARI
243	DLWT010096142019	ROHIT V HARJEET SINGH	TIS HAZARI
244	DLWT010016582021	SOURAV GHERA V DEEPAK	TIS HAZARI

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245	DL0T010039072021	CHANDER MOHAN V DEEPAK	TIS HAZARI
246	DLSH010061992021	CHHOTI V WICKY	KARKARDOOMA
247	DLSH010057612021	BINA V MOHD TASLIM	KARKARDOOMA
248	DLSH010057482021	SONU KUMAR V MOHD TASLIM	KARKARDOOMA
249	-	NARESH KUMAR V SACHIN KUMAR	KARKARDOOMA
250	DLSH010065672021	SAHEEN V FUTURE SUPPLY CHAIN SOLUTION LTD	KARKARDOOMA
251	-	SHASHI BHUSHAN UPADHYAY V RAHUL JAIN	KARKARDOOMA
252	DLSW010109332021	AMANI BHARDWAJ V PIVUSH KARPOOR	DWARKA
253	DLSH010092512021	VINOD KUMAR V VIRENDER KUMAR	KARKARDOOMA
254	-	GIJA V AMIT KUMAR	PATIALA HOUSE
255	-	MOHD GULAB V DEEPAK	SAKET
256	DLWT010002852022	RAVINDER V ANURAG KUMAR	TIS HAZARI
257	-	PARVATI V AAKASH	KARKARDOOMA
258	-	SAROJ GAUTAM V NITIN SHOKEEN	PATIALA HOUSE
259	DLSW010004492012	AMARNATH VS KUMUD CHANDRA JOSHI	DWARKA
260	No Such case available as per Adv	Asmita Vs Amir	KARKARDOOMA
261	DLSW010006092013	KAMLESH VS VANDANA	DWARKA
262	DLSW010002082013	SUJIT VS VANDANA	DWARKA
263	DLSW010008392013	MANISH RANA VS BHARTI AXA	DWARKA
264	DLSW010008582013	Amir Rana Vs Bharti Axa	DWARKA
265	DLSW010003492014	Rambir Vs Babu Lal	DWARKA
266	DLSW010003552014	Ombir Vs Satpal	DWARKA
267	DLNT010010742014	Rakesh Kori Vs. Sallish & Ors.	ROHINI
268	DLSW010003392014	Sulende Kumar Vs Nitesh Yadav	DWARKA
269	DLSW010011032016	SANJEEV VS SANJEEV	DWARKA
270	DLSW010010992016	Shyam Sunder Sharma Vs Lokendra Kumar	DWARKA
271	DLSW010011052016	Akshay Kumar Sharma Vs Lokendra Kumar	DWARKA
272	DLSW010001122016	RAKESH SHEHRAWAT VS PARVEEN	DWARKA
273	DLSW010009962016	bhanumati VS PARVEEN	DWARKA
274	DLCT010021802016	VP THAMPI VS AVINASH	TIS HAZARI
275	DLSW010008082016	SARITA VS DEEPAK	DWARKA
276	DLSW010008732016	SURENDER SINGH VS CHANDAN	SAKET
277	DLNW01006302018	Baljeet Singh Vs Joginder Rai	ROHINI
278	DLNT010121082017	SIYARAM YADAV VS HARVINDER SINGH	ROHINI
279	DLSW010012092017	VIJENDER VS SANJAY	DWARKA
280	DLND010136952017	ISAVITRI VS KARAN SINGH	PATIALA HOUSE
281	DLND010095112016	SAAJAN GURTA VS BHARAT BHUSHAN	PATIALA HOUSE
282	DLNT010008942017	Aanohal Chibbar Vs Harsh Gupta	ROHINI
283	DLWT010016022017	ASHA GOYAL VS AADITYA ARORA	TIS HAZARI
284	DLND010093942018	CHETAN SAGAR VS DEVENDER CHHBRA	PATIALA HOUSE
285	DLND010093932018	MOHIT VS DEVENDER CHHBRA	PATIALA HOUSE
286	DLND010093922018	ROHIT VS DEVENDER CHHBRA	PATIALA HOUSE
287	DLSH010018182017	VIPIN KUMAR VS K P RAJEEV	KARKARDOOMA
288	DLSW010026852017	VICKY@GOVIND VS KALPANA AGGARWAL	DWARKA
289	DLCT010097612017	VIKAS TOMER VS TUSHAR KARANWAL	TIS HAZARI
290	DLCT010108102017	DHARMVEER VS KRISHAN KUMAR	TIS HAZARI
291	DLND010110972017	PRADEEP SOLANKI VS DEVENDER KUMAR	PATIALA HOUSE
292	DLND010118052017	LR'S OF SUNIL KUMAR VS GULAB SINGH	PATIALA HOUSE
293	DLSW010145822017	LR'S OF RAJBIR VS JAGDISH KUMAR	DWARKA
294	DLND010126452017	KANCHAN THAKUR VS ANJALI KHANNA	PATIALA HOUSE
295	DLNT010117742017	YOGESH VS SACHIN	ROHINI
296	DLCT010117742017	LR'S OF SANDEEP VS SACHIN	ROHINI
297	DLSW010016212018	ANITA VS LAKSHAY TANEJA	SAKET
298	DLNT010049762018	SUMIT VS LAL BABU & Others	ROHINI
299	DLSH010038032018	Saurabh Vs Sahil	KARKARDOOMA
300	DLNT010083402018	Vikram Vs Himanshu	ROHINI
301	DLNT010083392018	Bimla Vs Himanshu	ROHINI
302	DLNT010007252020	Divya vs. Krishanpal	ROHINI
303	DLNT010067242020	Sumit vs. Krishanpal	ROHINI
304	DLSW010174212018	Gagan Behadur Vs Darshan Kumar	DWARKA
305	DLND010139872018	Saloni Vs Vishal Sharma	PATIALA HOUSE
306	DLSW010182772018	Ramkali & Ors Vs Seema Kapoor & Ors	DWARKA
307	DLND010062082019	Shankar Kumar Vs Shireya & Ors	PATIALA HOUSE
308	DLSW010062442019	Smt.Hema Vs Mohan Lal	DWARKA
309	DLSW010062452019	Vatsala Vs Mohan Lal	DWARKA
310	DLSW010078572019	Virender Singh Vs Sunita Joshi	DWARKA
311	DLSW010079302019	Brijesh Singh Vs Hari Ram	DWARKA
312	DLWT010062112019	Ravi Ranjan Kumar Vs Sanjay	TIS HAZARI
313	DLND010158362019	Devender Kumar Vs Jitender	PATIALA HOUSE
314	DLND010158372019	Satish Kumar Vs Jitender	PATIALA HOUSE
315	DLCT01-001929-2019	Jagveer Singh Vs Vishal Sagar	KARKARDOOMA
316	DLCT01-002490-2019	Baljit Singh Vs Vishal Sagar	KARKARDOOMA
317	DLSH010081272019	Anil Sharma Vs Prempal Singh	KARKARDOOMA
318	DLNW010114482019	Pradeep Kumar Vs Bharti AXA GIC LTD	KARKARDOOMA
319	DLSW010088232020	Amarpreet Singh Vs Rajesh	ROHINI
320	DLCT010060672020	Vidya Singh Vs Himanshu	DWARKA
321	DLNT010081412020	LR of Dinesh Vs Virender Kansal	KARKARDOOMA
322	DLNT010001762021	Suman Singh Vs Nand Kishore	ROHINI
323	DLWT010048042020	Khairati Lal Vs Sandeep Chauhan	ROHINI
324	DLSH010068412020	Divya Devi Vs Kuldeep Saxena	TIS HAZARI
325	DLSH010066422020	Divya Kaushik Vs Kuldeep Saxena	KARKARDOOMA
326	DLSH010066432020	Khemchand Vs Kuldeep Saxena	KARKARDOOMA

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323	DLSW010019112021	Revinder Kumar Vs Harendra Kumar	DWARKA
328	DLECT010044522021	Dalvir Singh Vs Anil	TIS HAZARI
329	DLSW010017512021	KAMAKSHI VS ABHISHEK YADAV	DWARKA

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S.No.	MACIAR (MACA) No.	Year	Case Name
1	303/07 & 699/16 & 956/17	2017	ICICI LOMBARD V CHANDER PAL SINGH
3	344/13	2013	BAHADUR SINGH V MANISH KUMAR KAIN & ORS
4	-	-	ICICI LOMBARD V PAPPU
5	769/11 & 870/11	2011	ICICI LOMBARD V JYOTI SINGH
6	807/10 & 749/10	2010	ICICI LOMBARD V ANITA
8	1065/2016	2016	MAHINDER NATH MEHTA V RAJAB ALI
9	1066/2016	2016	MAHINDER NATH MEHTA V RAJU @ MOHD NAEEM
11	278/13	2013	GEETA HARBOLA V INDERJIT SINGH
13	1111/13	2013	Ravinder Kumar V ICICI LOMBARD
14	477/16	2016	SHRI RAM GENERAL INS CO LTD V JAGDISH
15	635/18	2018	ICICI LOMBARD V KISHOR LAL
16	468/17	2017	PREM V SURESH CHAND
17	MAC/07/2020	2020	MANGE RAM V RIDMAL SINGH
20	660/18	2018	ICICI LOMBARD V YUDISHTER MOZA
21	1110/17	2017	NATIONAL INSURANCE CO LTD V MASTER SABHYA
22	516/13	2013	PRAKASH V SUNIL KUMAR
23	793/15	2015	VIRENDER RATURI V ADIL
24	510/18	2018	SOM DUJIT V ICICI LOMBARD
25	548/14	2014	ICICI LOMBARD V MUNNI DEVI
26	817/14	2014	JILLA VENKATESWARLU V NEERAJ KUMAR SINGH
28	1149/14	2014	NIRMALA V RITESH KUMAR
29	496/19	2019	SUMAN DEV V ASHOK KUMAR
30	242/19	2019	DHARAM PRAKASH V ASHWANIKUMAR
37	189/17	2017	VIRENDER YADAV V LAKHAN SINGH
43	CM(M):199/17 & 827/17	2017	ICICI LOMBARD V SANJAY KUMAR SHARMA
48	941/19	2019	ICICI LOMBARD V HANSHA BHATT
53	514/17	2017	ICICI LOMBARD V ATISH VERMA
54	/22	2022	SURAJ PAL V RAM NIWAS BHATI
65	574/18	2018	NOOR AARA V MOHD NAWAB
71	-	-	ICICI LOMBARD V RAM DASS
72	138/19	2019	KAMELA DEVI V SAURABH
75	562/18	2018	ICICI LOMBARD V DHARAMVEER SHARMA
80	-	-	ICICI LOMBARD V DHARMENDER KHURANA
83	-	-	ICICI LOMBARD V PRABHUJOT SINGH
94	-	-	CHANDER KANTA V SUSHIL KUMAR
98	56/20	2020	GHURAN PANDIT V DICAMBAR KUMAR
105	-	-	SANTOSH V SURENDER KHURANA
267	877/16	2016	ICICI LOMBARD V CHAND PRAKASH
268	140/21	2021	AKASH VIKRAM SINGH V ROHTASH
305	DAR/FIR NO.725/13	2013	MADAN LAL KHATTAR VS VIVEK
307	MAC NO-11/2019	2019	BHARTI AXA VS KAVITA
308	MACA NO-11/2019	2019	BHARTI AXA VS ABHISHEK
311	MACA-247/2018	2018	DULARI DEVI VS RENU SHARMA

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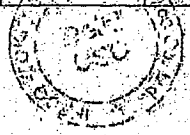
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To,
 The Registrar General,
 High Court of Delhi,
 New Delhi - 110503

IFFCO TOKIO GEN INS CO LTD.

Claims containing element of compromise and which may be filed for settlement subject to consideration of reasonable amount.

Sno.	MAC APP No.	MACT	CASE TITLE:	Death/ Injury/ TPPD	Date of Tribunal/ Lower court Award
1	915/2015	DWARKA	Fir 249/12 Ps Delhi Cant - Rajender Vs Javed	INJURY	8/22/2015
2	688/2018	TIS HAZARI	Parveen Gupta Vs Anil Kumar	INJURY	10/10/2017
3	128/2014	PATIALA HOUSE	Balender Singh Vs Krishan Kumar	INJURY	10/17/2013
4	698/2016	PATIALA HOUSE	RESHAM DEVI VS SHIV GUPTA	INJURY	5/11/2016
5	809/2014	DWARKA	Bhagwati Vs Ram Niwas	DEATH	4/26/2014
6	606/2015	PATIALA HOUSE	HIMANSHU SABHARWAL VS BRIJ MOHAN	INJURY	3/5/2015
7	329/14	DWARKA	Fir 19/13 Ps Kapashera Kripal Vs Narender	INJURY	12/21/2013
8	655/2018	TIS HAZARI	Khushbu Vs Devender Kumar	INJURY	2/28/2018
9	16/2019	TIS HAZARI	DEVINDER KUMAR VS RAM BABU SAHANI	DEATH	8/27/2018
10	1067/2018	PATIALA HOUSE	GANGA DEVI VS ROHIT KUMAR	DEATH	7/11/2018
11	577/2016	TIS HAZARI	NEELAM VS RAKESH KUMAR	DEATH	10/3/2015
12	974/2014	PATIALA HOUSE	DHARI MAHTO VS VIJAY SINGH	DEATH	9/9/2014
13	72/2014	DWARKA	Fir 144/13 Ps Dwarka North	DEATH	11/16/2013
14	198/2018	KARKARDOOMA	SUNANDA AYARE VS ANCHAL BANSAL	INJURY	9/1/2019
15	910/2016	KARKARDOOMA	MAHIPAL VS MAHESH GUPTA	INJURY	2/5/2016
16	911/2016	KARKARDOOMA	SACHIN VS MAHESH GUPTA	INJURY	2/12/2016
17	355/2017	KARKARDOOMA	HARSIHTA PANWAR VS PAWAN	INJURY	12/2/2016
18	349/2017	KARKARDOOMA	AJANE BLESON VS PAWAN	INJURY	12/2/2016
19	729/2016	KARKARDOOMA	SARA JOY VS ITGI	DEATH	10/5/2015
20	344/2016	KARKARDOOMA	ANU BALA VS SANJAY RAM	DEATH	11/18/2015
21	414/2018	KARKARDOOMA	SMT . VIJAY RANI VS KAYAM SINGH	DEATH	9/22/2017
22	1186/2014	KARKARDOOMA	SATISH KUMAR VS ITGI	INJURY	9/15/2014
23	742/2016	KARKARDOOMA	SHASHI KALA VS NARESH	DEATH	3/15/2016
24	1009/2014	KARKARDOOMA	BABU DIN VS SUMIT KUMAR	INJURY	4/24/2014





25	938/2016	KARKARDOOMA	Om Pal Vs Sukhbir Singh	INJURY	3/29/2016
26	1065/2017	KARKARDOOMA	GEETA VS GIRISH	DEATH	5/9/2017
27	294/2018	KARKARDOOMA	Sabana Vs Pappu	DEATH	9/26/2017
28	249/2019	KARKARDOOMA	Raman Vcs Amrishi Sahma	INJURY	5/23/2017
29	198/2019	KARKARDOOMA	MANJU RAWAT VS SUNIL KUMAR	DEATH	10/22/2018
30	264/2017	SAKET	SHANKUNTLA DEVI VS SHEELENDRA	DEATH	10/13/2016
31	514/2018	SAKET	Kamlesh Vs Jai Singh	DEATH	10/17/2016
32	777/2018	ROHINI	SAVITRI VS avdesh Jaiswal	DEATH	2/22/2018
33	38/2015	SAKET	SUDHA VS ITGI	DEATH	7/8/2014
34	929/2013	DELHI	Sushma Sharma Vs Bijay Singh	DEATH	12/19/2012
35	1071/2014	SAKET	Monika Vs Ved Pal	DEATH	7/15/2014
36	427/2017	SAKET	Fir 359/14 PS Pul Prahlad Pur	DEATH	10/1/2016
37	011/2018	ROHINI	Inderjeet Singh Vs Ajay Kumar Gupta	INJURY	12/15/2016
38	772/2019	TIS HAZARI	SONU RAY VS RAM DATT	INJURY	1/25/2019
39	573/2019	TIS HAZARI	MEENU VS RAM SAKHA	INJURY	2/1/2019
40	778/2019	TIS HAZARI	JAGMOHAN & ORS AS LR SONIA VS ITGI	INJURY	6/7/2019
41	500/2019	KARKARDOOMA	SUNITA ARORA VS MUKESH	DEATH	9/26/2018
42	246/2019	SAKET	AKHILESH VS JASBIR SINGH	INJURY	1/9/2018
43	7939/2016	SONERAT	RANI VS INDERPAL	DEATH	7/27/2016
44	933/2018	TIS HAZARI	BHALERIYUS VS DEEPAK	INJURY	3/27/2018
45	912/2019	ROHINI	DHARAMNATH VS AMIT KUMAR	INJURY	4/10/2019
46	11/2020	PATIALA HOUSE	KANHAIYA SINGH VS KESH PAL	DEATH	9/29/2018
47	12/2020	PATIALA HOUSE	KANHAIYA SINGH VS KESH PAL	DEATH	9/29/2018
48	Nov-20	PATIALA HOUSE	KANHAIYA SINGH VS KESH PAL	DEATH	9/29/2018
49	363/2013	SAKET	PRABHAWATI & ORS. VS SANJEEV KUMAR & ORS.	DEATH	9/20/2012
50	142/2020	DWARKA	ASHOK KUMAR VS VIVA INTERNATIONAL	INJURY	7/26/2019
51	130/2020	ROHINI	NEERAJ NAGAR VS MANOJ KUMAR	INJURY	9/12/2019
52	161/2016	SAKET	KAMLA YADAV VS MD SAJID	INJURY	9/7/2015
53	158/2016	SAKET	RAJENDER YADAV VS MD. SAJID	INJURY	9/7/2015
54	68/2020	DWARKA	UMA SHANKAR VS SUNNY (FIR 369/14 PS BHD NAGAR)	DEATH	7/4/2019
55	732/2018	ROHINI	MUKESH KUMAR VS VISHAL KUMAR (DAR 117/12 PS K N KATJU MRG)	INJURY	10/6/2017
56	928/2018	ROHINI	MANJU VS DEEPAK	INJURY	1/6/2018
57	22/2017	SAKET	LALITA VS GOVIND	DEATH	7/18/2016
58	Not Given	TIS HAZARI	LAXMI DEVI VS RAVINDER SINGH	DEATH	7/2/2020
59	Not Given	TIS HAZARI	KRISHNA KUMARI VS RAVINDR SINGH	DEATH	7/2/2020
60	450/2019	TIS HAZARI	FIR 207/16 PS BANJIT NAGAR	INJURY	5/3/2018
61	279/2019	TIS HAZARI	JSGDISH VS OMPAL	DEATH	12/1/2018



62	713/2016	SAKET	DEEPAK VS NARESH	INJURY	2/18/2016
63	988/2016	ROHINI	RAM DUJTT VS SUBHEH SINGH	DEATH	3/31/2016
64	1101/2018	TIS HAZARI	MOHD NURUL VS SUSHIL KUMAR	INJURY	4/26/2018
65	315/2015	PATIALA HOUSE	NEERA SHUKLA VS YOGESH	DEATH	5/16/2014
66	767/2016	SAKET	Atuna Kapoor Vs. Amarpal & Ors.	DEATH	4/26/2016
67	635/2019	TIS HAZARI	SMT GUDDI VS MOHAN SHARMA	INJURY	12/24/2018
68	881/2018	ROHINI	UNITED INDIA INS CO LTD VS RAM SUNEHARI		7/18/2018
69	843/2013	DWARKA	PINKY DEVI VS ANIL KUMAR	DEATH	7/29/2013
70	116/2021	TIS HAZARI	ARTI DEVI VS BALWAN SINGH	DEATH	11/19/2020
71	25/2021	ROHINI	SATISH KUMAR VS HARAM DEEN (FIR 918/13 PS NARELA)	INJURY	10/12/2020
72	264/2021	PATIALA HOUSE	SANDHYA VS SHUBHAM (FIR 28/16, PS CHANAKYA PURI)	DEATH	4/9/2021
73	315/2021	ROHINI	FIR 250/13 PS SUBHASH PLACE (EKTA RANI VS ITGI)	INJURY	3/23/2021
74	316/2021	ROHINI	FIR 250/13 PS SUBHASH PLACE JAGDISH LAMBA VS ITGI (EKTA RANI VS ITGI)	DEATH	3/23/2021
75	343/2021		KESHAV KUMAR JHA VS ITGI		
76	Not Given	SAKET	DILVIR SINGH/MANISHA VS HOSHIYAR SINGH	DEATH	3/6/2020
77	Not Given	ROHINI	HARNAM SINGH VS VINOD FIR 423/09 PS MANGOLPURI (GANGA KAUR VS VINOD)	INJURY	1/5/2012
78	Not Given	SAKET	MUKESH VS RASHID ALI (MUKESH ALIAS MUKESH CHAURASIA VS ITGI)	INJURY	7/8/2020
79	Not Given	ROHINI	FATEH SINGH VS RAJESH (FIR 976/15 PS ALIPUR)	INJURY	9/2/2021
80	343/2021	SAKET	FIR 158/17, PS SARITA VIHAR (KESHAV SINGH JHA VS ITGI)	INJURY	6/10/2020
81	86/2022	DWARKA	ROSHNI DEVI VS ITGI (ROSHNI DEVI VS SANJEEV YADAV)	DEATH	12/16/2021
82	Not Given	TIS HAZARI	LAKHVINDER KAUR VS ANKIT-NISAN SINGH VS HARISH KUMAR (FIR 622/18 PS PUNJABI BAGH)	DEATH	2/4/2020



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To,
The Registrar General,
High Court of Delhi,
New Delhi - 110503

IFFCO TOKIO GEN INS CO LTD

MACT Claims containing element of compromise and which may be tried for settlement subject to consideration of reasonable amount.

Sno.	Case No.	Petition Year	MACT	CASE TITLE	Death/Injury/TPPD
1	179	2022	MACT TIS HAZARI	FIR 189/22 SABZI MANDI (SHRAWAN KUMAR VS RAJESH KUMAR)	TP INJURY
2	276	2022	MACT KARKARDOMA	FIR 356/21 PS GEETA COLONY (VISHAN DASS KALRA VS DEVINDER KUMAR)	TP INJURY
3	338	2022	MACT TIS HAZARI	FIR 68/20 PS KIRTI NAGAR (FIROZ ABDUL VS OM PRAKASH)	TP INJURY
4	200	2020	MACT TIS HAZARI	FIR 546/19 PS HARI NAGAR (SANTOSH VS HARKIRAT SINGH)	TP INJURY
5	303	2022	MACT ROHINI	FIR 445/21 PS NARELA (SANGEETA VS AMIT KUMAR)	TP INJURY
6	302	2022	MACT ROHINI	FIR 445/21 PS NARELA (MOHD AZAM VS AMIT KUMAR)	TP INJURY
7	301	2022	MACT ROHINI	FIR 445/21 PS NARELA (GEETA VS AMIT KUMAR)	TP INJURY
8	300	2022	MACT ROHINI	FIR 445/21 PS NARELA (TAPASYA VS AMIT KUMAR)	TP INJURY
9	202	2022	MACT ROHINI	FIR 450/21 PS RADALI (RAHUL VS ROHIT YADAV)	TP INJURY
10	73	2022	MACT PATIALA HOUSE	FIR 174/21 PS VASANT VIHAR SOUTH W (JITENDER VS RAM PRAVESH)	TP INJURY
11	150	2022	MACT SAKET	FIR 13/20 PS SAKET (PREM KANT RAM VS SURENDER)	TP INJURY
12	72	2022	MACT PATIALA HOUSE	FIR 174/21 PS V K SOUTH ASHOK KUMAR VS RAM PRAVESH	TP INJURY
13	199	2020	MACT TIS HAZARI	FIR 546/19 PS HARI NAGAR (MOHIT VS HARKIRAT SINGH)	TP INJURY
14	1590	2022	MACT SAKET	FIR 268/19 PS HAUZ KHAS (RENU BALA VS NARINDER KUMAR PAHWA)	TP INJURY
15	159	2022	MACT SAKET	FIR 268/19 PS HAUZ KHAS (OM PRAKASH VS NARINDER KUMAR PAHWA)	TP INJURY
16	315	2022	MACT TIS HAZARI	FIR 910/21 PS PUNJABI BAGH (MOHD. AYYUB VS HARBHAJAN SINGH)	TP DEATH
17	316	2022	MACT TIS HAZARI	FIR 910/21 PS PUNJABI BAGH (ALI SHER VS HARBHAJAN SINGH)	TP INJURY
18	461	2022	MACT ROHINI	FIR 207/22 PS KANJHAWALA (KRISHANA DEVI VS SURESH KUMAR)	TP INJURY
19	35	2022	MACT PATIALA HOUSE	FIR 140/21 PS MANDIR MARGI (MUKHBIRI VS AJAY KUMAR)	TP DEATH
20	33	2022	MACT PATIALA HOUSE	FIR 140/21 PS MANDIR MARG (RAKESH VS AJAY KUMAR)	TP INJURY

21	218	2022	MACT PATIALA HOUSE	FIR 24/22 PS PARLIAMENT STREET. NEW DELHI (LAJJWANTI VS VIVEK SINGH)	TP DEATH
22	250	2022	MACT ROHINI	FIR 85/22 PS BHALSWA DAIRY (ROHIT JUNEJA VS KIRAN KUMAR)	TP INJURY
23	442	2021	MACT ROHINI	FIR 623/21 PS N.I.A. (PARAS PRASAD VS SUSHIL)	TP DEATH
24	1359	2022	MACT ROHINI	FIR 1389/21 PS MAHENDER PARK. (PHOOLWATI VS SURENDER KUMAR)	TP INJURY
25	270	2022	MACT PATIALA HOUSE	FIR 309/21 PS KISHAN GARH SOUTH WEST BIKASH SHANKAR VS BHAGWAN DASS	TP INJURY
26	619	2021	MACT TIS HAZARI	FIR 527/21 PS DBG ROAD (MANOJ DARGAN CHANDER VS ABHISHEKH MITTAL)	TP INJURY
27	610	2021	MACT PATIALA HOUSE	FIR 11/21 PS TILAK MARG (PRANAV KUMAR CHAUDHARY VS MITHLESH)	TP INJURY
28	370	2022	MACT TIS HAZARI	FIR 639/21 PS SABZI MANDI. (RATNESH KUMAR PANDEY VS SURINDER SINGH)	TP INJURY
29	310	2022	MACT TIS HAZARI	FIR 257/22 PS KASHMIRI GATE (MANSI ARYA VS RAJUDDIN)	TP INJURY
30	326	2022	MACT ROHINI	FIR 85/20 PS SUBHASH PLACE. (RATAN SINGH VS DEEPAK DHARAL)	TP INJURY
31	249	2022	MACT ROHINI	FIR 620/21 PS N.I.A. (ANIL VA ABHAY JAIN)	TP INJURY
32	309	2022	MACT PATIALA HOUSE	FIR 309/21 PS KISHAN GARH (DEEPA VS BHAGWAN DASS)	TP INJURY
33	290	2022	MACT ROHINI	FIR 408/20 PS SHALIMAR BAGH- (KULDEEP SINGH VS SUSHIL KUMAR)	TP INJURY
34	382	2022	MACT ROHINI	FIR 379/19 PS ROHINI NORTH (SAROJ VS AJAY SINGH)	TP INJURY
35	273	2022	MACT ROHINI	FIR 24/21 PS BEGUMPUR. (RAHUL VS DHANU GUPTA)	TP INJURY
36	272	2022	MACT ROHINI	FIR 24/21 PS BEGUMPUR. (SARTHAK MITRA VS DHANU GUPTA)	TP INJURY
37	61	2022	MACT TIS HAZARI	FIR 61/20 PS KAROL BAGH- (NIKHIL VS MOHD HASAN)	TP INJURY
38	156	2022	MACT TIS HAZARI	FIR 566/21 PS SARAI ROHILA (NIRMALA VS SURESH)	TP INJURY
39	204	2022	MACT ROHINI	FIR 614/19 PS SHALIMAR BAGH (BALJEET GANDHI VS PRADEEP SANDWAN)	TP INJURY
40	183	2021	MACT SAKET	GOPAL MAHTO VS RAM SINGH	TP INJURY
41	353	2021	MACT TIS HAZARI	FIR 94/21 PS PASCHIM VIHAR WEST -(MUNNI DEVI VS MAHESH SINGH)	TP DEATH
42	254	2022	MACT TIS HAZARI	FIR 811/21 PS KOTWALI (GURMEET SINGH VS ANKIT)	TP INJURY
43	255	2022	MACT TIS HAZARI	FIR 811/21 PS KOTWALI (GURMEET SINGH LRS PARAMJEET KAUR VS ANKIT)	TP DEATH
44	76	2022	MACT SAKET	FIR 1665/16 PS MEHRAULI (SACHIN VS TRILOK YADAV OR SHEKHAR)	TP INJURY
45	55	2022	MACT ROHINI	FIR 55/22 PS BAWANA LRS TILAK SINGH VS KAMAL	TP DEATH
46	69	2022	MACT ROHINI	FIR 402/19 PS KESHAV PURAM (SANTOSH VS OMKAR)	TP INJURY
47	60	2022	MACT SAKET	FIR 480/21 PS MALVIYA NAGAR. (BHARAT VS PEEYUSH VARORA)	TP INJURY
48	169	2022	MACT SAKET	FIR 302/21 PS SARITA VIHAR (POOJA DEVI VS ALOK	TP INJURY

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179	48	2017	MACT PATIALA HOUSE	KISHMAT VS DAVINDER	TP DEATH
180	5	2017	MACT ROHINI	SANJAY & SANJEEV SINGH VS RAVINDER	TP INJURY
181	137	2017	MACT ROHINI	FIR 439/17 PS JAHANGIR PURI	TP DEATH
182	143	2017	MACT KARKARDOOMA	ROHIF KHAN VS ASHOK KUMAR	TP INJURY
183	34	2017	MACT PATIALA HOUSE	FIR 27/17 PS DELHI CANTT	TP INJURY
184	20	2017	MACT PATIALA HOUSE	FIR 27/17 PS DELHI CANTT	TP INJURY
185	25	2017	MACT PATIALA HOUSE	FIR 27/17 PS DELHI CANTT	TP INJURY
186	29	2017	MACT PATIALA HOUSE	FIR 27/17 PS DELHI CANTT	TP INJURY
187	28	2017	MACT PATIALA HOUSE	FIR 27/2017 PS DELHI CANTT	TP INJURY
188	26	2017	MACT PATIALA HOUSE	FIR 27/17 PS DELHI CANTT	TP INJURY
189	563	2016	MACT PATIALA HOUSE	SUBODH KUMAR VS SANJAY KUMAR	TP INJURY
190	99	2017	MACT ROHINI	FIR 99/17 PS S PALACE	TP DEATH
191	893	2016	MACT KARKARDOOMA	FIR 891/16 PS SEEMAPURI	TP INJURY
192	892	2016	MACT KARKARDOOMA	FIR 891/16 PS SEEMAPURI	TP INJURY
193	170	2016	MACT PATIALA HOUSE	FIR 170/16 PS CONHAUGHT PLACE	TP INJURY
194	607	2015	MACT ROHINI	FIR 607/15, PS RANI BAGH	TP INJURY
195	701	2016	MACT TIS HAZARI	FIR 70/16 PS MAURICE NAGAR	TP INJURY
196	686	2014	MACT ROHINI	FIR 686/14 PS MORYA ENCLAVE	TP INJURY
197	837	2015	MACT TIS HAZARI	FIR 837/15 PS TIMARPUR	TP INJURY
198	401	2013	MACT ROHINI	RARVEEN VS H M STEEL LTD	TP DEATH
199	173	2013	MACT SAKET	JYOTI VS SONU PAL	TP INJURY
200	9201	2011	MACT ROHINI	FIR 92/11 JAHANGIR PURI	TP INJURY
201	920	2011	MACT ROHINI	FIR 92/11 JAHANGIR PURI	TP INJURY
202	92	2011	MACT ROHINI	FIR NO 92/11 PS ROHINI	TP DEATH
203	155	2017	MACT KARKARDOOMA	FIR 155/17, PS KARAWAL NAGAR	TP DEATH
204	1860	2013	MACT KARKARDOOMA	TP MAHIPAL VS MAHESH GUPTA	TP INJURY

09/12/2017

Email

(10)
Vinay Sharma

JS

RE: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

From : amlan.gupta <amlan.gupta@kotak.com>
Subject : RE: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Wed, Aug 24, 2022 12:21 PM
4 attachments

To : Vinay Sharma <argazette1b.dhc@gov.in>, Assistant Registrar (Gaz.)
<argazette.dhc@nic.in>
Cc : Millind Myakal <Millind.Myakal@kotak.com>

Respected Vinay Sir,

Greetings from Kotak Mahindra General Insurance Company Limited..!!
In Continuation To Your Below Email, We Had Identified Below Cases For Settlement During Last NLA.
As Of Now No Cases Are Pending Before Hon'ble Delhi High Court.
Let Me Know Should You Require Any Other Information.
Also Please Note That We Had Already Forwarded The Details To Your Goodself On 29/07/2022 @ 11:32 AM.

Details Of Cases Amenable For Immediate Settlements In Respect Of Delhi District Court/MACT			
Sr. No.	CNR No.	Case Title/ Parties Name	MACT Of Concerned District
1	DLNTO10014842018	Lal Mata VS Gaurav Sharma	Rohini
2	DLETO10030832019	Parvati bhasnet VS dhiraj	Karkardooma
3	DEND010174152019	Gipson VS Sachin	Patial House
4	DEND010174132019	Doona VS Sachin	Patial House
5	DLNW010114472019	Sandeep VS Vinod Kumar	Rohini
6	DLST010017942021	Sumit Kumar Jha VS Uma Shankar	Saket
7	DLSW010022092021	Deepak VS Kuldeep Singh	Dwarka
8	DLSW010038502021	Dharmender VS Kuldeep Yadav	Dwarka
9	DLSW010038482021	Upendar VS Kuldeep Yadav	Dwarka
10	DLGTO10164792021	Sirjuddin VS Ajay Kumar Yadav	Tis Hazari
11	DLGTO10170222021	Vinda Devi VS Prakash Kumar	North Delhi
12	DLSE010020672022	Arjun Kumar VS Nareln Singh	Saket
13	DLSE010020682022	Akash Kumar VS Nareln Singh	Saket
14	DLSE010022122022	Safiq VS Prabhat Kumar Sharma	Lodhi Colony
15	DLSE010022112022	Sodhamia VS Prabhat Kumar Sharma	Lodhi Colony
16	DLNW010013362022	Narendra Kumar VS Bhagwan Singh	Rohini
17	DLSE010116552021	Prahlad Upadhyay VS Vijay Kumar	Saket
18	DLST010026212022	Neeraj VS Vikas Aggarwal	Saket
19	DLST010026212022	Durga Devi VS Vikas Aggarwal	Saket
20	DLEND010025732022	Daljeet Kaur VS Nirankar Nath	Patiala House
21	DLEND010025742022	Surpreet Kaur VS Nirankar Nath	Patiala House
22	DLNTO10033142022	Maan Singh VS Arvind Kumar	Rohini
23	DLNTO10041782022	Lalit VS Shamsheer Alami	Rohini
24	DLSE010048052022	Manju Devi VS Virendra Singh	Saket
25	DLSE010061782022	Naseem Khan VS Sushant Solanki	Dwarka
26	DLWTO10057532022	Deepak Mishra VS Vishal Kumar	Kirti Nagar
27	DLWTO10057522022	Saurav Mishra VS Vishal Kumar	Kirti Nagar
28	DLST010026212022	Neeraj V. Vikas Aggarwal	Saket
29	DLST010026212022	Durga Devi V. Vikas Aggarwal	Saket
30	FIR-613/2021	Uday Veer VS Mani Tripathi	Karkardooma

Regards,
Amlan Gupta
+918879240182



Kotak General Insurance Company Limited

H-78, 7th Floor, 23 Himalaya House, Kasturba Gandhi Marg, New Delhi-110001.
"Being Male Is A Matter Of Birth.....Being A Man Is A Matter Of Age.....But Being A Gentleman Is A Matter Of Choice"



From: Arvind Shenoy <arvindshenoy@gicouncil.in>
Sent: 22 August 2022 11:30
To: Sameer Karekatte <sameer.karekatte@edelweissfn.com>; Sumant Kumar /LEGAL/ICICILOMBARD/INDR <sumant.kumar@icicilombard.com>; Rashmi <rashmi@iffcotokio.co.in>; Millind Myakal (Legal & Compliance, Legal, KGI) <Millind.Myakal@kotak.com>; Sajiv P <Sajiv.P@libertyinsurance.in>; Bhagwat Sattadish <Bhagwat.Sattadish@navi.com>; RADHIKA R <radhika@newindia.co.in>; sudhakar tripathi <sudhakartripathi@orientalinsurance.co.in>; Srinivasan S <s.srinivasan@royalsundaram.in>; Sumeet Bajaj <sumeet.bajaj@shriramgi.in>; Swati Pawar@universalsompo.com
Cc: MN Sarma <sarma.mn@gicouncil.in>; Secretary General <sg@gicouncil.in>; CR Vijayan <crvijayan@gicouncil.in>; Jayashree Nair <cs.nia@newindia.co.in>; Rajagopalan.ramaswamy@icicilombard.com; Viswas Srivastava <viswas.srivastava@shriramgi.com>; ar-gazette1b.dhc@gov.in
Subject: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

""The Sender of this email is from non Kotak domain""

Dear Sirs/Madam,

All companies had confirmed having submitted the list as per the format specified by Delhi High Court. However, we have received a letter dated 20.6.2022 from Delhi HC Registry that the companies as listed in their letter have yet to submit as per the format.

Please arrange to coordinate with your Delhi Office to submit list immediately to Shri. Vinay Sharma, Asst. Registrar, Delhi HC.

Best regards,
Arvind Shenoy
General Insurance Council
Mumbai

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Saturday, August 20, 2022 3:11 PM
To: Gicouncil <gicouncil@gicouncil.in>; Secretary General <sg@gicouncil.in>
Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Sir,

Please find the letter attached for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

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Details of Cases Amenable For Immediate Settlements In Respect of Delhi District Court/MAGT			
Sl. No.	Case No.	Parties	Area
1	DLNT010044842018	Lal. Mani V/s. Gaurav Sharma	Rohini
2	DLET010030832019	Paryati basnet vs dhiraj	Karkardooma
3	DLND010174152019	Gipson VS Sachin	Patial House
4	DLND010174132019	Doona VS Sachin	Patlal House
5	DLNW010114472019	Sandeep VS Vinod Kumar	Rohini
6	DLST010017942021	Sumit Kumar Jha VS Uma Shankar	Saket
7	DLSW010022092021	Deepak VS Kuldeep Singh	Dwarka
8	DLSW010038502021	Dharmender VS Kuldeep Yadav	Dwarka
9	DLSW010038482021	Upender VS Kuldeep Yadav	Dwarka
10	DLCT010164792021	Sirjuddin VS Ajay Kumar Yadav	Tis Hazari
11	DLCT010170222021	Vinda Devi VS Prakash Kumar	North Delhi
12	DLSE010020672022	Arjun Kumar VS Narain Singh	Saket
13	DLSE010020682022	Akash Kumar VS Narain Singh	Saket
14	DLSE010022122022	Safiq VS Prabhat Kumar Sharma	Lodhi Colony
15	DLSE010022112022	Sodhana VS Prabhat Kumar Sharma	Lodhi Colony
16	DLNW010013362022	Narendra Kumar VS Bhagwan Singh	Rohini
17	DLSE010116552021	Prahlad Upadhyay VS Vijay kumar	Saket
18	DLST010026212022	Neeraj VS Vikas Aggarwal	Saket
19	DLST010026212022	Durga Devi VS Vikas Aggarwal	Saket
20	DLND010025732022	Daljeet Kaur VS Nirankar Nath	Patiala House
21	DLND010025742022	Surpreet Kaur VS Nirankar Nath	Patiala House
22	DLNT010033142022	Maan Singh VS Arvind Kumar	Rohini
23	DLNT010044782022	Lalit VS Shamsher Alam	Rohini
24	DLSE010048052022	Manju Devi VS Vitendra Singh	Saket
25	DLSW010061782022	Naseem Khan VS Sushant Solanki	Dwarka
26	DLWT010057532022	Deepak Mishra VS Vishal Kumar	Kirti Nagar
27	DLWT010057522022	Saurav Mishra VS Vishal Kumar	Kirti Nagar
28	DLST010026212022	Neeraj V. Vikas Aggarwal	Saket
29	DLST010026212022	Durga Devi V. Vikas Aggarwal	Saket
30	FIR 613/2021	Uday Veer VS Mani Tripathi	Karkardooma

Email

(11)
Vinay Sharma

RE: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

From : Shreyash Thakur <Shreyash.Thakur@libertyinsurance.in>
Subject : RE: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Sajiv P <Sajiv.P@libertyinsurance.in>, arvIndshenoy@glcouncil.in
Mon, Aug 22, 2022 01:54 PM
2 attachments

Dear Sir

Please find the list of Comprolmsable cases as per required format.

Thanks and Regards
Shreyas Thakur
Litigation Team

Liberty General Insurance Ltd.
Unit no 306 to 310, 3rd Floor, Naraina House,
Plot no: 21, K.G. Marg, Connaught Place, New Delhi- 110001
Mobile no-7208088962

From: Arvind Shenoy <arvindshenoy@glcouncil.in>
Sent: Monday, August 22, 2022, 11:29:34 AM
To: Sameer Karekatta <sameer.karekatta@edelweissfin.com>; Sumant Kumar /LEGAL/ICICILOMBARD/INDR <sumantkumar@icicilombard.com>; Rashmi <rashmi@lffcotokio.co.in>; Millnd Myakal <millnd.myakal@kotak.com>; P. Sajiv <Sajiv.P@libertyinsurance.in>; Bhagwat Sattadhish <Bhagwat.Sattadhish@navi.com>; RADHIKA R <r.radhika@newindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; Srinivasan S <s.srinivasan@royalsundaram.in>; Sumeet Bajaj <sumeet.bajaj@shriramgl.com>; Swati Pawar <swati.pawar@universalsompo.com>
Cc: MN Sarma <sarma.mn@glcouncil.in>; Secretary General <sg@glcouncil.in>; CR Vijayan <crvijayan@glcouncil.in>; Jayashree Nair <cs.nia@newindia.co.in>; Rajagopalan Ramaswamy @icicilombard.com <rajagopalan.ramaswamy@icicilombard.com>; Viswas Srivastava <viswas.srivastava@shriramgl.com>; ar-gazette1b.dhc@gov.in <ar-gazette1b.dhc@gov.in>
Subject: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Dear Sirs/Madam,

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Please arrange to coordinate with your Delhi Office to submit list immediately to Shri. Vinay Sharma, Asst. Registrar, Delhi HC.

Best regards,
Arvind Shenoy
General Insurance Council
Mumbai

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Saturday, August 20, 2022, 3:31:11 PM
To: Glcouncil <glcouncil@glcouncil.in>; Secretary General <sg@glcouncil.in>
Subject: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Sir,

Please find the letter attached for information and necessary action.

Regards,

Assistant Registrar,
Gazette-B Branch,
Delhi High Court.

(99)

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Tribunal HC111.xlsx
17 KB

District Courts (80)

S No	CNR	Case Title	MACT of concern District
1	NA	Ritika Rastogi V/s. Prambheet Singh Dev	MACT Tis-Hazari
2	NA	Om Watt V/s Chand	MACT Tis-Hazari
3	DLWT01000192019	Naveen Bhalla V/s Mohd. Azzad	MACT Tis-Hazari
4	DLWT010016892022	Lakshay V/s Sadra Alam Khan	MACT Tis-Hazari
5	DLWT010066282020	Chunni Lal V/s Kanhaya Lal	MACT Tis-Hazari
6	DLWT010066272020	Vidya Watt Devi V/s Kanhaya Lal	MACT Tis-Hazari
7	DLWT010066262020	Pradeep Kumar V/s Kanhaya Lal	MACT Tis-Hazari
8	DLCT010037592021	Esh Kumar Dhawan V/s Harjot Singh	MACT Tis-Hazari
9	DLWT010066842021	Raju Gupta V/s Amit	MACT Tis-Hazari
10	DLCT010028822021	Zakir Hassan V/s Ashwin	District Court Tis-Hazari
11	DLCT010004082022	Prampal V/s Sandeep	MACT Tis-Hazari
12	DLCT010176972021	Chandveer Singh V/s Amit Gupta	MACT Tis-Hazari
13	NA	Manju Garg V/s Raja Bansal	MACT Tis-Hazari
14	DLCT010052152021	LRs of Ankil Kumar V/s Rajveer Singh	MACT Tis-Hazari
15	NA	Sagar V/s Prshad	MACT Dwarika
16	NA	Vipin V/s Anku Yadav	MACT Dwarika
17	NA	Kishan Murali V/s Mukesh	MACT Dwarika
18	DLSW010094652021	Pankaj V/s Prince	MACT Dwarika
19	NA	Mohd. Saheen V/s Saurabh Gupta	MACT Dwarika
20	NA	Sapna V/s Saurabh Gupta	MACT Dwarika
21	DLSW010101962019	Ahfa V/s Ravi	MACT Dwarika
22	DLNE010006262020	Mohd. Arhan V/s Jafaruddin	MACT Karkardooma
23	NA	Reeta V/s Surender	MACT Karkardooma
24	DLSH010026612017	Sukh Pal Singh V/s Nisha Rautela	MACT Karkardooma
25	DLCT010134212017	Manju Kumari V/s Aman Gupta	MACT Karkardooma
26	DLSH010035892019	Monika V/s Ehsan	MACT Karkardooma
27	DLSH010057062020	Manish Yadav V/s Tehsin	MACT Karkardooma
28	NA	Umesh Kumar V/s Devashish	MACT Karkardooma
29	NA	Rahul V/s Tarun	MACT Karkardooma
30	NA	Ratan V/s Hari Shankar Sharma	MACT Karkardooma
31	NA	Sunita Devi V/s Sandeep Sharma	MACT Karkardooma
32	NA	Ram Babu V/s Gaurav Maheshwari	MACT Karkardooma
33	NA	Ram Pratap Singh V/s Mohit	MACT Patiala House
34	NA	Preethi V/s Rajesh Mahna	MACT Patiala House
35	NA	Santosh Kumar Mishra V/s Amit Kumar Vats	MACT Patiala House
36	NA	Snakuntala Devi V/s Shubham Saraswat	MACT Patiala House
37	NA	Asif V/s Sourav	MACT Patiala House
38	NA	Lawrence V/s Sourav	MACT Patiala House
39	NA	Aditya V/s Sourav	MACT Patiala House
40	NA	Dilip V/s Satish	MACT Patiala House
41	NA	Sovita Rawat V/s Kanhaya Prasad	MACT Patiala House
42	NA	Brahmipal V/s AnBesh Goswami	MACT Patiala House
43	NA	Vasudev V/s Rajat Kumar Sharma	MACT Patiala House
44	NA	Babu Singh V/s Rajat Kumar Sharma	MACT Patiala House
45	NA	Manoj Kumar V/s Siddhant Jain	MACT Patiala House
46	NA	Deji Devi V/s Parth Yadav	MACT Patiala House
47	NA	Vipin Singh V/s Shubham Thakur	MACT Patiala House
48	DLNT010060442020	Girija V/s Ranilwas	MACT Rohini
49	DLNT010056232021	Dharmendra Kumar V/s Manjeet Singh	MACT Rohini
50	NA	Mufteet V/s Vasu	MACT Rohini
51	NA	Ranjeet V/s Manshu Jain	MACT Rohini
52	NA	Rukhi V/s Manshu Jain	MACT Rohini
53	NA	Priya V/s Manshu Jain	MACT Rohini
54	NA	Shravan Kaur V/s Manshu Jain	MACT Rohini
55	NA	Ranjeet V/s Manshu Jain	MACT Rohini
56	NA	Aishlin Kaur V/s Manshu Jain	MACT Rohini
57	NA	Sukhwanti Kaur V/s Manshu Jain	MACT Rohini
58	NA	Maena Devi & Ors. V/s Seema Bajaj & Ors.	MACT Rohini
59	DLNW010015662021	Pushpa Abhilash Attrey V/s Rajesh Kumar	MACT Rohini
60	DLNW010016602021	Nidhi Gaur V/s Rajesh Kumar	MACT Rohini
61	DLNT010010752021	Parveen Kumar Kishore V/s Neeta Jakkar	MACT Rohini
62	NA	Rajuv V/siya Ram	MACT Rohini
63	NA	Dhogerder Raut V/s siya Ram	MACT Rohini
64	DLNW010108312017	Jitendra Kumar V/s Suvash Kansal	MACT Rohini
65	DLCT010001252018	Shahid V/s Sagar Bhatti	MACT Rohini
66	DLNT010009542019	Jitender V/s Karan Rana	MACT Rohini
67	NA	Vineet V/s Poonam	MACT Rohini
68	DLNT010000622020	Saiman V/s Sahil	MACT Rohini
69	DLNW010090662020	Shaney Vijayan V/s Sanjeev	MACT Rohini
70	DLNW010090672020	Sachin V/s Sanjeev	MACT Rohini
71	DLNT010097872021	Mohd. Shehzad V/s Deepak	MACT Rohini

81

72 NA
73 NA
74 NA
75 NA
76 NA
77 NA
78 NA
79 NA
80 NA
81 NA
82 NA
83 NA
84 NA
85 NA
86 NA
87 NA

Tarachand vs Sachin	MACT Rohini
Prakash Mahato V/s Shubham Gupta	MACT Rohini
LRs of Rvare Ram Mittal V/s Pulkrit Tewatia	MACT Rohini
Pankaj Sharma V/s Neeraj Walla	MACT Rohini
Shahnawaz V/s Neeraj Walla	MACT Rohini
Harjsh Sharma V/s Deepak Chauhan	MACT Saket
Ajit B Thorat V/s Sudhir Mittal	MACT Saket
Somendra Kumar V/s Sudhir Mittal	MACT Saket
Harendra V/s Harsh Yadhan	MACT Saket
Zakir Hussain V/s Sayed Afzal Hussain	MACT Saket
Mehesh Kumar V/s Shivan Gupta	MACT Saket
Sagar Ranapell V/s Abhishek Chaudhary	MACT Saket
Sukaran Batra V/s Nikhil kumar	MACT Saket
Bhola Sahu V/s Shamim	MACT Saket
Aas Mohd. V/s Saahid	MACT Saket
Rahul V/s Rubbir	MACT Saket



Sr

MAC APP Yr
805/2019

Case title
2019: Mohd. Tarif vs Aslam

High Court

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E mail

Vinay Sharma

FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

From : no north1 <no.north1@magma-hdi.co.in> **Wed, Aug 10, 2022 05:57 PM**
Subject : FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India" **4 attachments**
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : ho tplegalclaims <ho:tplegalclaims@magma-hdi.co.in>, anirudh.devraj <anirudh.devraj@magma-hdi.co.in>, sandeep.kapoor <sandeep.kapoor@magma-hdi.co.in>, prakhar.singh <prakhar.singh@magma-hdi.co.in>, dharvendra.sharma <dharvendra.sharma@magma-hdi.co.in>

Dear Sir,

Please find list of claims amenable for settlement on behalf Magma HDI GIC Ltd as desired format for Delhi District Courts and High Court.

Regards
Anirudh Devraj
Zonal Manager - Legal,
Magma HDI General Insurance Company Ltd.
First Floor, H 1 A/16, Sector 63, Noida 201301 UP.
Land Mark – OPP Electronic City Metro Station,

From: Nodal Office North1
Sent: Monday, July 11, 2022 4:41 PM
To: ar-gazette1b.dhc@gov.in
Cc: Anirudh Devraj <anirudh.devraj@magma-hdi.co.in>; Sandeep Kapoor <sandeep.kapoor@magma-hdi.co.in>; 'Ved Tripathi' <vedtripathi@live.com>; HO Legal Claims TP <ho.legalclaims@magma-hdi.co.in>
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

Dear Sir,

Please find list of claims pending before Delhi High Court which can be put forward for settlement on behalf of Magma HDI GIC Ltd.

Our dealing counsel in these matters is Mr Ved Tripathi, Advocate Mob 9910065069

Regards
Anirudh Devraj

Zonal Manager - Legal,
Magma HDI General Insurance Company Ltd.
First Floor, H-1 A/16, Sector 63, Noida-201301 UP.
Land Mark - OPP Electronic City Metro Station,
Email ID : anirudh.devraj@magma-hdi.co.in

From: Vinay Sharma: ar.gazette1b.dhc@gov.in

Sent: Friday, July 08, 2022 5:00 PM

To: motorp@acko.com; digit_NE@godigit.com; noida.legal@hdfcergo.com;
nodaloffice1p@icilombard.com; MACT.Rohini@ext.iffcotokio.co.in;
kgilegalnorthandeast@Kotak.com; TPClaimsNLV.Delhi@nilc.co.in;
navilegalclaims@navi.com; delhicourt@royalsundaram.in; TPClaims.Delhi@sbigeneral.in;
mact.litigation@universalsompo.com; nod.del.fgl@futuregeneral.in;
dro1macthub@ulfc.co.in; Nodal Office North1 ho.north1@magma-hdi.co.in

Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. -v. Union of India"

Sir/Madam,

Please find the letter attached herewith for information and necessary action.

Regards

Assistant Registrar
Gazette-IB Branch
High Court of Delhi.

No virus found in this incoming message.
Checked by Trend Micro IMSVA Version: 9.0

Disclaimer: This e-mail is confidential and the information contained in this electronic message (email) and any attachments to this email are intended for the exclusive use of the addressee(s) and access to this email by any one else is unauthorised. If you are not the intended recipient, please notify the sender by telephone, fax, or return email and delete this communication and any attachments thereto, immediately from your computer. The recipient acknowledges that emails are susceptible to alteration and their integrity can not be guaranteed and that the sender does not guarantee that any e-mail is virus-free and accept no liability for any damage caused by any virus transmitted by this email, improper and/or incomplete transmission of this message. The sender also does not accept liability for any errors or omissions. Thank you for your compliance

Annexure A

Details of cases entered in the online web portal in respect of District Court/MAGT for

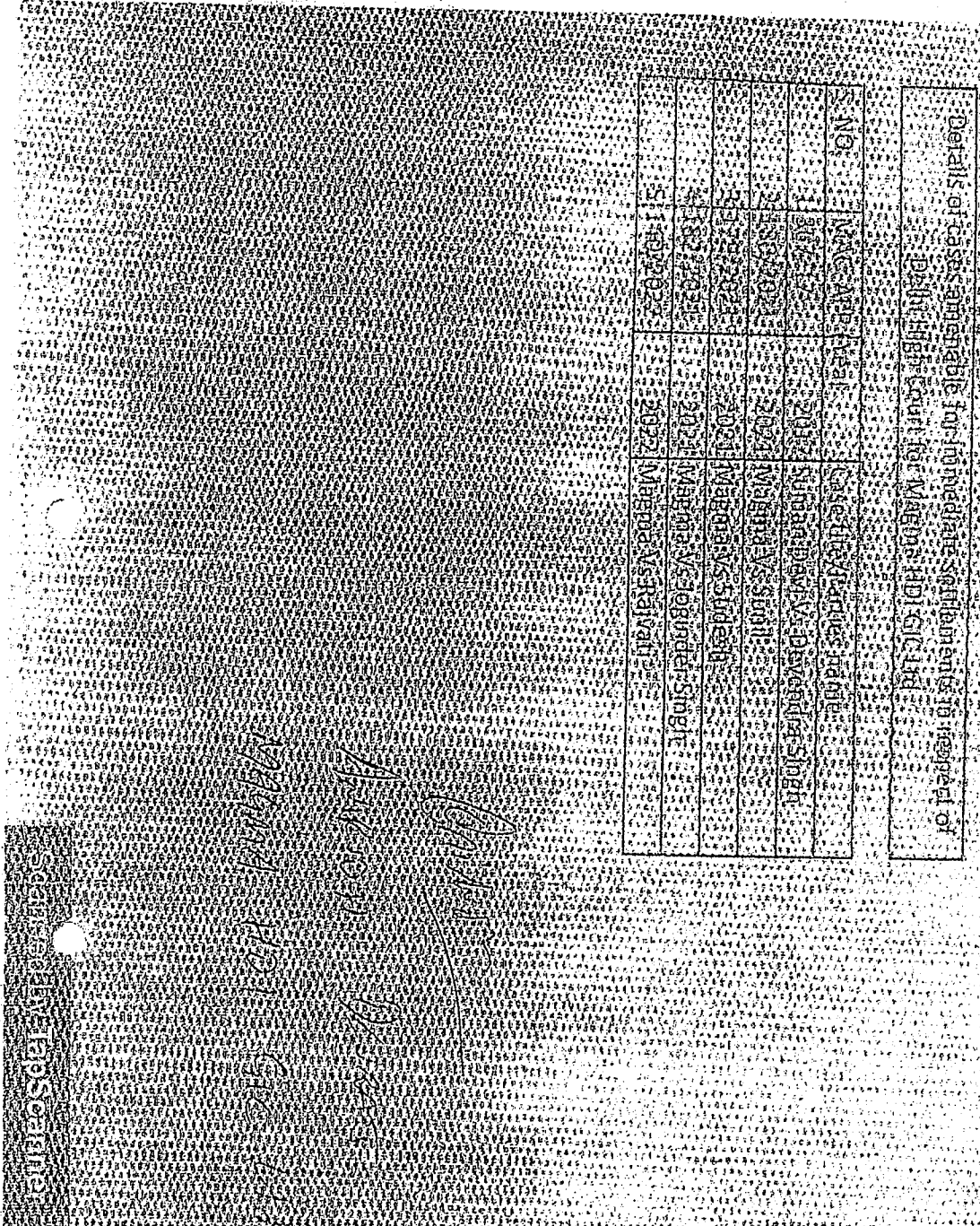
S.No.	CN/No.	Case Title/Parties name	MAGT/JC concerned District
1	DLNW01008594020	Sahil VS Achha Tal	MAGT,ROBIN
2	DLNW01008594020	Sahil VS Achha Tal	MAGT,ROBIN
3	DLNW01008594020	Sahil VS Achha Tal	MAGT,ROBIN
4	DLNW01008594020	Sahil VS Achha Tal	MAGT,ROBIN
5	DLWT01008594022	6000 VS Anand	MAGT,HAZAR
6	DLWT01008594022	Yashu Rana VS Anand	MAGT,HAZAR
7	DLWT01008594022	N/Aminudin VS Anand	MAGT,HAZAR
8	DLWT01008594022	Kashish VS Anand	MAGT,HAZAR
9	DLWT01008594022	Vasir VS Anand	MAGT,HAZAR
10	DLWT01008594022	Adarwan VS Anand	MAGT,HAZAR

Scanned by TapScanner

Annexure B

Details of cases amenable for immediate settlements to respect of
Public Trust Court for Mafra HDI-GIC Ltd.

NO.	Case Name	Year	Case Details
1	WCC Mafra	2024	Case No. 1 of 2024
2	WCC Mafra	2024	Case No. 2 of 2024
3	WCC Mafra	2024	Case No. 3 of 2024
4	WCC Mafra	2024	Case No. 4 of 2024
5	WCC Mafra	2024	Case No. 5 of 2024



SCHEMATIC REPRESENTATION

Email

Vinay Sharma

Fwd: ~~FW~~: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : sovltk kumar <sovltk.kumar@nic.co.in>
Subject : Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Wed, Jul 27, 2022 12:44 PM

1 attachment

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : m jena <m.jena@nic.co.in>, ps chakravarthy <ps.chakravarthy@nic.co.in>, rakeshk kadayala <rakeshk.kadayala@nic.co.in>, veenu garg <veenu.garg@nic.co.in>, naresh k <naresh.k@nic.co.in>, kamaljeet neena <kamaljeet.neena@nic.co.in>, manju piplani <manju.piplani@nic.co.in>, aruna rawat <aruna.rawat@nic.co.in>, meenakshi choudhary <meenakshi.choudhary@nic.co.in>, rajneesh kumar <rajneesh.kumar@nic.co.in>, dharmender arya <dharmenderarya@nic.co.in>

Sir,

As discussed, please find attached herewith, data in prescribed format on behalf of National Insurance Company Ltd pertaining MACT Courts and Hon'ble High Court of Delhi.

Sovlt Kumar
Asstt Manager Legal
National Insurance Co. Ltd.
National Legal Vertical, Delhi

----- Forwarded message -----

From: Rakesh K Kadayala <rakeshk.kadayala@nic.co.in>
Date: Fri, Jul 22, 2022 at 2:33 PM
Subject: Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: Sovlt K Kumar <sovltk.kumar@nic.co.in>

सादर / Regards

राकेश कडायला / Rakesh Kadayala,
मुख्य प्रबंधक / Chief Manager,
नेशनल इन्शोरेंस कंपनी लि. / National Insurance Co. Ltd. (A Govt. Of India Undertaking),
नेशनल लीगल वर्टिकल / National Legal Vertical,
E/9, झंडेवाला एक्सटेंशन / 2E/9, Jhandewalan Extension,
नई दिल्ली - 110055 / New Delhi-110055
दूरभाष / Telephone : Mobile: 9643003422, 9868886968

----- Forwarded message -----

From: Rakesh K Kadayala <rakeshk.kadayala@nic.co.in>
Date: Fri, Jul 22, 2022 at 1:03 PM
Subject: Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: Veenu Garg <veenu.garg@nic.co.in>

Ms. Veenu,

The format is in attachment.

सादर / Regards

राकेश कादयला / Rakesh Kadayala,
मुख्य प्रबंधक / Chief Manager,
नेशनल इन्सुरेंस कंपनी लि. / National Insurance Co. Ltd. (A Govt. Of India Undertaking),
नेशनल लीगल वर्टिकल / National Legal Vertical,
2/E/9, सडवैलान एक्सटेंशन / 2E/9, Jhandewalan Extension,
नई दिल्ली-110055 / New Delhi-110055
दूरभाष / Telephone: Mobile:9643003422, 9868886968

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----- Forwarded message -----

From: M Jena <m.jena@nic.co.in>
Date: Wed, Jul 20, 2022 at 9:17 PM
Subject: Fwd: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 In Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: Rakesh K Kadayala <rakeshk.kadayala@nic.co.in>
Cc: Mahesh Naithani <mahesh.naithani@nic.co.in>, Sunil Singh <sunil.singh@nic.co.in>

Dear Rakesh Ji, please see the trailing mail advice for needful and discuss if necessary.

सादर/ Regards

मधुमिता जेना / Madhumita Jena
मुख्य प्रबंधक / By General Manager
नेशनल इन्सुरेंस कंपनी लि. / National Insurance Company Limited,
2/E/9, Jhandewalan Extension, New Delhi-110055.
Mobile: 9643003422, 9868886968
CIN:U10200WB1904CO1001713

----- Forwarded message -----

From: P/S Chakravarthy <pschakravarthy@nic.co.in>
Date: Wed, Jul 20, 2022 at 8:34 PM
Subject: Fwd: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 In Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: M Jena <m.jena@nic.co.in>
Cc: CSreenivasa Rao <csreenivasa.rao@nic.co.in>, U Sagar <u.sagar@nic.co.in>, Plyush Bhadani <plyush.bhadani@nic.co.in>, Anshu Shekhar <anshu.shekhar@nic.co.in>, NEEHARIKA PRASAD <neeharika.prasad@nic.co.in>, Nishikant <nishikant@nic.co.in>

Dear sir / Madam

Pl send the required data to Delhi High Court in the prescribed format in respect of Delhi High Court cases and MACT cases of Delhi and confirm the same to enable us to give confirmation to GI Council accordingly

Thanks n regards

----- Forwarded message -----

From: Arvind Shenoy <arvindshenoy@glcouncil.in>
Date: Wed, Jul 20, 2022, 5:59 PM
Subject: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: Rajesh Dhame <rajesh@acko.com>, Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>, Shashank Deochake <deochakeS@cholamsimurugappa.com>, Sameer Karekatte <sameerkarekatte@edelweisfin.com>, Rakhi Anand <rakhi.anand@futuregenerall.in>, Ajay Jadeja <ajay.jadeja@godigit.com>, Ketan Ganatra <ketan.ganatra@hdfcergo.com>, Rajagopalaramaswamy@icilombard.com <rajagopalaramaswamy@icilombard.com>, Rashmi <rashmi@lfcotokio.co.in>, Millnd Myakal <millndmyakal@kotak.com>, Sajiv P <Sajiv.P@libertyinsurance.in>, Karan Purohit <karan.purohit@magma-hdico.in>, P.S.Chakravarthy@nic.co.in <P.S.Chakravarthy@nic.co.in>, Bhagwat Sattadhish <Bhagwat.Sattadhish@navi.com>, RADHIKA R <Radhika@newindia.co.in>, sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>, kaushal shah <kaushal.shah@rahejaqbe.com>, Sanjay Gupta <sanjay.g.gupta@rellanceada.com>, SriNivasanS <s.srinivasan@royalsundaram.in>, Yaseen shah <yaseen.shah@sbi-general.in>, Sumeet Bajaj <sumeet.bajaj@shriramgi.in>, Mohd. Azhar Wasi <MohdAzhar.Wasi@tataaig.com>, sjayasree <sjayasree@uic.co.in>, Swati.pawar@universalsompo.com

<swati.pawar@universalsompo.com>
Cc: Secretary General <sg@gicouncil.in>, MN Sarma <sarma.mn@gicouncil.in>, CR Vijayan
<cr.vijayan@gicouncil.in>

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Dear Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
Arvind Shenoy

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Wednesday, July 20, 2022 5:14 PM
To: Secretary General <sg@gicouncil.in>; Gicouncil <gicouncil@gicouncil.in>
Subject: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Sir,

Please find the letter attached for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

Image
removed by
sender.

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DATA NATIONAL INSURANCE COMPANY LTD.xlsx
29 KB

From : Hreeshika Bhargav <Hreeshika.Bhargav@futuregenerall.in> Mon, Jul 25, 2022 05:04 PM
Subject : FW: [External]FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India" 3 attachments
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Divya Kotru <Divya.Kotru@futuregenerall.in>, Rakhi Anand01 <Rakhi.Anand01@futuregenerall.in>

Classification: *Confidential*
Dear Sir,

High Court

S.No.	MAGA NO	YEAR	TITLE
1	645/2014	2014	NICL V/S. RAVINA
2	923/2016	2016	NICL V/S. MAMTA PATEL
3	288/2014	2014	NICL V/S. ANEETA
4	1125/2014	2014	NICL V/S. HIRA DEVI
5	875/2016	2016	NICL V/S. NIRMALA
6	453/2015	2015	NICL V/S. GEETA (GROSS APPEAL)
7	7735/2014	2014	NICL V/S. SATISH KR. SINGH
8	262/2015	2015	DEVENDER YADAV V/S. PRAVEEN KHANNA
9	341/2019	2019	NEM SINGH V/S. SAURAV
10	163/2019	2019	DHAWANI SHARDA V/S. ASHOK KUMAR
11	721/2018	2018	TASLEEM BEGUM V/S. NICL
12	1094/2017	2017	GHETAN RAM V/S. HARI OM
13	887/2018	2018	RAM CHARAN V/S. PINKI SINGH
14	625/2014	2014	NICL V/S. ASHA DEVI
15	871/2017	2017	NICL V/S. BIMLA DEVI
16	777/2017	2017	NIC V/S AHAMADI KHATOON
17	148/2021	2021	SHOBHA V/A HARI OM
18	153/2018	2018	NIC V/S SANJAY KR.
19	832/2017	2017	NIC V/S NEELAM
20	316/2017	2017	LAXAMI MISHRA V/S NIC
21	4436/16	2016	KESAR ALI V/S NIC
22	846/2018	2018	NIC V/S CHANDRO DEVI
23	252/2017	2017	NEERU GARG V/S NIC
24	525/2017	2017	ANUJ GARG V/S NIC
25	285/2018	2018	HAZARA BEGUM V/S. NICL
26	176/2018	2018	NIC V/S REKHA DEVI
27	2/2021	2021	NICL V/S. ARJUN SINGH
28	445/2019	2019	DINESH KUMAR V/S. FIROZZUDDIN
29	43/2018	2018	NICL V/S. KANTA SHARMA
30	302/2018	2018	ISHA CHARAN V/S NIC
31	156/2017	2017	NICL V/S BABITA & ORS

District court

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S.No	CNR NO.	CASE TITLE	COURT
1	DLCT010019772019	RAHUL vs Suresh pal	TIS HAZARI, CENTRAL
2	DLCT010126312018	Sonia vs Suresh pal	TIS HAZARI, CENTRAL
3	DLCT01-016993-2019	SONI VS SANJEEV KUMAR	TIS HAZARI, CENTRAL
4	DLCT01-002457-2020	KHUSHI VS SANJEEV KUMAR	TIS HAZARI, CENTRAL
5	DLWT01-001646-2020	LRs of Ranbir vs Bhagwan	TIS HAZARI, WEST
6	DLWT010003952019	GURPREET SINGH VS SIMRAT PAL SINGH	TIS HAZARI, WEST
7	DLWT010079142018	Saranjeet Singh vs Sanjeev	TIS HAZARI, WEST
8	DLWT010043702020	Anil vs Kulwant Singh	TIS HAZARI, WEST
9	DLWT010033582019	Vijay vs pradeep	TIS HAZARI, WEST
10	DLCT010062372020	SANTOSH VS MADAN	TIS HAZARI, CENTRAL
11	DLCT010084722017	GINNI VS HARI OM	TIS HAZARI, CENTRAL
12	DLCT01013952018	SUDHIR VS SHANKAR	TIS HAZARI, CENTRAL
13	DLWT010064372020	SANDEEP VS VIKRAM SINGH	TIS HAZARI, WEST
14	DLWT010033582019	Vijay KUMARI vs Dilbagh	TIS HAZARI, WEST
15	DLWT010105112018	SHIVAM TYAGI VS SANJAY KUMAR CHUGH	TIS HAZARI, WEST
16	DLWT010105102018	SONIKA VS SANJAY KUMAR CHUGH	TIS HAZARI, WEST
17	DLCT010174252018	SANTOSH VS MUKESH SAINI	TIS HAZARI, CENTRAL
18	DL ST 010063912019	Veena vs Pramod Kumar	TIS HAZARI, CENTRAL
19	DLCT010053522021	KRISHAN PAL VS SHAH FAISAL	TIS HAZARI, WEST
20	DLWT010045472019	ASHA (LR OF SAT NARAYAN) BANSAL VS SUBHASH	TIS HAZARI, WEST
21	DLWT010070602019	KOMAL YADAV VS SATISH KUMAR	TIS HAZARI, WEST
22	DLWT010041892020	MANGLA VS PAPPU BHARTI	TIS HAZARI, WEST
23	DL WT010041882020	HARDEVI VS PAPPU BHARTI	TIS HAZARI, CENTRAL
24	DLCT010018302019	JAMAL VS AJAY GUPTA	TIS HAZARI, WEST
25	DLWT010005072021	KANHIYA LAL LR'S OF KAMLA BHARTI VS	TIS HAZARI, WEST
26	DLWT010004552021	KANHIYA LAL (INJURED) VS BALRAJ	TIS HAZARI, WEST
27	DLWT010030342019	SUJIT KR SHARMA VS DEVENDER KR. SHUKLA	TIS HAZARI, CENTRAL
28	DLCT010094012021	DEEN MOHD. VS MUKUL SEHGAL	TIS HAZARI, CENTRAL
29	DLCT010149402019	BRAHANAND CHOUBEY VS MAHESH BAROR	TIS HAZARI, CENTRAL
30	DLCT010149412019	GOVIND PATHAK VS MAHESH BAROR	TIS HAZARI, WEST
31	DLWT010089962018	KANWAR PAL VS HARI OM	TIS HAZARI, WEST
32	DLWT010014702021	GEETA DEVI VS KARAN SINGH	TIS HAZARI, WEST
33	DL WT010005142021	LR'S OF MOHD. SAHID VS GIRISH CHAND	TIS HAZARI, WEST
34	DLWT010081552021	PRADEEP VS RAJ KUMAR	TIS HAZARI, CENTRAL
35	DLCT010031852022	MUKESH VS VAIBHAV VYAS	TIS HAZARI, CENTRAL
36	DLCT010014652021	SUDAMA DEVI VS RADHEY SHYAM	TIS HAZARI, CENTRAL
37	DLCT010056702021	VANSH MOHIT MATHUR VS MD. VASEEM	TIS HAZARI, CENTRAL
38	DL CT 0100127152021	DINESH KUMAR VS SANGAM SINGH	TIS HAZARI, WEST
39	DLWT010050332020	UDO YADAV VS KULJEET SINGH	TIS HAZARI, WEST
40	DLWT010013242021	SHIVANI VS RAJESH	TIS HAZARI, CENTRAL
41	DLCT010031852022	MADHU CHAUHAN VS PREM	TIS HAZARI, CENTRAL
42	DLCT010023042022	RATI LAL THAKUR VS NITIN NAGAR	TIS HAZARI, CENTRAL
43	DLCT010037142022	MEHTAB @KALWA VS AMAN RAGHAV	TIS HAZARI, WEST
44	DLWT010091352021	SATENDER VS VINOD	TIS HAZARI, WEST
45	DLWT010091362021	ANIL VS VINOD	TIS HAZARI, WEST
46	DL WT010100112019	MOHD. SABIR VS GULAB	TIS HAZARI, CENTRAL
47	DL CT010181802021	KHATIJA VS SACHIN	TIS HAZARI, CENTRAL
48	DL CT010181802021	KANJI BHAJI VS SACHIN	TIS HAZARI

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S.NO.	CNR NO.	CASE TITLE	COURT
1	DLNW010000962019	MADAN LAL VS PREM PAL AND ORS	ROHINI, NORTH WEST
2	DLNT010019952019	HIRA LAL VS ABHISHEK	ROHINI, NORTH
3	DLNW010100692019	MASTER NITESH VS RAHUL	ROHINI, NORTH WEST
4	DLNW010080602017	MANVEER SINGH VS BALBIR SINGH	ROHINI, NORTH WEST
5	DLNT010065282017	JAMIL AHMAD VS RAMPHAL	ROHINI, NORTH
6	DLNW010107022019	MASTER ANISH VS NASEEB	ROHINI, NORTH WEST
7	DLNW010109262018	RANI GAMBHIR VS CHANDAN SINGH AND ORS	ROHINI, NORTH WEST
8	DLNW010010232015	CHARAN SINGH VS MOHIT	ROHINI, NORTH WEST
9	DLNW010022802017	AJAY VS RAJESH	ROHINI, NORTH WEST
10	DLNT010093282017	PUSHPENDER VS SONU	ROHINI, NORTH
11	DLNT010131282017	ASHOK KUMAR VS ASHISH	ROHINI, NORTH
12	DLNW010017222020	SURYAKANTH TIWARI VS PRITAM SINGH	ROHINI, NORTH WEST
13	DLNW010017202020	SANDEEP TIWARI VS PRITAM SINGH	ROHINI, NORTH WEST
14	DLNT010127902019	RAMJI VS LAXMAN	ROHINI, NORTH
15	DLNW010017352020	POOJA DEVI VS YOGESH KUMAR	ROHINI, NORTH WEST
16	DLNT010029272019	VINOD VS KULDEEP KUMAR	ROHINI, NORTH
17	DLNT010029442019	POOJA VS KULDEEP KUMAR	ROHINI, NORTH
18	DLNT010051802016	SHASHI KANT VS PARDEEP	ROHINI, NORTH
19	DLNT010042862019	KAWAR PAL VS RAKESH KUMAR	ROHINI, NORTH
20	DLNW010098372021	MEGHA VS SANTOSH	ROHINI, NORTH WEST
21	DLNW010096092021	SARJIT MALIK VS SANTOSH	ROHINI, NORTH WEST
22	DLNW010083442021	SAROJ SHARMA THR VS GYAN SINGH	ROHINI, NORTH WEST
23	DLNW010098302021	SAURABH VS RIZWAN	ROHINI, NORTH WEST
24	DLNW010098322021	ANSH VS RIZWAN	ROHINI, NORTH WEST
25	DLNW01009812021	ARMAN ALI VS RIZWAN	ROHINI, NORTH WEST
26	DLNT010076692021	DINESH KUMAR VS SURESH KUMAR	ROHINI, NORTH
27	DLNT010050992020	ANJU RAJEEVAN VS VIKAS	ROHINI, NORTH
28	DLNT010008372022	TEJPAL VS ANIL YADAV	ROHINI, NORTH
29	DLNT010012832021	RINKI REKHWAR VS DEVENDER KUMAR SINGH	ROHINI, NORTH WEST
30	DLNW010011232019	JITENDER SHARMA VS SATISH KUMAR	ROHINI, NORTH WEST
31	DLNT010068952019	ASHOK KUMAR SHARMA VS RAJ KUMAR	ROHINI, NORTH
32	DLNW010002842022	BINDU VS ANKIT BANSAL	ROHINI, NORTH WEST
33	DLNT010042952022	NARESH KUMAR VS IMTIYAZ	ROHINI, NORTH
34	DLNT010041462022	MANOJ KUMAR VS MEHARBAN SINGH	ROHINI, NORTH
35	DLNT010041702022	VEER PRAKASH VS BALWAN VERMA	ROHINI, NORTH
36	DLNT010041672022	RAJESH KUMAR VS BALWAN VERMA	ROHINI, NORTH
37	DLNT010041682022	SANJAY VS BALWAN VERMA	ROHINI, NORTH
38	DLNT010041772022	LAKHO DEVI VS PERIASAMY	ROHINI, NORTH
39	DLNT010034752022	RANI DEVI VS ASHOK BAIRWA	ROHINI, NORTH
40	DLNT010038392022	VIDYA DEVI VS MONU KUMAR	ROHINI, NORTH
41	DLNT010038082022	DHAN SINGH VS RAM NIWAS JAT	ROHINI, NORTH
42	DLNT010048552022	YOGENDER KUMAR VS PRADEEP	ROHINI, NORTH
43	DLNT010053172019	DHARMENDRA VS RAJPAL SINGH	ROHINI, NORTH

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SR NO	CNR NO	CASE TITLE	COURT
1	DLET010006152018	BABBAN V/S. GULASHAN	KARKARDOOMA, DISTT EAST
2	DLET010002532019	NEETU VS. LALITA BHANDULA	KARKARDOOMA, DISTT EAST
3	DLET010077752018	ATUL GUPTA V/S. MANISH CHABRA	KARKARDOOMA, DISTT EAST
4	DLSH010043942017	SHEELA AND QTHE V/S. PRAVESH KUMAR	KARKARDOOMA, DISTT SHAHDARA
5	DLET010086262019	SHIVANI GUPTA VS SOM DUTT NUHAWAN	KARKARDOOMA, DISTT EAST
6	DLET010040742020	ARCHNA VS LALIT KUMAR SHARMA	KARKARDOOMA, DISTT EAST
7	DLET010040742020	PACHI MUTTO VS AVNISH KUMAR	KARKARDOOMA, DISTT EAST
8	DLSH010007432019	NANDA VS ANKUSH	KARKARDOOMA, DISTT SHAHDARA
9	DLSH010036212019	SHAILENDER VS AMIT	KARKARDOOMA, DISTT SHAHDARA
10	DLSH010022832018	ASHI Restogi VS ANISH KUMAR	KARKARDOOMA, DISTT SHAHDARA
11	DLET010057902019	KAMLA DEVI VS RAVI KUMAR	KARKARDOOMA, DISTT EAST
12	DLET010090982019	LAXMI DEVI VS PRAMOD & OTHER	KARKARDOOMA, DISTT EAST
13	DLET010090982019	LAXMI DEVI VS PRAMOD & OTHER	KARKARDOOMA, DISTT EAST
14	DLET01012436207	VINOD K MISHRA V/S. CHETAN KUMAR@O	KARKARDOOMA, DISTT EAST
15	DLET010031642019	SHIV SINGH VS SHAHANSHAH ALAM	KARKARDOOMA, DISTT EAST
16	DLET010035522019	DEEPAK VS JAGMEET SINGH	KARKARDOOMA, DISTT EAST
17	DLET010035532019	SONAM VS JAGMEET SINGH	KARKARDOOMA, DISTT EAST
18	DLET010015262018	SHIVAYANAND KUMAR V/S. KAMLESH KUMAR	KARKARDOOMA, DISTT EAST

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SR N.	CNR No.	Title	Court
1	DLND010030862016	SARITA VS MD NISAR	PATIALA HOUSE
2	DLND010006922015	SARITA VS MD NISAR	PATIALA HOUSE
3	DLND010021442016	KULDEEP SINGH VS PRABHAKAR DUBEY	PATIALA HOUSE
4	DLND010027762017	OPENDRA VS ANKUSH KUMAR	PATIALA HOUSE
5	DLND010027752017	NAZEEM VS ANKUSH KUMAR	PATIALA HOUSE
6	DLND010152272016	ASHOK VS RAJAN KUMAR	PATIALA HOUSE
7	DLND010152302016	LOKESH VS RAJAN KUMAR	PATIALA HOUSE
8	DLND010015462018	RAHUL VS RAJAN KUMAR	PATIALA HOUSE
9	DLND010094562021	ISLAM HUSSAIN VS SUNIL	PATIALA HOUSE
10	DLND010007332018	NISHANT SINGHAL VS AMAR SINGH	PATIALA HOUSE
11	DLND010004222018	RAJENDER GUJAR VS AJIT SINGH	PATIALA HOUSE
12	DLND010012092018	SUNIL KHURANA VS INNA CHANDRA	PATIALA HOUSE
13	DLND010019342019	SUKHVINDER SINGH VS PUKRAJ	PATIALA HOUSE
14	DLND010066632019	MINAKSHI MITTAL VS SURYA JOSHI	PATIALA HOUSE
15	DLND010014502021	YOGESH SHARMA VS SANJEEV	PATIALA HOUSE
16	DLND010042752019	MEENA PANDEY (LR OF ANKIT PANDEY) VS AK	PATIALA HOUSE
17	DLND010097082019	ANCHIT WADWA VS ARUN KUMAR	PATIALA HOUSE
18	DLND010156432019	SANAM TAMANG VS TEK CHAND	PATIALA HOUSE
19	DLND010128592019	SARVAN (LR OF SUNITA) VS NETRA PAL	PATIALA HOUSE
20	DLND010128602019	SARVAN VS NETRA PAL	PATIALA HOUSE
21	DLND010128612019	ROHIT VS NETRA PAL	PATIALA HOUSE
22	DLND010052052020	TINKU PASWAN VS SANU	PATIALA HOUSE
23	DLND010052062020	RK SHARMA VS SANU	PATIALA HOUSE
24	DLND010045312020	DINESH VS RAJESH	PATIALA HOUSE
25	DLND010058452020	Manish Sinha Vs Swapnil	PATIALA HOUSE
26	DLND010065752020	Sampat (LR of Sanjeev) Vs Dilshad	PATIALA HOUSE
27	DLND010024012021	RITIKA VS NAVEEN KR PATWAL	PATIALA HOUSE
28	DLND010066192021	VIJAY SHANKAR VS ADITYA ARORA	PATIALA HOUSE
29	DLND010053122020	GULBAHAN VS SULTAN MOHD	PATIALA HOUSE
30	DLND010083762021	GULSHAN VS SULTAN MOHD	PATIALA HOUSE
31	DLND010019962022	SUNITA VS GANESH SINGH BISHT	PATIALA HOUSE
32	DLND010019962022	PRIYANKA VS GANESH SINGH BISHT	PATIALA HOUSE
33	DLND010019962022	AARTI VS GANESH SINGH BISHT	PATIALA HOUSE
34	DLND010022502022	AMIT BHOUMIK VS NEELIMA	PATIALA HOUSE
35	DLND010034342022	RAJAN KUMAR SINGH VS CHHOTE LAL	PATIALA HOUSE
36	DLND010088782021	CHANDRAHANS VS AJAY	PATIALA HOUSE
37	DLND010008012020	Kamaljeet Vs Kirtan Singh	PATIALA HOUSE

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Sr No.	CNR No.	Title	Court
1	DLST010017652017	PREETI & OTHERS VS RAJPAL	Saket, South
2	DLST010051282017	SADIQ QAMAR VS AJAY KUMAR	Saket, South
3	DLSE010011372018	SUMIT KUMAR VS MONU	Saket, South East
4	DLSE010011372018	ASHISH KUMAR VS MONU	Saket, South East
5	DLSE010073192018	ANJALI SHARMA VS. KRISHAN KUMAR	Saket, South East
6	DLSE010056902018	RANJIT KUMAR (LR OF GAUTAM) VS. GOPAL SINGH RAWAT	Saket, South East
7	DLSE010063242018	MASTER ABHISHEK VS. GOPAL SINGH RAWAT	Saket, South East
8	DLSE010063242018	NEERAJ VS. GOPAL SINGH RAWAT	Saket, South East
9	DLSE010074582018	MAMATA DEVI VS. VIJAY KUMAR YADAV	Saket, South East
10	DLSE010082122018	JITENDRA VS. SABIR ALI	Saket, South East
11	DLSE010023332019	SUNITA DEVI VS RAM NARESH	Saket, South East
12	DLSE010017432019	ZUBAIR MALIK VS GHANSHYAM	Saket, South East
13	DLSE010027682019	KARAN YADAV VS RAKESH MANDEL	Saket, South East
14	DLSE010027662019	RAJ RANI VS RAKESH MANDEL	Saket, South East
15	DLSE010027672019	ARTI VS RAKESH MANDEL	Saket, South East
16	DLSE010024722019	SANDEEP AGGARWAL (LR OF LAXMI AGARWAL) VS DEEPANSHU AGGARWAL	Saket, South East
17	DLSE010024732019	RENU JAIN (LR OF RISHABH JAIN) VS DEEPANSHU AGGARWAL	Saket, South East
18	DLST010043242019	RATNESH KUMAR VS NOOR SIDHU	Saket, South
19	DLSE010055712019	GAURAV ARORA VS ANANYA KHURANA	Saket, South East
20	DLSE010055772019	NITESH VS ANANYA KHURANA	Saket, South East
21	DLST010049272019	BHAGWAN SINGH VS RAM KUMAR	Saket, South
22	DLST010049562019	PIYUSH KUMAR VS KALASH TIPATH	Saket, South
23	DLST010049562019	Tanvi VS KALASH TIPATH	Saket, South
24	DLSE010076982019	SAIF ALI VS LIYAKAT KHAN	Saket, South East
25	DLSE010080642019	DEVENDER SINGH VS DEEPAK DANGWAL	Saket, South East
26	DLSE010108222019	RAJA RAY VS GANESH JHA	Saket, South East
27	DLSE010070022019	SUMIT KUMAR VS TUSHAR BAKSHI	Saket, South East

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28	DLSE010013092020	AMAR BABU VS SUSHIL KR @ JOSHFE PITER	Saket, South East
29	DLSE010011962020	NEELAM (LR BHAGWAN DAS) VS PUNEET KUMAR	Saket, South East
30	DLSE010045482020	Gayatri Vs Md Aljaj Ali	Saket, South East
31	DLSE010045492020	Sanjay Vs Md Aljaj Ali	Saket, South East
32	DLST010050202020	RISHABH VS BEEKESH KUMAR	Saket, South
33	DLSE010012662020	Neeraj Vs Kamal	Saket, South East
34	DLSE010012772021	AJIT KUMAR VS RUCHITA SOOD	Saket, South East
35	DLSE00057622020	MADHU (LR OF PUSHKAR ROY) VS MADHURENDRA YADAV	Saket, South East
36	DLSE01003682021	ANAR KHAN VS KARUNA NIDHAN MISHRA	Saket, South East
37	DLSE010027002021	GULSHAN KUMAR VS DIVYANSH DUTTA	Saket, South East
38	DLSE010062892021	SACHIN VS ANUJ NEGI	Saket, South East
39	DLSE010088122021	RAJKUMAR VS PRANSTO CHAKARBORTY	Saket, South East
40	DLSE010089962021	MEENU (LR OF VINOD) VS SANT RAJ	Saket, South East
41	DLSE010089972021	PRAMOD KUMAR VS SANT RAJ	Saket, South East
42	DLSE010016032022	VIRENDER SHARMA VS RAHUL MAGHANI	Saket, South East
43	DLSE010025992022	RAJENDER VS PRADEEP	Saket, South East
44	DLSE010002012020	TARA SINGH VS JAFFAR HUSSAIN	Saket, South East
45	DLSE010062122018	SANTOSH TIWARI (LR OF KANCHAN) VS RAGHUBAR	Saket, South East
46	DLSE010048222022	FURKAN VS OMVIR	Saket, South East

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SR. NO.	CNR NO.	CASE TITLE	COURT
1	DLSW010022202017	JAI WANTI & OTHERS VS RAMESH SINGH TANWAR	DWARKA
2	DLSW010030272017	MONIKA DEVI VS SANDEEP KUMAR	DWARKA
3	DLSW010030292017	JAI DEEP SHARMA VS SANDEEP KUMAR	DWARKA
4	DLSW010030312017	ASHA VS SANDEEP KUMAR	DWARKA
5	DLSW010099352017	CHANDRIKA VS BINOD DASS	DWARKA
6	DLSW010037232022	DHARAM SINGH VS TARUN KUMAR	DWARKA
7	DLSW010005802017	SAVITRI DEVI VS DHARAM VIR	DWARKA
8	DLSW010006132018	SHILA DEVI VS AMAN	DWARKA
9	DLSW010144682017	USHA SHRIVASTAV & ORS VS VISHAL RAJ	DWARKA
10	DLSW010039342017	SHAMBIR VS ROHTASH	DWARKA
11	DLSW010097312021	UMED KUMAR VS RAHUL	DWARKA
12	DLSW010115132021	SHANTI JOSHI VS PRADEEP	DWARKA
13	DLSW010037462021	RAMESH KUMAR VS K RAGINI (TPPD)	DWARKA
14	DLSW010132742019	RADHA RANI VS SHUBHAM SHARMA	DWARKA
15	DLSW010129032021	SARWAN SINGH VS NARENDER KUMAR	DWARKA
16	DLSW010052192016	MONIKA SEHGAL VS ATTAR SINGH	DWARKA
17	DLSW010098302016	JASMATI DEVI VS UTAM SINGH	DWARKA
18	DLSW010003932014	SUMAN VS KRISHAN PAL	DWARKA
19	DLSW010002712014	AMIT KUMAR VS LALLU YADAV	DWARKA
20	DLSW010031002022	AADIT PAUL VS PRADEEP RAJ	DWARKA
21	DLSW010015172022	RAVINDER GUPTA VS KRISHAN KUMAR	DWARKA
22	DLSW010044442021	SONALI VS KRISHAN KUMAR	DWARKA
23	DLSW010015192022	AMIT VS KRISHAN KUMAR	DWARKA
24	DLSW010015182022	RINKU VS KRISHAN KUMAR	DWARKA
25	DLSW010131542017	CHANDA DEVI VS SUNNY KUMAR (DEATH)	DWARKA
26	DLSW010131562017	CHANDA DEVI VS SUNNY KUMAR	DWARKA
27	DLSW010131602017	FULDEV SINGH VS SUNNY KUMAR	DWARKA
28	DLSW010131572017	VISHWAJEET SINGH VS SUNNY KUMAR	DWARKA
29	DLSW010075592016	PRABHU DAYAL VS PARMINDER	DWARKA
30	DLSW010083892017	TAPESAWRI DEVI VS VINOD SINGH	DWARKA
31	DLSW010109102017	RENU VS DURJAN RAM	DWARKA
32	DLSW010109092017	ANUJ SHARMA VS DURJAN RAM	DWARKA
33	DLSW010133182017	HARMIT SINGH VS ASHIF KHAN	DWARKA
34	DLSW010011862020	DEEPANKSHA SHARMA VS RANJIT SINGH	DWARKA
35	DLSW010055862016	REKHA VS RAMENDER RANA	DWARKA
36	DLSW010008122016	PREETI VS DHARMENDER	DWARKA
37	DLSW010005132015	PRADEEP VS VED KUMAR	DWARKA
38	DLSW010026622015	KAMLESH KAUR & ORS VS VED KUMAR (DEATH)	DWARKA
39	DLSW010092552019	MOHIT ALAM VS SANDEEP KUMAR	DWARKA
40	DLSW010092532019	MINAJ VS SANDEEP KUMAR	DWARKA
41	DLSW010092542019	TABARAK VS SANDEEP KUMAR	DWARKA
42	DLSW010004652014	SUGANDHA VS RAJ SINGH	DWARKA
43	DLSW010004662014	VIVEK VS RAJ SINGH	DWARKA
44	DLSW010080312018	SUNIL KUMAR VS SHRI BHAGWAN	DWARKA

Email

(14)
Vinay Sharma

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RE: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

From : bhagwat.sattadhish <bhagwat.sattadhish@navi.com>
Subject : RE: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Mon, Aug 22, 2022 03:06 PM
4 attachments

To : Vinay Sharma <ar-gazette1.b.dhc@gov.in>
Cc : sarma.mh <sarma.mh@gjcouncil.in>, sg@gjcouncil.in, arvindshenoy@gjcouncil.in, navilegalclaims@navi.com

Respected Sir/Madam,

Please find attached 2 emails communication from our end under the compliance of the letter issued under the subjected direction of Hon'ble Supreme Court.

Reliterating that Navi General Insurance Ltd. [Formerly known as DHFL Gen. Ins. Ltd.] have only 4 cases in all the MACTs of Delhi and all 4 cases are defence cases. We have no appeal case in Hon'ble High Court, Delhi.

It is also to your kind notice that as we do have very less count of claims being new entity in Gen. Ins. Industry, we are centrally operating PAN-India TP claims portfolio from Bangalore. Hence, this email communication instead of handing over the hard copy of said confirmation.

Requesting you to consider the same and please record the same under the compliance of subjected direction of Hon'ble Supreme Court.

Regards,

Bhagwat Sattadhish
Legal, P. & C. Claims
NAVIGAL
NAVIGAL INSURANCE
Formerly known as DHFL General Insurance Company Limited
Mobile: +91 8698579836
Email: bhagwat.sattadhish@navi.com

From: Arvind Shenoy <arvindshenoy@gjcouncil.in>
Sent: 22 August 2022 11:30

To: Sameer Karekatte <sameer.karekatte@edelweisffn.com>; Sumant Kumar /LEGAL/ICICILOMBARD/INDR <sumant.kumar@icicilombard.com>; Rashmi <rashmi@ircotokfo.co.in>; Millind Myakal <millind.myakal@kotak.com>; Sajiv P <sajiv.p@libertyinsurance.in>; Bhagwat Sattadhish <Bhagwat.Sattadhish@navi.com>; RADHIKA R. <rradhika@newindia.co.in>; sudhakar tripathi <sudhakartripathi@orientalinsurance.co.in>; Srinivasan S <s.srinivasan@royalsundaram.in>; Sumeet Bajaj <sumeetbajaj@shriramgfi.com>; swati.pawar@universalsompo.com
Cc: MN Sarma <sarma.mh@gjcouncil.in>; Secretary General <sg@gjcouncil.in>; CR Vijayan <crvijayan@gjcouncil.in>; Jayashree Nair <cs.nia@newindia.co.in>; rajagopal.ramaswamy@icicilombard.com; Viswas Srivastava <viswas.srivastava@shriramgfi.com>; ar-gazette1.b.dhc@gov.in
Subject: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Dear Sirs/Madam,

All companies had confirmed having submitted the list as per the format specified by Delhi High Court. However, we have received a letter dated 20.6.2022 from Delhi HC Registry that the companies as listed in their letter have yet to submit as per the format.

Please arrange to coordinate with your Delhi Office to submit list immediately to Shri. Vinay Sharma, Asst. Registrar, Delhi HC.

Best regards,
Arvind Shenoy
General Insurance Council
Mumbai

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From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Saturday, August 20, 2022 3:41 PM
To: Gicouncil <gicouncil@gicouncil.in>; Secretary General <sg@gicouncil.in>
Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Sir,

Please find the letter attached for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

This email message, including any attachments, is for the sole use of the person to whom it has been sent and may contain information that is confidential or legally protected. If you are not the intended recipient or have received this message in error, you are not authorised to copy, distribute, or otherwise use this message or its attachments. Please notify the sender immediately by returning the email, and permanently delete this message and any attachments. Gicouncil. In cannot be held responsible in any manner for any misuse of this correspondence.

From : Bhagwat Sattadhish <bhagwat.sattadhish@navi.com>
Subject : FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"
To : ar-gazette1b.dhc <ar-gazette1b.dhc@gov.in>
Cc : Navi Legal Claims <navilegalclaims@navi.com>

Mon, Jul 11, 2022 03:07 PM

2 attachments

Email

Vinay Sharma

FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

From : Bhagwat Sattadhish <bhagwat.sattadhish@navi.com>
Subject : FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"
To : ar-gazette1b.dhc <ar-gazette1b.dhc@gov.in>
Cc : Navi Legal Claims <navilegalclaims@navi.com>

Mon, Jul 11, 2022 03:07 PM
2 attachments

Respected Sir/Madam,

It is hereby confirming that Navi General Insurance Ltd. [Formerly known as DHFL Gen. Ins. Ltd.] have only 4 cases in MACT Delhi and all 4 cases are defence cases. We have no case in Hon'ble High Court, Delhi.

Regards,

Bhagwat Sattadhish
Legal, P & C Claims
NAVIGAL CLAIMS
NAVIGAL INSURANCE
Formerly known as DHFL General Insurance Limited
Mobile: +91-8698979836
mail: bhagwat.sattadhish@navi.com

From: Bhagwat Sattadhish <bhagwat.sattadhish@navi.com>
Sent: 08 July 2022, 17:15
To: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc: Navi Legal Claims <navilegalclaims@navi.com>
Subject: RE: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

Respected Mr. Vinay,

It is hereby confirming that Navi General Insurance Ltd. [Formerly known as DHFL Gen. Ins. Ltd.] have only 4 cases in MACT Delhi and all 4 cases are defence cases. We have no case in Hon'ble High Court, Delhi.

Regards,

Bhagwat Sattadhish
Legal, P & C Claims
NAVIGAL CLAIMS
NAVIGAL INSURANCE
Formerly known as DHFL General Insurance Limited
Mobile: +91-8698979836
Email: bhagwat.sattadhish@navi.com

From: Vinay Sharma via Navi Legal Claims <navilegalclaims@navi.com>
Sent: 08 July 2022, 17:00
To: motorip@aiko.com; digt_NE@godigit.com; nodda.legal@hdfcergo.com; nodalofficertp@icicilombard.com; MACT.Rohini@ext.sifcooklo.co.in; kgllegalnorthandeast@kotak.com; TPClaimsNLV.Delhi@nlc.co.in; navilegalclaims@navi.com; delhicourt@royalsundaram.in; TPClaims.Delhi@sbjgeneral.in; mact.litigation@universalsampo.com; nod.del.fgl@futuregeneral.in; dro1macthub@ulc.co.in; no.north1@magmahdico.in
Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

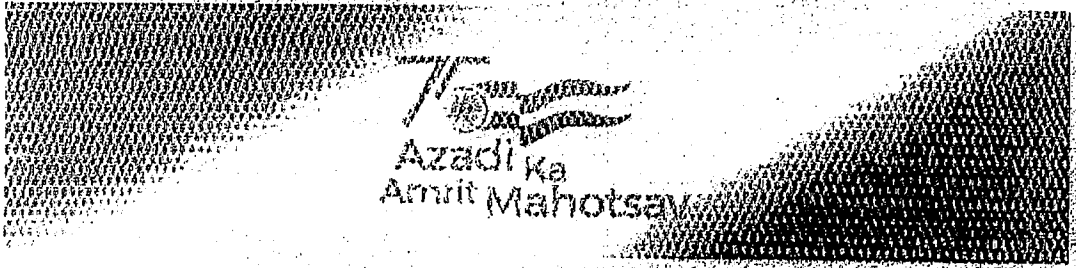
Sir/Madam,

Please find the letter attached herewith for information and necessary action.

Regards

Assistant Registrar
Gazette-IB Branch
High Court of Delhi.

101



Insurance companies letter.pdf
643 KB

Email

Vinay Sharma

RE: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

From : Bhagwat Sattadhish <bhagwat.sattadhish@navi.com>

Fri, Jul 08, 2022 05:14 PM

Subject : RE: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

2 attachments

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : Navi Legal Claims <navilegalclaims@navi.com>

Respected Mr. Vinay,

It is hereby confirming that Navi General Insurance Ltd. [Formerly known as DHFL Gen. Ins. Ltd.] have only 4 cases in MACT Delhi and all 4 cases are defence cases. We have no case in Hon'ble High Court, Delhi.

Regards,

Bhagwat Sattadhish

Legal, P & C Claims

NAVILLEGALCLAIMS

NAVILLEGALCLAIMS

Mobile: +91-8698979836

Email: bhagwat.sattadhish@navi.com

From : Vinay Sharma, via Navi Legal Claims <navilegalclaims@navi.com>

Sent: 08 July 2022 17:00

To: motortp@acko.com; digit_NE@godigit.com; nojda.legal@hdfcergo.com; nodalofficertp@icclombard.com; MACT.Rohini@ext.iffcotokb.co.in; kglegalnorthandeast@Kotak.com; TPClaimsNLV.Delhi@nic.co.in; navilegalclaims@navi.com; delhicourt@royalsundaram.in; TPClaims.Delhi@sbi-general.in; mact.litigation@universalsompo.com; nod.del.fgi@futuregeneral.in; dro1macthub@ulic.co.in; no.north1@magmahdf.co.in

Subject: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

Sir/Madam,

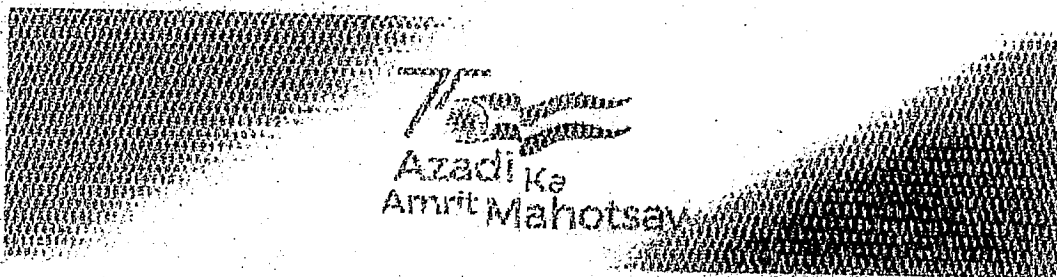
Please find the letter attached herewith for information and necessary action.

Regards

Assistant Registrar

Gazette-IB Branch

High Court of Delhi



Insurance companies letter.pdf
643 KB

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Email

(15)
Vinay Sharma

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FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

From : sharda raj <sharda.raj@newindia.co.in>
Subject : FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Thu, Nov 03, 2022 04:56 PM

5 attachments

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : r radhika <r.radhika@newindia.co.in>, rajesh jain <rajesh.jain@newindia.co.in>, sandeep dayal <sandeep.dayal@newindia.co.in>, advjpnshahi@gmail.com, nikhita bhownik <nikhita.bhownik@newindia.co.in>, puneet malhotra <puneet.malhotra@newindia.co.in>

Sir / Madam

Mr. Vinay Sharma, Asst. Registrar, Delhi HC

As required pl find enclosed herewith list of fit cases of Delhi H.C. and Delhi Mact as on 31/07/2022 . Kindly confirm .

धन्यवाद एवं सादर / Thanks & Regards :-

शारदा राज/Sharda Raj
प्रबंधक/ Manager
द न्यू इंडिया एश्युरंस क. लि. / The New India Assurance Co. Ltd.
दिल्ली विधिक हब phone no. 22404109

From: SHARDA RAJ
Sent: 25 August 2022 15:02
To: ar-gazette1b.dhc@gov.in
Cc: RADHIKA R; SANJAY UPPAL; HARI CHAND; R K JAIN
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Mr. Vinay Sharma, Asst. Registrar, Delhi HC

As required pl find enclosed herewith list of fit cases of Delhi H.C. and Delhi Mact as on 31/07/2022 . Kindly confirm .

धन्यवाद एवं सादर / Thanks & Regards :-

शारदा राज/Sharda Raj
प्रबंधक/ Manager
द न्यू इंडिया एश्युरंस क. लि. / The New India Assurance Co. Ltd.
दिल्ली विधिक हब phone no. 22404109

From: SHARDA RAJ
Sent: Tuesday, August 23, 2022 5:45 PM
To: RADHIKA R
Cc: SANJAY UPPAL; HARI CHAND
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated

Devi High Court

105

S.No.	MCA NO.	YEAR	CASE TITLE
1	787	2018	PRAKASH KAUR vs MOHINDER SINGH
2	501	2013	NIA vs Pradeep Sharma
3	775	2013	NIA VS USHA DEVI
4	852	2014	GORALI vs NIA
5	809	2013	NIA VS SUNITA DEVI
6	490	2014	SUNITA DEVI vs NIA
7	618	2013	NIA vs ROHIT SHARMA
8	716	2013	SEEMA VS NIA
9	922	2013	NIA VS LOKESH & LOKENDER
11	26	2014	NIA VS MUKHTIYAR AHMED
12	219	2014	NIA VS MASTER VISHAL
13	318	2014	NIA vs Sunita & Others
14	559	2014	NIA VS SARITA DEVI
15	552	2014	NIA VS BIMLA DEVI
16	800	2014	NIA VS SUNITA SINGH
17	1128	2014	NIA VS SUSHITI BHARTI
18	17	2015	NIA VS RAJIV KUMAR
19	77	2015	NIA VS INDERJEET
20	147	2015	NIA VS ANITA CHOPRA
21	933	2015	NIA vs Anita
22	86	2016	NIA VS SUNITA
23	842	2015	NIA vs Vinod Pandey
24	71	2017	SHYAM SINGH Lr of ShyoraJ Singh vs NIA
25	127	2017	N. K. Barua Vs Meenu Gupta
26	265	2017	Abdul Rashid Vs Kamal
27	245	2017	Kubja Devi Vs Banarshi Thakur
28	478	2013	NIA Vs Pawan Kumar
29	670	2017	NIA Vs Babita
30	221	2014	NIA VS SAVIRI DEVI & ORS
31	894	2013	NIA VS SHARDA & ORS
32	1088	2014	POONAM SHARMA VS ISH NARAYAN
33	214	2014	NIA VS NITIN YADAV
34	466	2014	NITIN YADAV VS NIA
35	860	2013	SATISH KUMAR VS KUMARI KANIKA SIBAL
36	228	2014	NIA VS CHANDRA MAULESHWAR
37	743	2014	CHANDRA MAULESHWAR VS NIA
38	492	2018	NIA VS MEENU TYAGI
39	850	2018	RAJWATI VS SHIV KUMAR
41	22	2019	NIA VS DINESH KR VERMA
42	291	2019	NIA vs ABDUL SALAM
43	436	2019	NIA vs PHOOLWATI
44	860	2019	HIMANSHU TALWAR vs SIRAJUDDIN
45	45	2020	UMA GAUR vs C.L. FRANCIS


Sl. No.	COUR FILE NO.	CASE TITLE	CATEGORY OF CASE/FATAL
1	KKD/20-21/318	Ranjit Kumar Singh vs Ashok Kumar	INJURY
2	KKD-11161	KRITI KAMBIRI vs BRATATI BANERJEE	INJURY
3	KKD-11156	SHAHNAZ BEGUM vs MANISH KUMAR	FATAL
4	KKD/20-21/317	SATENDER vs FOOL HASAN	INJURY
5	KKD/20-21/205	Sonika Tyagi vs Amit Sharma	FATAL
6	KKD/21-22/158	SURAJ vs RATAN LAL MODI	INJURY
7	KKD/21-22/158	BABLI vs RATAN LAL MODI	INJURY
8	KKD/20-21/114	Geeta Rani vs Mohd Shahid Siddk	FATAL
9	KKD/2020-21/53	Dinesh Kumar vs. Mahipal	FATAL
10	KKD/20-21/249	Mid. Rafi Hashmi vs. Vivek Rawat	INJURY
11	KKD-11257	Raj Kumar Sharma vs Sandeep Kumar	FATAL
12	KKD-11043	Jyoti Chauhan vs Sachin	INJURY
13	KKD-11253	Ishan Pratap vs Lallan	INJURY
14	KKD-11253	Girish Kumar vs Lallan	FATAL
15	KKD-11047	Ravi vs Amli	INJURY
16	KKD/21-22/282	Udayveer vs Jal Chand	FATAL
17	KKD/21-22/282	Anshu vs Jal Chand	FATAL
18	KKD/20-21/291	Lekh Raj vs Satpal	INJURY
19	KKD/21-22/227	Farha vs Asif Ali Siddiqui	FATAL
20	KKD/21-22/396	Shanti vs Rajesh Kumar	FATAL
21	KKD/20-21/211	Rajwati vs Manoj Kumar	FATAL
22	KKD/21-22/395	Amit vs Rohit Kumar	INJURY
23	KKD/21-22/159	Aamir vs Sahabuddin	INJURY
24	KKD/21-22/159	Tehseem vs Sahabuddin	INJURY
25	KKD-11033	Mahesh vs Bablu	INJURY
26	KKD/21-22/583	Harijinder Kaur Riaz vs Krishan Kumar	FATAL
27	KKD/21-22/484	Shabli vs Varun Kumar	FATAL
28	THC-50878	BUDDHI-BAHADUR GURAUNG V. PAWAN KUMAR & ORS.	INJURY
29	TH/2021-22/247	VICKY SINGH VS NAVEEN GUPTA & ORS.	INJURY
30	TH/2021-22/217	AMIT GAUR VS SURESH KUMAR & ORS.	INJURY
31	TH/2020-21/311	USHA VS NARENDER SINGH	DEATH
32	TH/2021-22/476	GAJENDER PATEL V. DEVAM KATYAL & ORS.	INJURY
33	TH/2021-22/474	RAJENDER PRASAD VS MUKESH KUMAR	INJURY
34	TH-50897	MANOJ VS DOGENDER SINGH	INJURY
35	TH-50897	TAZMIMUL VS DOGENDER SINGH	INJURY
36	TH-50897	SIDDHANT SIL VS DOGENDER SINGH	INJURY
37	TH/2021-22/481	ARPITA GOEL VS VIPIN	INJURY
38	TH-50882	Sultan Khan vs Latoor Singh	INJURY
39	TH-50882	Neeru vs Latoor Singh	INJURY
40	TH-50779	INDBANI DEVI VS DEVENDER	INJURY
41	TH-50779	BIRWATI VS DEVENDER	INJURY
42	TH-50779	JANTA DEVI DEVENDER	INJURY
43	TH 50811	ASHOK THATHAL VS ANSHU YADAV	INJURY
44	TH/2020-21/214	AARTI DEVI V. SUKHPAL SINGH & ORS.	INJURY
45	TH/2021-22/218	BABY JAYA VS YASHWANT	INJURY
46	TH-50855	MAGHI DEVI & ORS. VS SUKHVIR SINGH	FATAL
47	TH/2020-21/212	JYOTI V. MANOJ YADAV	INJURY
48	SKT/2022-23/19	Bitoli Devi vs Anrabi Prabhakar	FATAL
49	SKT-20878	JEET PAWAR V. ROHIT YADAV & ORS.	INJURY
50	SKT-2020-21-239	HASBUDDIN V. ROOP CHAND & ORS.	INJURY
51	SKT-20757	KETAN THAKUR V. SHUBHAM SHARMA & ORS.	INJURY
52	SKT-2020-21-340	RAM PRAKASH V. AMIT KUMAR & ORS.	INJURY
53	SKT-2021-22-436	MANOJ KUMAR V. AMIT KUMAR	INJURY
54	SKT-2020-21-156	SAMANTRA & ORS. V. MEHBOOB KHAN & ORS.	FATAL
55	SKT/2021-22/407	Anavari vs Naseem	FATAL

56	SKT/2020-21/288	Bhurj Vs Murtaja	FATAL
57	SKT/2021-22/328	Neha Yadav vs Ravinder Dalal	FATAL
58	PHC40155	Rajni Kumari V Chandan Masih	INJURY
59	PHC/21-22/337	Manju Devi vs Madan Singh Rajput	FATAL
60	PHC/21-22/337	Ajay Sharma vs Madan Singh Rajput	INJURY
61	PHC/21-22/644	Bhupal Singh Vs Manish Ghal	INJURY
62	PHC/21-22/645	Ahoop Singh Vs Vidya Nand Yadav	INJURY
63	PHC/21-22/646	Manohar Vs Sourav Baghuwanshi	INJURY
64	PHC/21-22/647	Shiv Parkash Vs Kanahiya Lal	INJURY
65	PHC/21-22/337	Manju Devi vs Madan Singh Rajput	FATAL
66	PHC/21-22/337	Ajay Sharma vs Madan Singh Rajput	INJURY
67	PHC/21-22/258	Master Arvan Singh Vs Prabhat Malik	INJURY
68	PHC/21-22/258	Taniya Banarjee Vs Prabhat Malik	INJURY
69	PHC/21-22/258	Aashiyaa Negpal Vs Prabhat Malik	INJURY
70	PHC/21-22/258	Geeta Chauhan Vs Prabhat Malik	INJURY
71	PHC/21-22/258	Master Mehul Wadhwa Vs Prabhat Malik	INJURY
72	PHC/21-22/231	Puneet Singh Negi Vs Avadhesh Maurya	INJURY
73	PHC/21-22/34	Sangeeta Vs Sudesh Kumar	INJURY
74	PHC/21-22/34	Sangeeta vs Sudesh Kumar	FATAL
75	PHC/21-22/34	Rakhi Kushwaha Vs Sudesh Kumar	FATAL
76	PHC/21-22/34	Rakhi Kushwaha Vs Sudesh Kumar	INJURY
77	PHC/21-22/34	Asha Tomar vs Sudesh Kumar	INJURY
78	RH/21-22/103	SUNITA VS ROOP LAL	FATAL
79	RH-30694	BABY GULBASHA VS DAKSHA KAPOOR	INJURY
80	RH-30730	MD RAHEES AHMED VS SHIV KUMAR	INJURY
81	RH-30873	KOMAL VS AADESH KUMAR	INJURY
82	RH-30834	MOHIL PRATAP SINGH VS RAHUL BUTOLA	INJURY
83	RH/21-22/632	RAM KUMAR VS RANJIT KUMAR	FATAL
84	RH/21-22/632	RAM KUMAR VS RANJIT KUMAR	INJURY
85	RH-30834	MOHIL PRATAP SINGH VS RAHUL BATOLA	INJURY
86	RH-30832	CHANDER SHEKHAR VS. HEMRAJ	INJURY
87	RH-30837	RATAN PAL VS. NIA	FATAL
88	RH-30863	DHANI RAM VS. SANDEEP	INJURY
89	RH-30824	MANJU DEVI VS. RAGHU NATH	FATAL
90	RH-30874	SUSHMA DEV VS. JAGBIR SINGH	FATAL
91	RH-30569	KAMLA DEVI VS. SHIV KUMAR	INJURY
92	RH-30838	AMAN SINGH VS. KRISHAN	INJURY
93	RH-30855	SAMRUDDIN VS. SATVIR SINGH	INJURY
94	RH-30856	KAMAL VS. SATENDER KUMAR	INJURY
95	RH-30772	SULAXNA VS. SUNIL KUMAR	FATAL
96	RH-30797	BEENA YADAV VS. SUBHASH	INJURY
97	RH-30803	SUBHASH VS. HARPAL	FATAL
98	RH-30803	VIVAN SINGHAL VS. HARPAL	FATAL
99	RH-30803	SUBHASH VS. HARPAL	FATAL
100	RH-30803	VIVAN VS. HARPAL	INJURY
101	RH-30811	BABY RANI VS. LAXMAN KUMAR	INJURY
102	RH-30830	CHANDAN VS. VAKIL AHMED	INJURY
103	RH-30842	JAIPAL, VERSHA VS. MONIKA GEOL	INJURY
104	RH-30879	JITEN VS. RISHAB DHAWAN	INJURY
105	RH-30730	SHAKILA VS. SHIV KUMAR	FATAL
106	DWK-259	Gautam vs Robesh Kumar	INJURY
107	DWK-302	Ajay Raj(Raj) vs Rahul Kapoor	INJURY
108	DWK-326	Rohit vs Laxmi Narain	INJURY
109	DWK-338	Kuldeep vs Satpal	INJURY
110	DWK-359	Punam vs Titu & Ors	TPPD
111	DWK-363	Vijay Tyagi vs Annu Mittal	INJURY
112	DWK-365	Jitender Bhargav vs Baseer Khan	INJURY
113	DWK-419	Inder Singh Thakran vs Lallit & Ors	INJURY
114	DWK/2021-22/204	Kusma Devi (Tibhuwan)	FATAL

115	DWK/2021-22/248	Sultan Khan vs Ravi Kumar	INJURY
116	DWK/2021-22/308	Disha vs Ravinder	INJURY
117	DWK/2021-22/323	Nasreen vs Kuldeep	FATAL
118	DWK/2021-2022/331	Sudhir Gupta Vs Sanjay	INJURY
119	DWK/2021-2022/331	Sufaj Vs Sanjay	INJURY
120	DWK/2021-22/569	Deepak Sharma Vs Anurag Singh	INJURY
121	DWK/2021-22/569	Priyanka Kaushik Vs Anurag Singh	INJURY
122	DWK/2022-2023/63	Lalita vs Mohd. Aleem Khan	FATAL
123	DWK/2022-2023/141	Kamal Singh Mahera vs Sachin	INJURY
124	DWK/2022-2023/141	Chanchal Tyagi vs Sachin	INJURY
125	DWK/2022-2023/141	Khushboo vs Sachin	INJURY

Email

Vinay Sharma

11 
: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."

From : Rajesh Tiwari <Rajesh.Tiwari@rahejaqbe.com> Thu, Jul 21, 2022 12:07 PM
Subject : : Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors." 2 attachments
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Legalclaims@rahejaqbe.com

Dear Sir

Please find updated list in desired format of settlement cases of Rahejaqbe General Insurance Co. Ltd.
We don't have any case in Hon'ble High Court of Delhi.

Regards
Rajesh

From: Rajesh Tiwari
Sent: Tuesday, May 24, 2022 3:43 PM
To: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc: Legalclaims <Legalclaims@rahejaqbe.com>
Subject: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."

Dear Sir

There is no settleable case in Hon'ble Delhi High Court of Raheja qbe. .

Regards
Rajesh

From: Rajesh Tiwari
Sent: Monday, May 23, 2022 4:59 PM
To: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc: Legalclaims <Legalclaims@rahejaqbe.com>
Subject: RE: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."

Dear Sir/Madam

As desired kindly find list of settleable cases on behalf of Rahejaqbe General Insurance Co.Ltd, as of now.

Regards
Rajesh
Rahejaqbe General Insurance
legalclaims@rahejaqbe.com

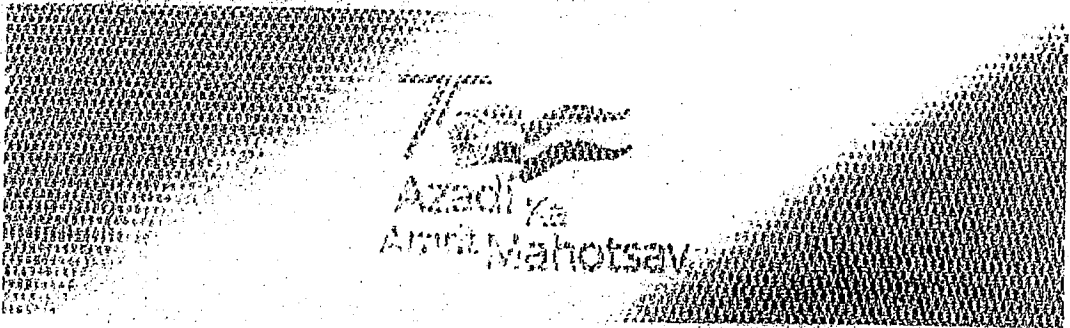
From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Monday, May 23, 2022 3:04 PM
To: manishwaghmare@acko.com; vikashk.goyal@bajajallianz.co.in;
ankurmahuri@cholams.murugappa.com; pravin.prabhu@edelweissfin.com;
Divya.kotru@futuregeneral.in; Hreeshika.bhargav@futuregeneral.in;
sakshi.sharma@godigit.com; tushraishu.walia@hdfcergo.com;
afaq.sharwan@icdionbard.com; ramlant.gupta@kotak.com;
ashish.tomar@libertyinsurance.in; anirudh.devraj@magma-hdi.co.in;
sovitk.kumar@nic.co.in; bhagwat.sattadhish@navi.com; pranab.mahay@newindia.co.in;
charan.singh@orientalinsurance.co.in; Rajesh Tiwari <Rajesh.Tiwari@rahejaqbe.com>;
sahil.gupta@relianceada.com; prashant.singh@royalsundaram.in;
sandeep.kapoor@sbigeneral.in; praveen.chhipa@shriramgi.in; amit.chawla@tataaig.com;
lokeshdinkar@ulic.co.in; pulkit.sikka@universalsompo.com;
abhishek.gaur@universalsompo.com
Subject: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C)
No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of
India & Ors."

Sir/ Madam,

Please find the letter attached herewith for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.



Secretary general letter.pdf
371 KB

Cases to be sent to High court.docx

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Details of cases amenable for immediate settlement in respect of Delhi District/MACT			
S/No.	CNR NUMBER	Case Title	MACT for concerned District
1	DLSH010008012018	Anita Verma Vs Dhirender	Karkardooma Delhi
2	DLETO10055382022	Simranjeet kaur Vs Akshay Jain	Karkardooma Delhi

Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : Sahil Gupta <Sahil.Gupta@relianceada.com> Thu, Jul 21, 2022 03:51 PM
 Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India". 5 attachments
 To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
 Cc : rgicl.dltpclaims <rgicl.dltpclaims@relianceada.com>, rajeevmroy@gmail.com, Sanjay G Gupta <Sanjay.G.Gupta@relianceada.com>, Chidananda Sahani <Chidananda.Sahani@relianceada.com>, Sayok Bandyopadhyay <Sayok.Bandyopadhyay@relianceada.com>

Sir,

In response to your email and letter dated 20.07.2022 addressed to the Secretary General of General Insurance Council (GIC), please find enclosed herewith the list of cases of Reliance General Insurance Co. Ltd. which are amenable for immediate settlement in respect of Hon'ble Delhi High Court and Ld. Subordinate Courts (MACT) in the requisite format.

List of cases is as under:

Details of cases amenable for immediate settlement in respect of Hon'ble Delhi High Court Reliance General Insurance Co. Ltd.			
S. No.	MAC Appeal No.	Year	Case Title
1	MAC APP-143/2015	2015	RGICL VS HARBHAGWAN
2	MAC APP-780/2015	2015	RGICL VS ANNU CHAUDHARY
3	MAC APP-421/2017	2017	RGICL VS SAHABUDDIN
4	MAC APP - 110/2021	2021	RGICL VS NOOR JEHAN
5	MAC APP-407/2013	2013	RGICL VS JAKAMDEEN
6	MAC APP-384/2016	2016	RGICL VS GHANDER MOHAN SACHDEVA
7	MAC APP-330/2016	2016	RGICL VS SWADESH KAL
8	MAC APP-752/2016	2016	RGICL VS RAJ DULARI
9	MAC APP-558/2015	2015	RGICL VS ARUN KUMAR KAKTWAN @ ARUN
10	MAC APP-327/2015	2015	RGICL VS RASHID
11	MAC APP-846/2015	2015	RGICL VS BABU LAL
12	MAC APP-1016/2018	2018	RGICL VS MD SHAHID
13	MAC APP-1016/2015	2015	RGICL VS JAGDISH
14	MAC APP-825/2015	2015	RGICL VS ADESH

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Details of cases amenable for Immediate settlement in respect of Subordinate Courts (MACT) - Reliance General Insurance Co. Ltd.			
S. No.	CNR Number	Case Title/Parties Name	MACT Name
1	DLCT010177092021	JASVINDER SINGH NANDA VS RGICL AND OTHERS	Tis Hazari
2	DLNW010007352013	ADITYA VS RGICL AND OTHERS	Rohini
3	DLSW010152882017	KANWAR SINGH VS RGICL AND OTHERS	Dwarka
4	DLNW010021392019	SNEH BUN VS RGICL AND OTHERS	Rohini
5	DLND010072402016	MS. MANISHA VS RGICL AND OTHERS	Patiala House
6	DLSW010023302021	RENU SHARMA VS RGICL AND OTHERS	Dwarka
7	DLNT010063082018	REKHA VS RGICL AND OTHERS	Rohini
8	DLNW010007882018	RAJ KUMAR VS SHANKIT ARORA VS RGICL AND OTHERS	Rohini
9	DLNW010025572020	AJAY DWEDI VS RGICL AND OTHERS	Rohini
10	DLSW010022942019	INDERJEET SINGH VS RGICL AND OTHERS	Dwarka
11	DLSW010022922019	SARLA VS RGICL AND OTHERS	Dwarka
12	DLNW010039252019	AMIT KUMAR VS RGICL AND OTHERS	Rohini
13	DLWT010068112018	MEENAKSHI VS RGICL AND OTHERS	Tis Hazari
14	DLND010099102019	SHYAMU SINGH VS RGICL AND OTHERS	Patiala House
15	DLNW010074802019	JAGNNATH VS RGICL AND OTHERS	Rohini
16	DLSW010007452016	PRIYANKA VS RGICL AND OTHERS	Dwarka
17	DLCT010171012021	RAJ KUMAR VS RGICL AND OTHERS	Tis Hazari
18	DLND010061592021	KESHAV ANAND VS RGICL AND OTHERS	Patiala House
19	DLNW010106102021	SUNITA SHARMA VS RGICL AND OTHERS	Rohini
20	DLND010096832021	HARISH BISHT VS RGICL AND OTHERS	Patiala House
21	DLCT010002762021	JITAN VS RGICL AND OTHERS	Tis Hazari
22	DLNW010137362018	DEEPAK VS RGICL AND OTHERS	Rohini
23	DLCT010137172019	HEMA DEVI AMAR SINGH VS RGICL AND OTHERS	Tis Hazari

24	DLCT010167462021	RAM SARAN VS RGICL AND OTHERS	Tis Hazari
23	DLCT010110762016	PREM SHARMA VS RGICL AND OTHERS	Tis Hazari
26	DLNT010063072018	MAHINDER SINGH VS RGICL AND OTHERS	Rohini
27	DLCT010033842018	KRISHAN BAHADUR VS RGICL AND OTHERS	Tis Hazari
28	DLETO10032372021	SURAJ KUMAR VS RGICL AND OTHERS	Karkardooma East
29	DLNT010006972022	MEENU VS RGICL AND OTHERS	Rohini
30	DLND010022822020	RANBIR SINGH NEGI VS RGICL AND OTHERS	Patala House
31	DLSH010042112020	USHA DEVI VS RGICL AND OTHERS	Karkardooma - Shahdara
32	DLWTO10017902021	RAFEEK AHMED VS RGICL AND OTHERS	Tis Hazari
33	DLETO10150742016	MASTER VIVEK VS RGICL AND OTHERS	Karkardooma
34	DLSW010010462014	ANILA RAJEEV VS RGICL AND OTHERS	Dwarka
35	DLCT020153782021	PUSHAR SINGHAL VS RGICL AND OTHERS	Tis Hazari
36	DLSE010060182017	AKHLAK ALI VS RGICL AND OTHERS	Saket
37	DLWTO10021812021	VINAY KUMAR VS RGICL AND OTHERS	Tis Hazari
38	DLETO10150742016	RAM VILAS VS RGICL AND OTHERS	Karkardooma
39	DLNW010003782011	Shanti V/S Amit & RGICL	Rohini
40	DLNE010033752021	NAYAN KUMAR VS RGICL AND OTHERS	Karkardooma
41	DLSE010010542017	BHARAT VS RGICL AND OTHERS	Saket
42	DLCT010016672014	PRADEEP KUMAR VS RGICL AND OTHERS	Tis Hazari
43	DLNT010063102018	BIMLA VS RGICL AND OTHERS	Rohini
44	DLWTO10024042022	VIVEK KUMAR VS RGICL AND OTHERS	Rohini
45	DLND010078852019	HANUMAN SINGH VS RGICL AND OTHERS	Patala House
46	DLETO10032342021	MASTER HIMANSU KR VS RGICL AND OTHERS	Karkardooma North east
47	DLSW010003532014	MANOJ VS RGICL AND OTHERS	Dwarka
48	DLND010039752017	MASTER AAKASH VS RGICL AND OTHERS	Patala House
49	DLWTO10065582021	RITU VS RGICL AND OTHERS	Tis Hazari
50	DLETO10150742016	PINKI VS RGICL AND OTHERS	Karkardooma

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51	DLCT010030342017	RAHUL GUPTA VS RGICL AND OTHERS	Tis Hazari
52	DLCT010167462021	RAM SARAN VS RGICL AND OTHERS	Tis Hazari
53	DLSE010082742021	SUNITA DEVI VS RGICL AND OTHERS	Saket
54	DLSH010042112020	USHA DEVI VS RGICL AND OTHERS	Karkardooma

Regards,
Sahil Gupta
Nodal Officer
Reliance General Insurance Co. Ltd.
Office: A-12, Mohan Co-operative Industrial Estate,
Mathura Road, New Delhi - 110044
Mob: +91 9811480408

From: Sahil Gupta/RGI/Legal claims <Sahil.Gupta@relianceada.com>
Sent: Thursday, July 21, 2022 3:19 PM
To: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc: rgicl.dltclaims <rgicl.dltclaims@relianceada.com>; Rajeev M. Roy <rajeevmroy@gmail.com>; Chidananda Sahani/RGI/Legal claims <Chidananda.Sahani@relianceada.com>; Sayok Bandyopadhyay/RGI/Legal claims <Sayok.Bandyopadhyay@relianceada.com>
Subject: Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Sir,

In response to your email and letter dated 20.07.2022 addressed to the Secretary General of General Insurance Council (GIC), please find enclosed herewith the list of cases of Reliance General Insurance Co. Ltd. which are amenable for immediate settlement in respect of Hon'ble Delhi High Court and Ld. Subordinate Courts (MACT) in the requisite format.

Regards,
Sahil Gupta
Nodal Officer
Reliance General Insurance Co. Ltd.
Office: A-12, Mohan Co-operative Industrial Estate,
Mathura Road, New Delhi - 110044
Mob: +91 9811480408

From: Arvind Shenoy <arvindshenoy@gicouncil.in>

Sent: 20 July 2022 18:00

To: Rajesh Dhame <rajesh@acko.com>; Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>; Shashank Deshpande <deochakeS@cholams.murugappa.com>; Sameer Karekatte <sameer.karekatte@edelweissfin.com>; Rakhi Anand <rakhi.anand01@futuregenerall.in>; Ajay Jadeja <ajay.jadeja@godigit.com>; Ketan Ganatra <ketan.ganatra@hdfcergo.com>; Rajagopalan.ramaswamy@icicilombard.com; Rashmi <rashmi@lifcotokio.co.in>; Millind Mykal <milind.mykal@kotak.com>; Sajiv P <Sajiv.P@libertyinsurance.in>; Karan Purohit <karan.purohit@magmahdi.co.in>; PS.Chakravarthy@nic.co.in; Bhagwat Sattadhish <Bhagwat.Sattadhish@navi.com>; RADHIKA R <r.radhika@newindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; kaushal shah <kaushal.shah@rahejaqbe.com>; SANJAY GUPTA/RGI/Legal claims <Sanjay.G.Gupta@relianceada.com>; Srinivasan S <s.srinivasan@rdyalsundaram.in>; Yaseen shah <yaseen.shah@sbgeneral.in>; Sumeet Bajaj <sumeet.bajaj@shriramgi.in>; Mohd. Azhar Wasi <MohdAzhar.Wasi@tataalg.com>; sjayasree <sjayasree@ulic.co.in>; Swati.pawar@universalsompo.com

CC: Secretary General <sg@gicouncil.in>; MN Sarma <sarma.mn@gicouncil.in>; CR Vijayan <crvijayan@gicouncil.in>

Subject: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

EXTERNAL : Cyber Security First: Use caution while clicking links or opening any attachment.

Dear Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
Arvind Shenoy

From: Vinay Sharma <ar.gazette1b.dhc@gov.in>

Sent: Wednesday, July 20, 2022 5:14 PM

To: Secretary General <sg@gicouncil.in>; Gicouncil <gicouncil@gicouncil.in>

Subject: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Sir,

Please find the letter attached for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

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 integrity can not be guaranteed and that Company does not guarantee that
 any e-mail is virus-free and accept no liability for any damage caused
 by any virus transmitted by this email.

 List of Cases - RGICL (Delhi).pdf
 818 KB

Secretary general letter.pdf
 371 KB

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From : Sahil Gupta <Sahil.Gupta@relianceada.com>
Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Thu, Jul 21, 2022 03:22 PM
4 attachments

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : rgicl.dltclaims <rgicl.dltclaims@relianceada.com>, rajeevmroy@gmail.com, Chidananda Sahani <Chidananda.Sahani@relianceada.com>, Sayok Bandyopadhyay <Sayok.Bandyopadhyay@relianceada.com>

Sir,

In response to your email and letter dated 20.07.2022 addressed to the Secretary General of General Insurance Council (GIC), please find enclosed herewith the list of cases of Reliance General Insurance Co. Ltd. which are amenable for immediate settlement in respect of Hon'ble Delhi High Court and Ld. Subordinate Courts (MACT) in the requisite format.

Regards,

Sahil Gupta

Nodal Officer

Reliance General Insurance Co. Ltd.

Office: A-12, Mohan Co-operative Industrial Estate,

Mathura Road, New Delhi - 110044

Mob: +91 9811480408

EXTERNAL

From: Arvind Shenoy <arvindshenoy@gicouncil.in>

Sent: 20 July 2022 18:00

To: Rajesh Dhame <rajesh@acko.com>; Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>; Shashank Deochake <deochakeS@cholams.murugappa.com>; Sameer Karekatte <sameer.karekatte@edelweissfin.com>; Rakhi Anand <rakhi.anand01@futuregeneral.in>; Ajay Jadeja <ajayjadeja@godigit.com>; Ketan Ganatra <ketan.ganatra@hdfcergo.com>; Rajagopalan.ramaswamy@icicilombard.com; Rashmi <rashmi@lfcotokio.co.in>; Milind Myakal <milind.myakal@kotak.com>; Sajiv P <Sajiv.P@libertyinsurance.in>; Karan Purohit <karan.purohit@magma-hdi.co.in>; PS.Chakravarthy@nic.co.in; Bhagwat Sattadhish <Bhagwat.Sattadhish@navi.com>; RADHIKA R <r.radhika@newindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; kaushal shah <kaushal.shah@rahejaqbe.com>; SANJAY GUPTA/RGI/Legal claims <Sanjay.G.Gupta@relianceada.com>; Srinivasan S <s.srinivasan@royalsundaram.in>; Yaseen shah <yaseen.shah@sblgeneral.in>; Sumeet Bajaj <sumeet.bajaj@shriramgi.in>; Mohd. Azhar Wasi <MohdAzhar.Wasi@tataalg.com>; sjayasree <sjayasree@uifc.co.in>; Swati.pawar@universalsompo.com

Cc: Secretary General <sg@gicouncil.in>; MN Sarma <sarma.mn@gicouncil.in>; CR Vijayan <crvijayan@gicouncil.in>

Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

EXTERNAL : Cyber Security First: Use caution while clicking links or opening any attachment.

De'r Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
Arvind Shenoy

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>

Sent: Wednesday, July 20, 2022 5:14 PM

To: Secretary General <sg@gicouncil.in>; Gicouncil <gicouncil@gicouncil.in>

Subject: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Sir,

Please find the letter attached for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

Details of cases amenable for immediate settlement in respect of Hon'ble Delhi High Court
Reliance General Insurance Co. Ltd.

S. No.	MAC Appeal No.	Year	Case Title
1	MAG APP. 143/2015	2015	RGICL VS HARBHAGWAN
2	MAG APP. 780/2015	2015	RGICL VS ANNU CHAUDHARY
3	MAG APP. 421/2017	2017	RGICL VS SAHABUDDIN
4	MAG APP. 110/2021	2021	RGICL VS NOOR JEHAN
5	MAG APP. 407/2013	2013	RGICL VS Jakamdeen
6	MAG APP. 584/2016	2016	RGICL VS CHANDER MOHAN SACHDEVA
7	MAG APP. 330/2016	2016	RGICL VS Swadesh Kal
8	MAG APP. 752/2016	2016	RGICL VS Raj Dulari
9	MAG APP. 558/2015	2015	RGICL VS ARUN KUMAR KAKTWAN @ ARUN
10	MAG APP. 327/2015	2015	RGICL VS RASHID
11	MAG APP. 846/2015	2015	RGICL VS BABU LAL
12	MAG APP. 1016/2018	2018	RGICL VS MD. SHAHID
13	MAG APP. 1016/2015	2015	RGICL VS JAGDISH
14	MAG APP. 825/2015	2015	RGICL VS ADESH

Details of cases amenable for immediate settlement in respect of Subordinate Courts (MACT) - Ballance General Insurance Co. Ltd.			
S. No.	CNR Number	Case Title/Parties Name	MACT Name
1	DLCT010177092021	JASVINDER SINGH NANDA VS RGICL AND OTHERS	Tis Hazari
2	DLNW010007352013	ADITYA VS RGICL AND OTHERS	Rohini
3	DLSW010152882017	KANWAR SINGH VS RGICL AND OTHERS	Dwarka
4	DLNW010021392019	SNEH BUN VS RGICL AND OTHERS	Rohini
5	DLND010072402016	MS. MANISHA VS RGICL AND OTHERS	Patiala House
6	DLSW010023302021	RENU SHARMA VS RGICL AND OTHERS	Dwarka
7	DLNT010063082018	REKHA VS RGICL AND OTHERS	Rohini
8	DLNW010007882018	RAJ KUMAR VS SHANKIT ARORA VS RGICL AND OTHERS	Rohini
9	DLNW010025572020	AJAY DWEDI VS RGICL AND OTHERS	Rohini
10	DLSW010022942019	INDERJEET SINGH VS RGICL AND OTHERS	Dwarka
11	DLSW010022922019	SARLA VS RGICL AND OTHERS	Dwarka
12	DLNW010039252019	AMIT KUMAR VS RGICL AND OTHERS	Rohini
13	DLWT010068112018	MEENAKSHI VS RGICL AND OTHERS	Tis Hazari
14	DLND010099102019	SHYAMU SINGH VS RGICL AND OTHERS	Patiala House
15	DLNW010074802019	JAGNNATH VS RGICL AND OTHERS	Rohini
16	DLSW010007452016	PRIYANKA VS RGICL AND OTHERS	Dwarka
17	DLCT010171012021	RAJ KUMAR VS RGICL AND OTHERS	Tis Hazari
18	DLND010061592021	KESHAV ANAND VS RGICL AND OTHERS	Patiala House
19	DLNW010106102021	SUNITA SHARMA VS RGICL AND OTHERS	Rohini
20	DLND010096832021	HARISH BISHT VS RGICL AND OTHERS	Patiala House

21	DLCT010002762021	JITAN VS RGICL AND OTHERS	Tis Hazari
22	DLNW010137362018	DEEPAK VS RGICL AND OTHERS	Rohini
23	DLCT010137172019	HEMA DEVI AMAR SINGH VS RGICL AND OTHERS	Tis Hazari
24	DLCT010167462021	RAM SARAN VS RGICL AND OTHERS	Tis Hazari
25	DLCT010110762016	PREM SHARMA VS RGICL AND OTHERS	Tis Hazari
26	DLNT010063072018	MAHINDER SINGH VS RGICL AND OTHERS	Rohini
27	DLCT010033842018	KRISHAN BAHADUR VS RGICL AND OTHERS	Tis Hazari
28	DLET010032372021	SURAJ KUMAR VS RGICL AND OTHERS	Karkardooma East
29	DLNT010006972022	MEENU VS RGICL AND OTHERS	Rohini
30	DLND010022822020	RANBIR SINGH NEGI VS RGICL AND OTHERS	Patilala House
31	DLSH010042112020	USHA DEVI VS RGICL AND OTHERS	Karkardooma - Shahdara
32	DLWT010017902021	RAFEEK AHMED VS RGICL AND OTHERS	Tis Hazari
33	DLET010150742016	MASTER VIVEK VS RGICL AND OTHERS	Karkardooma
34	DLSW010010462014	ANILA RAJEEV VS RGICL AND OTHERS	Dwarka
35	DLCT020153782021	TUSHAR SINGHAL VS RGICL AND OTHERS	Tis Hazari
36	DLSE010060182017	AKHLAK ALI VS RGICL AND OTHERS	Saket
37	DLWT010021812021	VIJAY KUMAR VS RGICL AND OTHERS	Tis Hazari
38	DLET010150742016	RAM VILAS VS RGICL AND OTHERS	Karkardooma
39	DLNW010003782011	Shanti V/S Amit & RGICL	Rohini
40	DENE010033752021	NAYAN KUMAR VS RGICL AND OTHERS	Karkardooma
41	DLSE010010542017	BHARAT VS RGICL AND OTHERS	Saket
42	DLCT010016672014	PRADEEP KUMAR VS RGICL AND OTHERS	Tis Hazari

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43	DLNT010063102018	BIMLA VS RGICL AND OTHERS	Rohini
44	DLWT010024042022	VIVEK KUMAR VS RGICL AND OTHERS	Rohini
45	DLND010078852019	HANUMAN SINGH VS RGICL AND OTHERS	Patiala House
46	DLET010032342021	MASTER HIMANSU KR VS RGICL AND OTHERS	Karkardooma North east
47	DLWD010003532014	MANOJ VS RGICL AND OTHERS	Dwarka
48	DLND010039752017	MASTER AAKASH VS RGICL AND OTHERS	Patiala House
49	DLWT010065582021	RITU VS RGICL AND OTHERS	Tis Hazari
50	DLET010150742016	PINKI VS RGICL AND OTHERS	Karkardooma
51	DLCT010030342017	RAHUL GUPTA VS RGICL AND OTHERS	Tis Hazari
52	DLCT010167462021	RAM SARAN VS RGICL AND OTHERS	Tis Hazari
53	DLSE010082742021	SUNITA DEVI VS RGICL AND OTHERS	Saket
54	DLSH010042112020	USHA DEVI VS RGICL AND OTHERS	Karkardooma

From: Prashant Singh <Prashant.Singh@royalsundaram.in>
Sent: 17 October 2022 18:32

To: 'sg@gicouncil.in' <sg@gicouncil.in>

Cc: 'arvindshenoy@gicouncil.in' <arvindshenoy@gicouncil.in>; 'gicouncil@gicouncil.in' <gicouncil@gicouncil.in>

Subject: FW: Fw: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

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R/Sir

Pls find cases list of Royal Sundaram GIC which are Fit for settlement.

Thanks & Regards !

Prashant Pratap Singh
9599708808

HIGH COURT OF DELHI, NEW DELHI

Remittal of
Court Fee

No. 3975/DHC/G-2/2022

Dated: 20/08/2022

From: Section General
High Court of Delhi
New Delhi - 110002

To: Section General
General Insurance Council
5th Floor, National Insurance Building
14, Janpath, Connaught Place
Chandni Market - 400020
Maharashtra, India

Sub: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 28/07/2022
in Writ Petition (Civil) No. 534/2020 titled "(B) All India General Insurance Company
Private Ltd. v. Union of India"

Sir,

I am directed to refer to this Court letter No. 3975/DHC/Gaz/G-2/2022 dated 20th July 2022 and subsequent letters No. 4453/DHC/Gaz/G-2/2022 dated 05th August 2022 and 4555/DHC/Gaz/G-2/2022 dated 20th August 2022 on the above subject, and to say that the information in respect of following insurance companies is still awaited:-

Srl No.	Name of The Company
1	Edelweiss General Insurance Co Ltd
2	New India Assurance Co Ltd
3	Oriental Insurance Co. Ltd.
4	Royal Sundaram General Insurance Co Ltd
5	Universal Sompo General Insurance Co Ltd

I am, therefore, directed to request you to furnish the information regarding status of case amenable to immediate settlement from the above mentioned insurance companies to the High Court of Delhi and Subordinate Courts of Delhi as per the prescribed format in Annexure-A & Annexure-B respectively and send the same to this Court by 15/10/2022.



Section General
High Court of Delhi
New Delhi - 110002

Case No.	MACT	Title	Company Advocate	CNR No.
794/18	South-West Dwarka	Rani vs Shardha Rani & Ors.	Nitesh Gupta	DLSW01016295201
FIR No. 73/2022	Patiala House	Govind V. Abhay Kumar & Anr.	Nitesh Gupta	DLND010040552022
FIR No. 37/2021	Patiala House	CYNTHIA ANTHONY vs. Aryan Jain	Nitesh Gupta	DLND010028232022
FIR No. 343/2020	Patiala House	Rishabh Verma vs Dheeraj Chaudhary	Nitesh Gupta	DLND010067702021
FIR No. 101/2021	Patiala House	Rahul Kumar vs Manoj Kumar Chauhan	Nitesh Gupta	DLND010040572022
FIR No. 024/2019	Patiala House	Hemlata vs. Rahul	Brijesh Bagga	DLND010042412019
FIR No. 608/21	Saket	Jawahar Shah Vs. Mohit Chourasiya & Ors	Brijesh Bagga	DLST010072212022
FIR No. 1517/16	Saket	Sanjay Kumar Vs. Gurtej Singh & Anr.	Brijesh Bagga	DLST010085042022
FIR No. 245/21	Saket	Gita Devi & Ors Vs. Vikas Kumar & Ors	Brijesh Bagga	DLSE010096242021
F.I.R. No. 50 of 2021	Saket	Sarman Singh Yadav Vs. Ghose Modin	Brijesh Bagga	DLST010096372021
FIR No. 291/20	Saket	Vijendra Singh Vs. Sh. Nagendra Kumar	Brijesh Bagga	DLSE010064512021
MACT-455/2022	Dwarka	Mayank vs Jitendra	Garud MV	DLSW010045402022
MACT-385/2022	Dwarka	Prakash vs Dev Kumar	Garud MV	DLSW010037572022
MACT-835/2017	Dwarka	Nitu Kumari vs Rajesh Kumar	Garud MV	DLSW010080962017
FIR-438/2022	West Delhi- Rohini	KULVINDER SINGH VS JAIDEV	Umesh Kumari Kaushal	DLWT010061532022
FIR 310/2022	Tis Hazari	Rajbir v Murari Lal	Vijay Kumar Gupta	- DLWT010085932022
500/2022	Tis Hazari	Beemala v Jatin Kumar Bhardwaj	Vijay Kumar Gupta	DLNW010057872022
501/2022	Tis Hazari	Bijender Singh v Jatin Kumar Bhardwaj	Vijay Kumar Gupta	DLNW010057882022
FIR No. 292/2022	Karkardooma	Saleem v Madhav Aggarwal	Vijay Kumar Gupta	DLNE010023492022
FIR 354/2022	Tis Hazari	Reshma v Amit Kumar	Vijay Kumar Gupta	DLWT010082602022
FIR 31/2020	Karkardooma	Anurag Gupta v Mohd. Riyaz	Vijay Kumar Gupta	DLET010058522022



CLAIM NO	CASE NO	Process Stage	Macq Centre	State	GROUPS	STATUS	APPEAL CASE NO	YEAR
TP00018977	329/2009	Appeal Pre	New Delhi	NEW DELHI	Negligence-Quantum	Stayed	MAC 598/2018 (CL 434/18)	2018
TP00023475	FIR NO 12/2009	Appeal Pre	New Delhi	NEW DELHI	Quantum	Stayed		
TP00035747	49/2010	Appeal Pre	Tis Hazari	NEW DELHI	Quantum	Stayed	MAC.App.970	2016
TP00039293	ANJAN	Claimant A	Saket	NEW DELHI	Quantum		-	
TP00051805	313/2012	Claimant A	New Delhi	NEW DELHI	Quantum	Claimant appeal	493/2018	2018
TP00055706	AMIT KUMAR	Claimant A	New Delhi	NEW DELHI	Quantum		14291/2015	2015
TP00056187	391/2013	Appeal Pre	ROHINI	NEW DELHI	Quantum	Stayed	42/2016	2016
TP00065198	287/2014	Claimant A	KARKARDOOMA	NEW DELHI	Quantum	Claimant appeal	MAC573/2017	2017
TP00065512	PRADEEP	Appeal Pre	ROHINI	NEW DELHI	Quantum	Appeal Filed - Stay Pending		
TP00065909	FIR375/2014	Claimant A	Tis Hazari	NEW DELHI	Quantum	Claimant appeal	MACAPP766/2019	2019
TP00067613	FIR 471/2015	Appeal Pre	Saket	NEW DELHI	Quantum	Stayed	MAC App No. 283/2018	2018
TP00068011	FIR 187/2015	Appeal Pre	DWARAKA	NEW DELHI	Quantum	Stayed	925/2016	2016
TP00070694	SADHNA	Appeal Pre	DWARAKA	NEW DELHI	Quantum	Stayed	mac 825/2018	2018
TP00072194	FIR788/2015(RIZWAN)	Appeal Pre	Tis Hazari	NEW DELHI	Quantum	Stayed	MAC APP No. 603/2018	2018
TP00072879	FIR 1614/2015(VIMLA DEVI)	Claimant A	DWARAKA	NEW DELHI	Quantum	Claimant appeal	653/2018	2018
TP00076155	FIR 426/2016(606/2019)	Claimant A	ROHINI	NEW DELHI	Quantum	Claimant appeal		2019
TP00089328	FIR 769/2016	Appeal Pre	ROHINI	NEW DELHI	Quantum	Stayed		

Email

Vinay Sharma

12

Settleable case of SBI General Insurance Company Ltd.

From : TPClaims Delhi <TPClaims.Delhi@sbi-general.in>
Subject : Settleable case of SBI General Insurance Company Ltd.

Fri, Jul 22, 2022 02:34 PM
4 attachments

To : argazette1b.dhc <argazette1b.dhc@gov.in>, argazette1b.dhc <argazette1b.dhc@gov.in>, argazette1b.dhc <argazette1b.dhc@gov.in>, Vinay Sharma <ar-gazette1b.dhc@gov.in>, Sanjay Sharma <rga.dhc@nic.in>
Cc : DEEPAK SONI <DEEPAK.SONI@SBIGENERAL.IN>, nkchauhanaadvocate@gmail.com

Respected Sir,

In the light of directions issued by the Hon'ble Supreme Court of India vide order dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs Union of India" On behalf of SBI General Insurance Company, we are submitting the list of the settleable cases pertains to all MACT of judicature of Hon'ble Delhi High Court and separate list of cases pending at Hon'ble Delhi High Court.

Please find the attachment and hard copy of the same will be submitted by our counsel Mr. Naveen Kumar Chauhan,

Thanks & Regards,

Rahul Sharma
Sr. Executive (Legal) & IT
SBI General Insurance Company Limited

46 Pusa Road Karol Bagh Near Metro Pillar no-129 New Delhi-110004
<9043904745> rahulkumarsharma@sbi-general.in www.sbi-general.in



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The sender of this message is SBI General Insurance Company Ltd, IRDAI reg. no: 144 dated 15/12/2009 | Corporate & Registered office: 9th Floor, Fulcrum Building, Sahar Road, Andheri East, Mumbai - 400099 | CIN: U66000MH2009PLC190546 | Visit: www.sbi-general.in | Toll free 18001021111

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Delhi Settleable Cases.xlsx
14 KB

District courts

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S. No.	CNR No.	Case Title/Party Name	MACT of concerned District
1	DLNW010026172016	Uttam Singh VS MR ROHTASH	Rohini
2	DLETO10011332017	Chhotey Lal VS PARMOD KUMAR	Karkardooma
3	DLSW010049522017	Amrish Kumar VS MR MANJEET	Dwarka
4	DLSH010075192016	Sulekh Lata VS MR	Karkardooma
5	DLSE010015872018	Rakesh Kumar VS HARI CHAND	Saket
6	DLSE010011392018	Raj Raj VS DINESH	Saket
7	DLCTO109502018	Karshan Basnet VS M/S PRIMO WHOLE DAIRY MILK PVT. LTD	Tis Hazari
8	DLSE010004162019	Kapil VS SATBIR SINGH	Saket
9	DLSE010004152019	Sachin VS SATBIR SINGH	Saket
10	DLND010135032018	Dushyant @Jaswant VS BALRAJ	Patlala House
11	DLNW010055872019	Priti Gupta VS FLORENS FOOTWEAR I PVT LTD	Rohini
12	DLNW010055882019	Priti Gupta VS FLORENS FOOTWEAR I PVT LTD	Rohini
13	DLSE010047542019	Babita Devi VS CJ DARCL LOGISTICS LIMITED	Saket
14	DLND010234202019	Rahul VS RAJIV KHANNA	Patlala House
15	DLND010234212019	Pawan Bhatt VS RAJIV KHANNA	Patlala House
16	DLETO10023062021	Mohd Ammar VS Gyaendra	Karkardooma
17	DLSH010029862021	Kamal VS Sunny Gusain	Karkardooma
18	DLNW010079102021	Braham Dev VS Saching Raj Tandon	Rohini
19	DLWT010016562021	Krishan Aggarwal VS Bharat Singh	Tis Hazari
20	DLSW010073892021	Kavita VS Kuldeep Yadav	Dwarka
21	DLSW010011242014	Prem Yadav VS SURENDER SINGH	Dwarka
22	DLNW010000242015	Neeraj Kumar VS MS Darcl Logistics Limited	Rohini
23	DLNW010001002015	Santosh VS INDRAJIT PANDEY	Rohini
24	DLSE010095502017	Kuldeepak Srivastava VS MAHA SINGH NEHRA	Saket
25	DLSE010095482017	Santosh Kumar VS MAHA SINGH NEHRA	Saket
26	DLND010024812021	Surya Nath VS Sonu Singh	Patlala House
27	DLSE010071052021	Hemlata VS Gopal Singh	Saket

Email

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Vinay Sharma

13

Fwd: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"

From : ashok.s <ashok.s@shriramgi.in>
Subject : Fwd: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India"
To : Vinay Sharma <ar-gazette1@dhc@gov.in>
Cc : praveen.chhipa <praveen.chhipa@shriramgi.in>, shivam raj <shivamraj@shriramgi.in>

Wed, Aug 24, 2022 03:41 PM
2 attachments

Dear Sir,

I am attaching the list of cases for your reference which are settleable as per our opinion.

As required by the Hon'ble High Court in relation to the compliance of Directions Issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India."

Enclosed the list of the cases as per the prescribed format.

Please find the attachment.

Thanks And Regards,
Ashok Kumar Sharma

LET'S RECRUIT 100000 FINANCIAL ADVISORS
SHRI RAM GENERAL INSURANCE CO. LTD.
1001, Ground Floor, Naiwala
Arya Samaj Road, Karol Bagh-110005 | New Delhi | India |
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cases list.xlsx
599 KB

Letter dated 20th August, 2022 (2).pdf
1 MB

Details of cases amenable for imidiate settlements In respect of Delhi District Court

S.no.	CNR no.s	Case title/Parties name	MACT of the concered Court
1	DLST010012312019	VIMLA V/S.CHANDRA KISHORE	MACT-SAKET
2	DLND010038782022	Sharif Vs Bharat Goswami	MACT-PATIALA HOUSE COURT
3	DLND010038792022	Mohsin Islam vs Bharat Goswami	MACT-PATIALA HOUSE COURT
4	DLNW010085432021	Chanchal Kumar Jha vs Indarjeet Mishra	MACT-ROHINI
5	DLNW010011632022	shiv vs Viru matho	MACT-ROHINI
6	DLST010004642019	ROONAM RANA V/S.MANOJ KUMAR	MACT-SAKET
7	DLNW010129502018	BINDESHWAR MANDAL V/S.MOHAMMED ASHIK	MACT-ROHINI
8	DLSE010058922020	ANJANA V/S.VISMOHAN SINGH	MACT-SAKET
9	DLSE010019242018	GAURAV V/S.KALYAN SINGH	MACT-SAKET
10	DLST010075372021	BILLU V/S.RAJESH KUMAR	MACT-SAKET
11	DLNT010082352020	SWATI MATHUR VS SHRAWAN KUMAR	MACT-ROHINI
12	DLNT010025062022	kultra devi vs sumit	MACT-ROHINI
13	DLND010006532022	ASWANI VS RAJENDRA SINGH	MACT-PATIALA HOUSE COURT
14	DLSE010031292022	akash lohliya vs manoj kumar.	MACT-SAKET
15	DLNW010085182016	ROHIT V/S IRSHAD	MACT-ROHINI
16	DLST010078112021	LILAWATI VS RAJ	MACT-SAKET
17	DLND010066182021	HARI RAM YADAV VS SUNIL KUMAR	MACT-PATIALA HOUSE COURT
18	DLNT010055072021	Jitendra Sharma vs Sanjay	MACT-ROHINI
19	DLSE010013982021	ASHA V/S HEMANT	MACT-SAKET
20	DLSE010024522019	SUNIL KUMAR V/S POONAM NIGAM	MACT-SAKET
21	DLND010025812021	SAVITA DEVI V/S AMIR ALI	MACT-PATIALA HOUSE COURT
22	DLNT010131022017	KIRAN V/S AMIT SAHA	MACT-ROHINI
23	DLNW010003682020	SUNIL V/S DAULAT RAM	MACT-ROHINI
24	DLNW010104512018	CHANCHAL VS RAM PRATAP SINGH	MACT-ROHINI
25	DLND010006432021	PUSHPRA V/S SARVESH	MACT-PATIALA HOUSE COURT
26	DLND010006442021	DEVENDRA V/S SARVESH	MACT-PATIALA HOUSE COURT
27	DLND010047182020	BRITAM KUMAR VS ANIL	MACT-PATIALA HOUSE COURT
28	DLNT010103552018	RAJUL V/S NAYEEN	MACT-ROHINI
29	DLNW010055502018	RADAM BHUSHAN V/S SURENDER KUMAR	MACT-ROHINI
30	DLNW010023882018	VIDHYA SHARMA V/S SURENDER KUMAR	MACT-ROHINI
31	DLNT010055802020	SHABNAM MALIK V/S SGIC	MACT-ROHINI
32	DLND010027102018	CHANDER PRAKASH V/S RAMKESH	MACT-PATIALA HOUSE COURT
33	DLND010076302019	JAI SINGH V/S RASHID	MACT-PATIALA HOUSE COURT
34	DLNT010068022018	GEETA KUMARI V/S MOHD IRFAN KHAN	MACT-ROHINI
35	DLNW010020992016	HUKUM KAUR V/S SHIV NARAYAN MAHTO	MACT-ROHINI
36	DLNT010096352018	ZAHID ALI V/S DEEPAK	MACT-ROHINI
37	DLNW010137322018	MOHD JUBIR V/S MOHD SAKIR	MACT-ROHINI
38	DLNT010075552019	STATE V/S JAGDISH	MACT-ROHINI
39	DLSE010087942019	SURENDER SETHI VS NAV RATTAN KUMAR	MACT-SAKET
40	DLSE010043312019	VISHNA DEVI V/S	MACT-SAKET
41	DLNT010046802017	RENUKA V/S MANOJ KUMAR	MACT-ROHINI
42	DLNW010020042022	mandeep singh vs amit	MACT-ROHINI
43	DLNW010019982022	MANDEEP SINGH VS AMIT	MACT-ROHINI
44	DLNW010020022022	ravinder singh vs amit	MACT-ROHINI
45	DLNW010020032022	pushpender kaur vs amit	MACT-ROHINI
46	DLCT010100412021	dhan Singh vema vs arvind kumar	MACT-TIS HAZARI
47	DLSH010025892018	NEERAJ SOLANKI V/S LAXMAN PRASAD	MACT-KARKARDOOMA (DELHI)
48	DLNE010005522020	SABEER V/S WASEEM	MACT-KARKARDOOMA (DELHI)
49	DLNW010124422021	om prakash vs satish	MACT-DWARKA
50	DLCT010136902021	Sdab vs Suresh kumar	MACT-TIS HAZARI
51	DLWT010086622021	MAYANK V/S SONU KUMAR	MACT-TIS HAZARI
52	DLNE010015212022	Atish Kumar vs Ravi Kumar	MACT-KARKARDOOMA (DELHI)
53	DLSH010103412021	suresh vs mukesh	MACT-KARKARDOOMA (DELHI)
54	DLNE010002582021	SANTOSH GOUR V/S KANHAIYA LAL	MACT-TIS HAZARI
55	DLNE010007842022	SURESH CHAND V/S SUDHIR SINGH	MACT-KARKARDOOMA (DELHI)
56	DLNE010029752020	daya ram singh vs fahim khan	MACT-KARKARDOOMA (DELHI)
57	DLET010071262017	NARESH KAUR V/S JATIN RAI	MACT-KARKARDOOMA (DELHI)
58	DLWT010065412021	ABHAY VAID VS RAVI KUMAR	MACT-TIS HAZARI
59	DLNW010042272021	MINAKASHI VS SATENDER	MACT-DWARKA

61	DLSW010030432017	ASHOK KUMAR V/S ROSHAN KUMAR	MACT-DWARKA
62	DLSW010038922016	IRSHAD BEGUM V/S PAPPU	MACT-DWARKA
63	DLSW010026872021	RIYA V/S DAVIENDRA	MACT-TIS HAZARI
64	DLSW010080382021	SONIYA V/S JAIVEER SINGH	MACT-DWARKA
65	DLSW010055732018	Ruldeep vs arjun	MACT-TIS HAZARI
66	DLWT010084972019	YOGINDER RATHOR V/S RAJEEV	MACT-DWARKA
67	DLSW010038022021	POONAM KAPUR V/S SGIC	MACT-TIS HAZARI
68	DLSH010044692019	SURENDRA V/S RAKESH	MACT-DWARKA
69	DLSH010044692019	CHHOTTE LAL V/S MOHD SHAMSHER	MACT-KARKARDOOMA (DELHI)
70	DLETO10033602021	ABHISHEK KUMAR V/S MONU	MACT-TIS HAZARI
71	DLETO10122852019	NEELAM V/S UBEISH	MACT-TIS HAZARI
72	DLETO10039532021	SIYARAM V/S MANJAY	MACT-TIS HAZARI
73	DLETO10039542021	SURENDRA V/S SATISH	MACT-TIS HAZARI
74	DLETO10039542021	AMAN V/S SATISH	MACT-TIS HAZARI
75	DLWT010042952020	HARSHA CHAUDHARY V/S SATISH	MACT-TIS HAZARI
76	DLSW010066242016	HEMANI KUMAR SHARMA V/S IQBAL AHMAD	MACT-DWARKA
77	DLETO10129162016	MASTER DAKSH V/S HARPAL	MACT-TIS HAZARI
78	DLETO10129162016	RATNA SHARMA V/S HARPAL	MACT-TIS HAZARI
79	DLSW010007252014	NARESH KUMAR V/S INETRPAL	MACT-DWARKA
80	DLETO10114702019	DHURA V/S SHANKAR	MACT-TIS HAZARI
81	DLSW010014282015	MUKESH DEVI V/S RAJENDRA	MACT-DWARKA
82	DLETO10086502021	ritika vs vijay pal	MACT-KARKARDOOMA (DELHI)
83	DLETO10086512021	tatah lai vs vijay pal	MACT-KARKARDOOMA (DELHI)
84	DLSH010027402022	PANKAJ V/S JITENDRA	MACT-KARKARDOOMA (DELHI)
85	DLSW010015312019	ANITA V/S SURYA NARAYAN YADAV	MACT-DWARKA
86	DLSW010015302017	PRITYA V/S SURYA NARAYAN YADAV	MACT-DWARKA
87	DLSW010015292017	AMAN AGGARWAL V/S SURYA NARAYAN YADAV	MACT-DWARKA
88	DLSH010059442020	raahid mallik vs ujjal	MACT-KARKARDOOMA (DELHI)
89	DLSH010059452020	saadil vs ujjal	MACT-KARKARDOOMA (DELHI)
90	DLSH010059472020	umar bufeshi vs ujjal	MACT-KARKARDOOMA (DELHI)
91	DLSH010059462020	bilal vs ujjal	MACT-KARKARDOOMA (DELHI)
92	DLETO10023792021	ANKIT V/S HARENDER PANDIT	MACT-TIS HAZARI
93	DLSW010045322017	SUMIT V/S SURYA NARAYAN YADAV	MACT-DWARKA
94	DLNE010044242019	ARMAN V/S RAM KISHORE	MACT-KARKARDOOMA (DELHI)

Email

(22)
Vinay Sharma

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FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

From : Amit Chawla <Amit.Chawla@tataaig.com>

Tue, Aug 16, 2022 05:55 PM

Subject : FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

3 attachments

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Sir

Greetings from TATA AIG General Insurance Company !!
Referring your letter dated 5.8.22, Please find enclosed list of claims as per Annexures A & B.

Best regards -

AMIT CHAWLA
AVP - Legal
TATA AIG General Insurance Company Limited
Plot No. E-1, 1st & 2nd Floor Sector 8 Noida 201301
Phone - 7303622500

From: Gicouncil <gicouncil@gicouncil.in>

Sent: 10 August 2022 11:06

To: Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>; Sameer Karekatte <sameer.karekatte@edelweissfin.com>; Ketan Ganatra <ketan.ganatra@hdfcergo.com>; Rajagopalan Ramaswamy /LEGAL/ICICILOMBARD/MUM <rajagopalan.ramaswamy@icicilombard.com>; Rashmi <rashmi@iffcotoklo.co.in>; Milind Myakal <milind.myakal@kotak.com>; Sajiv P <Sajiv.P@libertyinsurance.in>; Karan Purohit <karan.purohit@magma-hdi.co.in>; Bhagwat Sattadhish <Bhagwat.Sattadhish@navi.com>; RADHIKA R <r.radhika@newindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; Srinivasan S <s.srinivasan@royalsundaram.in>; Sumeet Bajaj <sumeet.bajaj@shriramgi.in>; Wasi, Mohd Azhar <MohdAzhar.Wasi@tataaig.com>; Swati Pawar <swati.pawar@universalsompo.com>

Cc: Secretary General <sg@gicouncil.in>; ar-gazette1b.dhc@gov.in
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

"External mail. Open with Caution!"

Dear Sirs/Madam,

GI Council has again received a letter (attached) from Delhi High Court Registrar that the statement in the Format is not received from some companies.

124

As per our records, the data was sent by all Companies to the Delhi registry. Hence, it is suggested that you advise your Delhi Office to personally hand over a hard copy of the list of cases that are compromisable with regard to Delhi High Courts and Delhi NCR Tribunals to the Registrar's Office against acknowledgement.

Thanking you,

Best regards
Arvind Shenoy

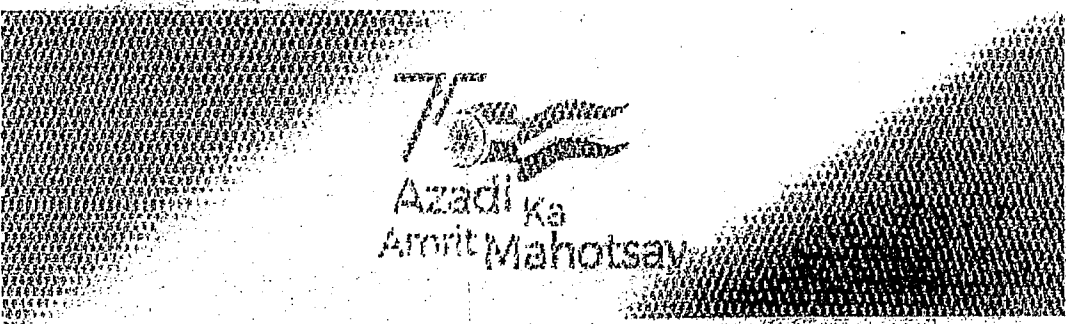
General Insurance Council
5th Floor, National Insurance Bldg.
14, J. Tata Road, Churchgate
MUMBAI 400 020

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Friday, August 5, 2022 7:11 PM
To: Gicouncil <gicouncil@gicouncil.in>; Secretary General <sg@gicouncil.in>
Subject: Directions issued by the Honble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Sir,

Please find the letter attached herewith for necessary action

Regards
Assistant Registrar
Gazette-IB Branch
High Court of Delhi



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Details of cases amenable for immediate settlements in respect of Delhi District Court/MACT			
S. No.	CNR No.	Case Title/Parties Name	MACT of the Concerned District
1	DLND010157662019	Reshmi v Sushila	Patiala House
2	DLSE010078742021	RAJESH KUMAR V SANDHYA JAISWAL	Saket
3	DLND010081732021	DILSHAD V/S HARISH KUMAR	Patiala House
4	DLND010151492019	Anup v Himanshu	Patiala House
5	DLSE010093402021	SHAMBHU GIRI V BHUPENDER	Saket
6	DLND010087122021	DEEPAK V NAUSHAD	Patiala House
7	DLND010024922021	SENJAM PREITY v RAM SINGH	Patiala House
8	DLNT010021602022	JAMSHED VS ANKIT AGGRAWAL	Rohini
9	DLNT010021602022	MD SAMEER VS ANKIT AGGRAWAL	Rohini
10	DLWT010021822021	BABLU V DARPAN BANSAL	Tis Hazari
11	DLWT010010032022	MUKESH V DIL BAHADUR	Tis Hazari
12	DLWT010016162022	DEVRAJ V DEEPAK	Tis Hazari
13	DLWT010054172020	Somyveer v Rafeeq	Tis Hazari
14	DLWT010054952020	Sonali v Rafeeq	Tis Hazari
15	DLWT010054962020	Goldi v Rafeeq	Tis Hazari
16	DLWT010054972020	Janvi v Rafeeq	Tis Hazari
17	DLWY010098042021	CHANGA V AKASH	Tis Hazari
18	DLSW010011092020	Monu Devi v Mohd Rashid Ahmad	Dwarka
19	DLSW010003212021	SANDEEP V INDRAJEET	Dwarka
20	DLSW010007062014	SURAJ VS RAJENDER	Dwarka
21	DLSW010107002019	Rahul v Gulab	Dwarka
22	DLNT010041762022	SANTOSH Vs LOKESH	Rohini
23	DLNW010044972019	Manan v Shiv Shankar	Rohini
24	DLST010062012022	Amod v Harsh	Saket
25	DLND010004822020	Pradeep v Rajbir	Patiala House
26	DLSW010068312021	JYOTI V SHIV KUMAR	Dwarka
27	DLSW010003862021	Rakesh vs Shashi Kumar Pandey	Dwarka
28	DLSW010017762021	Nita vs Shashi Kumar Pandey	Dwarka
29	DLSW010039322022	Akash v Vipul	Dwarka

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30	DLSW010016392022	Sunil v Vipul	Dwarka
31	DLSW010013512021	VIRENDER SINGH TOMAR V SUSHMA	Dwarka
32	DLNE010006012020	ASHISH TIWARI V VIRPAL	Karkardooma
33	DLSH010014922015	Rambabu Prasad v Kapil Dev	Karkardooma
34	DLSH010015992015	Pooja Kumari v Kapil Dev	Karkardooma
35	DLSH010007462015	Maharaj Maghubai v Kapil Dev	Karkardooma
36	DLSH010005282015	Janeshwar Prashad v Kapil Dev	Karkardooma
37	DLND010079932021	Reyaul v Gaurav	Patiala House
38	DLND010017872022	Ankit Vs. Saral Surveer	Patiala House
39	DLND010017892022	Khushboo Vs. Saral Surveer	Patiala House
40	DLND010017882022	Sunil Vs. Saral Surveer	Patiala House
41	DLND010017902022	Mamta Vs. Saral Surveer	Patiala House
42	DLCT010077322022	Raja Sharma Vs. Raj Kr. Arora	Tis Hazari
43	DLNT010088952021	Usha Rani Vs. Vaibhav Bansal	Rohini
44	DLNT010041792022	Vandana Vs. Aslam	Rohini
45	DLST010051802022	INDRAJ MEENA V ACCHELAL YADAV	Saket
46	DLST010051802022	Rohan V ACCHELAL YADAV	Saket
47	DLNT010041522022	Anar Devi v Harjeet	Rohini
48	DLET010034722022	Ramesh v Piyush	Karkardooma
49	DLSW010066122022	SATYAPRAKASH VS ANISH	Dwarka
50	DLET010037252019	Deep Narayan v Rohit	Karkardooma
51	DLSW010060562022	Rohan vs Sandeep	Dwarka
52	DLSW010034072022	Neeraj vs Rohit	Dwarka
53	DLSW010023602022	Raj Kumar Va Jahid	Dwarka
54		Rukhmani v Juber	Dwarka
55	DLSW010010762022	Ranbir Vs Rohit	Dwarka
56	DLSW010008232021	Sandeep Vs Manoj	Dwarka
57	DLSW010004642020	Dhawan vs Satyveer	Dwarka
58	DLSW010004632020	Shakuntala Vs Satveer	Dwarka
59	DLSW010065462021	Ram bali vs Dhury	Dwarka
60	DLSW010012992021	Vikash Vs Virat	Dwarka

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61	DLSW010070802022	Nisha Vs Vikash	Dwarka
62	DLNW010112312018	Shakuntala v Vikas	Rohini
63	DLNW010112312018	Sachin v Vikas	Rohini
64	DLCT010009792021	RISHABH V UDAIVEER SINGH	Tis Hazari
65	DLNT010024872021	Arun Singh v Rahul	Rohini
66	DLCT010074122021	Imrana Praveen v Charchil	Tis Hazari
67	DECT010027552022	Yogesh v Sudhanshu	Tis Hazari
68	DLWT010000942021	Ramadhhar v Sandeep	Tis Hazari
69	DLNT010040162022	Meera Devi v Sanjeet	Rohini
70	DLNW010071632019	Yuvraj v Himanshu	Rohini
71	DLNW010071612019	Ankit v Himanshu	Rohini
72	DLNW010071582019	Karina v Himanshu	Rohini
73	DLWT010058012018	Bansi Dhar v Surpreet Bagga	Tis Hazari
74	DLWT010098522017	Ameena Khatoon v Vikash	Tis Hazari
75	DLNT010001462022	Ajay v Gaffar	Rohini
76	DLNT010062872021	Abhishek Kumar v Tanishq Batra	Rohini
77	DLNT010016282020	Surender v Om Prakash	Rohini
78	DLSW010110512021	KASIM ANSARI V SUNNY KUMAR	Dwarka
79	DLND010032482021	JATINDER V ARSH	Saket
80	DLST010076072021	AJAY V ASHISH KUMAR SHARMA	Saket
81	DLND010067652020	KARAN V RAVI	Patiala House
82	DLND010024462021	SHIVA V SATISH	Patiala House
83	DLND010021912021	ASHOK SHARMA V MOHIT SHARMA	Patiala House
84	DLND010077812021	RAJNIKANTH THAKUR V BABU RAM	Patiala House
85	DLND010006082020	Kailash v Yatin	Patiala House
86	DLND010079192021	SHIROMANI V JAI BIR	Patiala House
87	DLND010079192021	ARUNA V JAI BIR	Patiala House
88	DLNW010084772021	KANAK V BALKRISHAN	Rohini
89	DLSW010126322021	AJAY V JASMEET SINGH	Dwarka
90	DLSW010018052022	MAHENDER V SHEKH MERAJ	Dwarka

Enail

Vinay Sharma

UIIC-DRO-1 FIT CASES - MACT- HC Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : reemaprabha@uic.co.in

Fri, Jul 22, 2022 01:33 PM

Subject : UIIC-DRO-1 FIT CASES - MACT- HC Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

2 attachments

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : arvindshenoy@gicouncil.in, sjaivastee@uic.co.in, shantrajhaider@uic.co.in, ykshinray@uic.co.in, meenaramaswamy@uic.co.in, lokeshdinkar@uic.co.in, jatindersingh@uic.co.in

Sir / Madam,

As desired, please find attached LIST OF FIT CASES OF MACT AND HIGH COURT OF DELHI pertain to United India Insurance Co. Ltd, Delhi Regional Office -1.

सादर | Thanks & Regards,

रीमा प्रभा / Reema Prabha
सहायक प्रबंधक / Asstt. Manager
टी.पी. हब / T.P. Hub
यूनाइटेड इंडिया इन्सुरंस कंपनी / United India Insurance Co. Ltd.
दिल्ली क्षेत्रीय कार्यालय 1 / Regional Office-1
नई दिल्ली / New Delhi-110001
दूरभाष / tel No: 011-23313055-59, 23711904
मोबाइल / Mobile - 9958863159

-----Forwarded by Reema Prabha/DEL1/UIIC on 07/22/2022 01:08PM -----

To: Reema Prabha/DEL1/UIIC@UIIC
From: Lokesh Nandan Dinkar/GUW/UIIC
Date: 07/21/2022 11:40AM
Cc: Shanta Shantahalder/JPR/UIIC@UIIC

139

Subject: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Madam,
Pl send the list in attached format.
With regards,

L N Dinkar
Manager,
TP Hub In-charge
United India Insurance Co Ltd
Delhi RO 1
Mob. No. 09431230790

-----Forwarded by Lokesh Nandan Dinkar/GUV/UIIC on 07/21/2022 11:39AM -----

To: Shanta Shantahaler/JPR/UIIC@UIIC, Rachna Garg/DEL2/UIIC@UIIC
From: Jayasree S/HO/UIIC
Date: 07/21/2022 10:50AM
Cc: A Nandini/CHN/UIIC@UIIC, Lokesh Nandan Dinkar/GUV/UIIC@UIIC, Aprajita Mukherjee/DEL2/UIIC@UIIC, Meena R/HO/UIIC@UIIC, Shimray YK/HO/UIIC@UIIC
Subject: FW: Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Madam,
Please find below the trail mail from GI Council and the letter addressed to Secretary General from Delhi High Court. The list of cases already sent to them in respect of cases relating to High courts and District courts in Delhi, has to be revised in the format attached in the letter. Kindly do the needful and confirm having sent the details to Delhi High court on a priority basis.

WITH REGARDS
एस. जयश्री / **S. JAYASREE**
CHIEF MANAGER
MOTOR THIRD PARTY DEPARTMENT,
HEAD OFFICE
CHENNAI
LL: 28575393

-----Forwarded by Jayasree S/HO/UIIC on 07/21/2022 10:47AM -----

To: "Rajesh Dhame" <rajesh@acko.com>, "Mangesh Gandhi" <mangesh.gandhi@bajajallianz.co.in>, "Shashank Deochake" <deochakeS@cholams.murugappa.com>, "Sameer Karekatte" <sameer.karekatte@edelweissfin.com>, "Rakhi Anand" <rakhi.anand01@futuregenerali.in>, "Ajay Jadeja" <ajay.jadeja@godigit.com>, "Ketan Ganatra" <ketan.ganatra@hdfcergo.com>, "Rajagopalan.ramaswamy@icicilombard.com" <rajagopalan.ramaswamy@icicilombard.com>, "Rashmi" <rashmi@iffcotokio.co.in>, "Milind Myakal" <milind.myakal@kotak.com>, "Sajiv P"

140

Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Madam,
Pl. send the list in attached format.
With regards,

L. N. Dinkar
Manager,
TPA Hub In-charge
United India Insurance Co Ltd
Delhi RO-1
Mob. No. 09431230790

-----Forwarded by Lokesh Nandan Dinkar/GUW/UIIC on 07/21/2022 11:39AM -----

To: Shanita Shantahaler/JPR/UIIC@UIIC, Rachna Garg/DEL2/UIIC@UIIC
From: Jayasree S/HO/UIIC
Date: 07/21/2022 10:50AM
Cc: A. Nandini/CHN/UIIC@UIIC, Lokesh Nandan Dinkar/GUW/UIIC@UIIC, Aprajita Mukherjee/DEL2/UIIC@UIIC, Meena R/HO/UIIC@UIIC, Shrimay YK/HO/UIIC@UIIC
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Madam,
Please find below the trail mail from GI Council and the letter addressed to Secretary General from Delhi High Court. The list of cases already sent to them in respect of cases relating to High courts and District courts in Delhi, has to be revised in the format attached in the letter. Kindly do the needful and confirm having sent the details to Delhi High court on a priority basis.

WITH REGARDS
S. JAYASREE
CHIEF MANAGER
MOTOR-THIRD PARTY DEPARTMENT,
HEAD OFFICE
CHENNAI
LL: 28575393

-----Forwarded by Jayasree S/HO/UIIC on 07/21/2022 10:47AM -----

To: "Rajesh Dhame" <rajesh@acko.com>, "Mangesh Gandhi" <mangesh.gandhi@bajallianz.co.in>, "Shashank Deochake" <deochakes@cholams.murugappa.com>, "Sameer Karekatte" <sameerkarekatte@edelweissfin.com>, "Rakhi Anand" <rakhi.anand@futuregeneral.in>, "Ajay Jadeja" <ajay.jadeja@godigit.com>, "Ketan Ganatra" <Ketan.ganatra@hdfcergo.com>, "Rajagopalan Ramaswamy@icilombard.com" <rajagopalan.ramaswamy@icilombard.com>, "Rashmi" <rashmi@iffcotokio.co.in>, "Milind Mykal" <milind.mykal@kotak.com>, "Sajiv P"

(4)

<Sajiv.P@libertyinsurance.in>, "Karan Purohit" <karan.purohit@magma-hdi.co.in>, "PS.Chakravarthy@nic.co.in" <PS.Chakravarthy@nic.co.in>, "Bhagwat Sattadish" <Bhagwat.Sattadish@navi.com>, "RADHIKA R" <radhika@newindia.co.in>, "sudhakar tripathi" <sudhakar.tripathi@orientalinsurance.co.in>, "kaushal shah" <Kaushal.shah@rahejagbe.com>, "Sanjay Gupta" <sanjay.g.gupta@relianceada.com>, "SrinivasanS" <s.srinivasan@royalsundaram.in>, "Yaseen shah" <yaseen.shah@sbi-general.in>, "Sumeet Bajaj" <sumeet.bajaj@shriramgi.in>, "Mohd. Azhar Wasi" <MohdAzhar.Wasi@tataaig.com>, "sjayasree" <sjayasree@ulic.co.in>, "Swati.pawar@universalsompo.com" <swati.pawar@universalsompo.com>

From: "Arvind Shenoy" <arvindshenoy@gicouncil.in>
Date: 07/20/2022 06:01PM
Cc: "Secretary General" <sg@gicouncil.in>, "MN Sarma" <sarma.mn@gicouncil.in>, "CR Vijayan" <crvijayan@gicouncil.in>
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

(See attached file: Secretary general letter.pdf)

[External E-Mail]

Do not respond to email or open email attachments or click on email links purported to be sent by CMD, Senior Management or Company Officials sent from outside domains like Gmail, Yahoo etc. Internal official emails will be sent from UIIC domain only. Exercise caution while opening business emails received from outside domain sent by our customers and our business partners.

Dear Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
Arvind Shenoy

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Wednesday, July 20, 2022 5:14 PM
To: Secretary General <sg@gicouncil.in>; Gicouncil <gicouncil@gicouncil.in>
Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".


Sir,

Please find the letter attached for information and necessary action.


Regards,

Assistant Registrar,
Gazette-1B Branch,
Delhi High Court.

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 **'Azadi Ka Amrit Mahotsav' - An
initiative of the Government of
India to celebrate and
commemorate 75 years of
progressive India**





 **'Azadi Ka Amrit Mahotsav' - An
initiative of the Government of
India to celebrate and
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progressive India**




143

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

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years of progressive India

This message has been scanned for malware by Forcepoint. www.forcepoint.com

 **UIIC DRO-1 LIST OF FIT CASES FOR LOKADALAT MACT AND HC.xls**
13 KB

District Courts

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MACT

S.NO.	CNR NO.	TITLE OF THE CASE	COURT
1	DLND01013972018	NAVJ MOHD VS SUNIL KUMAR	MACT PHC
2	DLNW010098812019	ANIL VS ZILE SINGH (GI)	MACT ROHINI
3	DLWT010102372019	PARSUN RAWAT VS ANIL KUMAR (GI)	MACT THC
4	DLWT010037232020	VIJAY KUMAR VS MUKESH KUMAR (GI)	MACT THC
5	DLSW019915082021	MEENA DEVI VS OM PRAKASH	MACT DWARKA
6	DLCT010046712021	BILLU RAHMAN VS SANJEEV KUMAR (SI)	MACT THC
7	DLCT010045722021	AHAD ALI VS SANJEEV KUMAR (SI)	MACT THC
8	DLCT010045732021	DHANI RAM VS SANJEEV KUMAR (SI)	MACT THC
9	DLCT010045742021	ANSARUL VS SANJEEV KUMAR (SI)	MACT THC
10	DLCT010131042021	DILSHAD AHMED VS RAMESH KUMAR SI	MACT THC
11	DLCT010071982020	SAHANA VS HARI OM PATHAK	MACT THC
12	DLCT010162762021	BRAHMA DEO CHOUDHARY VS MAHESH P	MACT THC
13	DLNW010098362021	SUMIT KUMAR VS JAGDEEP (GI)	MACT ROHINI
14	DLNW010098352021	ANGURI VS JAGDEEP (SI)	MACT ROHINI
15	DLNT010001422022	JAMIT AHMAD VS SUBHASH CHANDER(SI)	MACT ROHINI
16	DLCT010023032022	RUKHSAR VS RAJU MANN (I)	MACT THC
17	DLSW010019712022	SACHIN VS JINENDER SINGH DABAR(I)	MACT DWARKA
18	DLCT010048912022	VIJAY VS HARPREET SINGH(I)	MACT THC
19	DLSE010026432022	SHYAM SUNDER VS VIRENDER DIXIT(F)	MACT SAKET
20	DLCT010057372022	AKASH GUPTA VS PINTOO(SI) FIR 974/21	MACT THC
21	DLCT010057362022	RAVI GUPTA VS PINTOO(GI) FIR 974/21	MACT THC
22	DLNT010020302022	SURESH VS SOMVIR & ORS FIR 719/20	MACT ROHINI
23	DLND010026872021	RAJU VS AJAY KUMAR (GI)	MACT PHC
24	DLND010026862021	JAYA MOTI VS AJAY KUMAR(GI)	MACT PHC
25	DLND010026892021	DARA VS AJAY KUMAR(S.I.)	MACT PHC
26	DLND010026852021	UTTAM VS AJAY KUMAR(SI)	MACT PHC
27	DLND010026882021	VISHU VS AJAY KUMAR(SI)	MACT PHC
28	DLET010073462018	MUNDRA DEVI VS MUKESH KUMAR (F)	MACT KKD
29	DLET010123462017	BALBIR SHARMA VS DEEPAK KUMAR	MACT KKD
30	DLET010123472017	RAJENDER KUMAR PANDEY VS DEEPAK K	MACT KKD
31	DLSW010075682018	RAJPATL DEVI VS SURJEET	MACT DWARKA
32	DLNE010079602016	UMESH VS KUNWAR PAL SINGH	MACT KKD
33	DLSH010017452018	BHARTI DAS VS SOMPAL SINGH (F)	MACT KKD
34	DLWT010021322018	BARKHA DEVI VS ADAL SINGH	MACT THC
35	DLWT010021342018	KALPANA VS ADAL SINGH	MACT THC
36	DLND010010502021	SARVESH VS RAJESH KUMAR	MACT PHC
37	DLND010010512021	VISESH VS RAJESH KUMAR	MACT PHC
38	DLNW010022922022	MEENU BERRY VS PANKAJ DUA	MACT ROHINI